

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI

O A. NO.127 of 2024

IN THE MATTER OF

Nathu Ram Chauchan

...APPLICANT

V/S

Ministry of Rodways & Ors.

...RESPONDENTS

INDEX 1

S.No	Particulars	Page No.
1.	Reply on Behalf of MorTH/Respondent No.1	1-14
2.	Annexure-R1 Copy of Gazzettee Notification dt:02.12.2008	15-16
3.	Annexure-R2 Copy of Gazzettee Notification dt: 04.04.2011 changing NH-72B to NH-707	17-61
4.	Annexure-R3 Copy of Map of NH-707	62
5.	Annexure-R4 Copy of Letter dt.14.03.2024 of MoRTH regarding geological condition	63-71
6.	Annexure-A5 Copy of Letter dt: 20.03.2024 of MoRTH geological condition	72-77
7.	Annexure-R6 Some photos of Protection work of Mock Disposal	78-106
8.	Annexure-R7 Compliance of Construction and Demolition Waste Management Rules	107-245

Date: 6.0.5.2024
Place: New Delhi

Through



Gigi.C.George, Advocate

Standing Counsel(UOI)

Ch No. 457, Lawyers Block-1

Delhi High Court, New Delhi

Email-gigicgeroge.adv42@yahoo.in

Mob-9810625315

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 127/2024

Naathu Ram Chauhan

--- Applicant

Versus

Ministry of Road Transport and Highways & Ors.

--- Respondents

**REPLY ON BEHALF OF RESPONDENT NO.1/ MINISTRY OF ROAD
TRANSPORT AND HIGHWAYS**

BRIEF

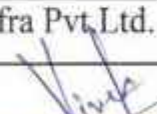
1. That the Development is a process that creates growth brings in progress and positive change. Development is a healthy sign. Two aspects of development are Economic Growth and Social Progress. Economic Progress of a nation depends on Human Resources, Infrastructure development, healthy population growth, progress in technology etc. Network of good roads is necessary for smooth movement of the people, transportation of goods and development of the region which is part of healthy infrastructure. The Government of India is taking every measure for the sustainable development that meets the needs of the present without compromising the ability of future generation to meet their own needs.
2. The project which is subject matter of present Original Application is starting from Paonta Sahib at the junction of NH-72 connecting Rajban, Shillai in the State of Himachal Pradesh and passing through Minus, Tiuni in Uttarakhand and terminating at Hatkoti in Himachal Pradesh and was declared as National Highway NH-72 B vide Gazette Notification S.O. 2834 (E) dated 02.12.2008. The notification is annexed as **Annexure-R1**.

13/12/24
 परियोजना निदेशक / Project Director
 नए राष्ट्रीय राजमार्ग विकास विभाग
 Ministry of Road Transport & Highways
 भारत सरकार / Government of India
 प.रा.पं. पौन्टा साहिब / P.I.U. Paonta Sahib

Subsequently, the National Highway number for NH – 72 B was changed to NH-707 vide Gazette Notification S.O. 689 (E) dated 04.04.2011. Copy of same is annexed as **Annexure-R2**.

3. The NH-707 leads to State capital Shimla via Rohru-Hatkoti-Theog. This highway is a vital life line for the people living in interiors of Sirmour and Shimla District. The apple crop from Rohru, Jubbal and Chopal is also being carried through this road for marketing to New Delhi via Yamuna Nagar. This highway also provides connectivity for tourists visiting various famous destinations like MaaHateshwari Temple, Mahasu Temple at Hanol etc. A map showing the NH-707 is annexed as **Annexure-R3**.
4. The DPRs for the projects were conducted by M/s. Consulting Engineers Group Ltd., Jaipur and M/s. Consulting Engineers Associates, Panchkula. The Ministry of Road Transport & Highways, Govt. of India had sanctioned the work for Rehabilitation/ Upgradation of the NH-707 in five numbers of packages which are being implemented through Project Implementation Unit (PIU), Paonta Sahib, District Sirmour, Himachal Pradesh. The details of the packages are as below:

Sr. No.	Project Name	Start Date	Length (km)	Lane Configuration	Contractor/ Executing Agency
1	Paonta Sahib Hewna	08.04.2021	25.00	4 Lane/ 2 Lane with Paved Shoulder/ 2 Lane	M/s. ABCI Infrastructures Pvt. Ltd.
2	Hewna-Ashyari	24.03.2021	25.00	2 Lane	M/s. R.G. Buildwell Engineers Ltd.
3	Ashyari-	24.09.2021	25.00	2 Lane/	M/s. HES Infra Pvt.Ltd.


 परियोजना निदेशक / Project Director
 राष्ट्रीय राजमार्ग एवं राज्याई परिवहन विभाग
 Ministry of Road Transport & Highways
 भारत सरकार / Government of India
 प.सा.ई. पी.यू. पाण्टा साहिब / P.I.U. Paonta Sahib

Sr. No.	Project Name	Start Date	Length (km)	Lane Configuration	Contractor/ Executing Agency
	Shri Kyari			intermediate Lane	
4	Shri Kyari-Gumma	08.04.2021	19.90	Intermediate Lane	M/s. PRL Projects & Infrastructure Ltd.- Dhatarwal Construction Company Pvt. Ltd. (JV)
5	Gumma-Fediz	22.04.2022	8.65	Intermediate Lane	M/s. Shivalik Buildtech Pvt. Ltd.

5. The projects include widening of existing roads to four lane/ two lane with paved shoulder/ two lane/ intermediate lane with earthen shoulders, construction of minor bridges, road side drains, rest area, bus bays, etc. Besides these, requisite slope protection by way of retaining walls, breast walls, toe walls, gabion wall etc. and measures such as shotcrete crib with vegetation, coco fibre/ jute erosion control blanket with shrub plantation, hydro seeding, bamboo plantation, geocell with hydro seeding, interlink chain mesh etc. on slopes are also being provided.
6. The NH-707 road traverses through plain/rolling and mountainous/steep terrain having carriageway configuration as single/ intermediate lanes in Sirmour and Shimla. The area is marked by a highly dissected mountainous terrain with sharp-lofty ridges and steep valley slopes.
7. Geologically, age of the rock formations occupying the districts ranges from the Pre-Cambrian to the Quaternary period. The generalized geological succession in the area as per geological study report by the DPR Consultant is as given below:


 परियोजना निदेशक / Project Director
 सड़क परिवहन एवं राजमार्ग विभाग
 Ministry of Road Transport & Highways
 भारत सरकार / Government of India
 ए.का.ई. पौंटा साहिब / P.I.U. Paonta Sahib

Era	Period	Formation	Lithology
Quaternary	Recent to Pleistocene	Alluvium /valley fills/ Older alluvium	Sand with pebbles and clay & multiple cyclic layers of medium to coarse-grained sand with pebbles of sandstone and lenses of clay
Tertiary	Pliocene - M Miocene	Siwalik Group	Sandstone, shale, conglomerate, mudstone, clay, gravel & boulder beds
	L-Miocene-Oligo-Eocen	Kasauli/Dagshai/Subathu	Grey, Purple sandstone, shale, nodular clay, shale, limestone etc.
Pre-Tertiary Group	Pre Carboniferous	Karol/Infra Karol, Blainis boulder beds	Limestone, shale, carbonaceous shale, slate, greywacke, dolomitic limestone
	Devonian	Jaunsar Series	Slates schist phyllite
	Pre-cambrian	Chail Series	Slates called Shimla Slates
	Achaean	Jutogh Series	Quartzites, schist and limestone

8. Further Authority's Engineer vide Letter No.LNM/MoRTH-PIU/PKG I-V/2023-24/2766 dated 14.03.2024 and LNM/MoRTH-PIU/PKG I-V/2023-24/2785 dated 20.03.2024 has submitted that the geology of the project area comprises the Deoban, Tiuni, Ropri and Sundernagar formations of Shali group. Massive dolomite, shale, limestone, quartzite, siltstones and phyllite are the important lithological formations in the project area. Project area geological characteristics are as given below:


 परियोजना निदेशक / Project Director
 राष्ट्रीय राजमार्ग एवं उच्चतर सड़क विभाग
 Ministry of Road Transport & Highways
 भारत सरकार / Government of India
 प.क.उ. पाँटा साहिब / P.I.U. Paonta Sahib

Group	Formation	Lithology
Shali Group	Deoban formation	Massive dolomite shale and limestone
		Stromatolite limestone and shale
	Tiuni formation (Atul Quartzite)	Massive quartzite shale, slate, and basic Ingressives
	Ropri member	Red shales and siltstone
	Sunder Nagar formation	Shales, slates, phillites and quartzite

9. At the project site, it is noticed that the rock mass is mostly having low strength and moderately to highly weathered (at places it is completely weathered) and comprises of mainly shale, slate, quartzite, etc. These rocks, under saturated conditions, loose their strength drastically and are prone to rapid erosion and subsequent settlement, especially, in the monsoon season. Copy of letter No. LNM/MoRTH-PIU/PKG I-V/2023-24/2766 dated 14.03.2024 and LNM/MoRTH-PIU/PKG I-V/2023-24/2785 dated 20.03.2024 are annexed as **Annexure -R4 & R5.**

PARA WISE REPLY

1. That the contents of Para 1 of the application is completely false and wrong, hence denied. It is respectfully submitted that the rehabilitation and upgradation to four lane/ two lane with paved shoulder/ two lane/ intermediate lane with earthen shoulders of Paonta Sahib – Gumma - Fediz Section of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project with the loan assistance of the World Bank is executed by strictly following the various statutory provisions and Environmental Law. It is further submitted that the project include widening of existing roads to two lane roads with paved shoulders/two lane/intermediate lane with earthen shoulders, construction of minor

परिचालन निदेशक / Project Director
 सड़क परिवहन एवं राजमार्ग विभाग
 Ministry of Road Transport & Highways
 भारत सरकार / Government of India
 प.उ.ई. पाँचता साहिब / P.I.U. Paonta Sahib

bridges, roadside drains, rest areas, bus bays etc. Besides these, requisite slope protection by way of retaining walls, breast walls, toe walls, gabion walls etc. and measures such as shotcrete crib with vegetation, coco fibre/jute erosion control blanket with shrub plantation, hydro seeding, bamboo plantation, geocell with hydro seeding, interlink chain mesh etc. on slopes are being provided. It is further submitted that hill cut material generated is being utilized in construction of various projects components such as gabion wall, breast wall, toe wall, wearing coat, bituminous base course, non-bituminous base course, sub base, sub grade etc. It is further submitted that muck is being utilized at various disposal sites for developing resources such as playground, parks, wayside amenities etc. with permission/consent of concerned landowner. It is further submitted these sites are provided with retaining structures and slope protection works by the executing agencies. It is further submitted that all the executing agencies control disposal of all forms of waste generated by the construction operations and in all associated activities in their jurisdiction. Some of the Photos of the protection work in Muck disposal sites is annexed as **Annexure-R6.**

2. That the contents of Para 2 of the application is matter of record as far as residence of the applicant is concerned. Rest of the para is wrong and false, hence denied. It is submitted that all the executing agencies follow the guidelines regarding Construction & Demolition Waste Management Rules, 2016 of MoEF&CC. The compliance of the said rules is annexed as **Annexure-R7.**
3. That the contents of Para 3 of the application are wrong and false, hence denied. All the contracts and the execution is carried out by following due process of the law and following the environmental laws and rules.

4. That the contents of Para 4 of the application is matter of record. It is submitted that Project is executed after conducting proper geological study of the area and taking into consideration the ecological sensitivity of the terrain. The Para 7, 8 and 9 of the brief of the reply be read as part and parcel of this area.

5.&6. That the contents of 5 & 6 of the application is wrong and false, hence denied. The aforesaid projects have been awarded on Engineering, Procurement, and Construction (EPC) mode which cover all the Contractor's obligations/ responsibilities including but not limited to the following:

(i) To undertake the survey, investigation, design, engineering, procurement, construction of project highway together with provision of project facilities etc. as per MoRT&H's specifications for Road and Bridge Works in accordance with which it is Contractor's responsibility to control the disposal of all forms of waste generated during the construction operations and in all associated activities.

(ii) Performance and fulfillment of all other obligations of the Contractor in accordance with the provisions of EPC Agreement and matters incidental thereto.

(iii) During continuance of the contract, the Contractor and his sub-contractors shall at all times abide by the extant applicable environmental acts, regulations/rules made there under, including any notifications, government orders, bye laws and/or amendments there to, of the Central/ State Government or the local authority.

(iv) The Contractor shall, at its own cost and expenses is required to obtain and keep in force and effect such Applicable Permits in conformity

with the Applicable Laws as required including but not limited to Permission from concerned land owner(s) for disposal of hill cut materials on private land, License for use of explosives for blasting etc.

The work of supervision of construction has been awarded to Authority's Engineer i.e. M/s L.N. Malviya Infra Project Pvt. Ltd., Bhopal for aforesaid projects. The contract for consultant's services for Authority's Engineer covers all obligations / responsibilities of Authority's Engineer; including but not limited to the following:

- i. Authority's Engineer is responsible for supervising the designs, construction and maintenance and operation of the projects takes place in accordance with provisions of the EPC Agreement.
- ii. Further, Authority's Engineer is responsible for reviewing and approving the drawings furnished by the Contractor along with supporting data, including geotechnical and hydrological investigations, characteristics of materials, topographical surveys etc.; and for specifying the conformity or otherwise of such drawings with scope of project and applicable specifications & standards.

Further, instructions have been issued vide various letters, inspection notes, minutes of meeting to the Contractor and Authority's Engineer to ensure necessary action for providing appropriate protection measures at the muck utilization locations so as to prevent unauthorized dumping, to ensure necessary action vis-à-vis taking approval from appropriate competent authority/ body/ concerned land owner prior to taking up any work, to ensure slope protection measures, water channelization and other appropriate measures for

stability of muck utilization sites etc. A copy of some of the letters, inspection notes, minutes of meeting etc. vide which such instructions have been issued is annexed as Annexure – R8.

All the executing agencies control the disposal of all forms of waste generated during the construction operations and in all associated activities.

The hill cut material generated is being utilized in construction of various project components such as gabion wall, breast wall, toe wall, wearing coat, bituminous base course, non-bituminous base course, sub base, sub grade etc. Further, the muck is being utilized at various disposal sites for developing resources such as playground, parks, wayside amenities etc. with permission/ consent of concerned landowner. Some of these sites are Govt. acquired sites, some sites are being stabilized with permission of forest department and some sites have been arranged by the Contractor with consent/ agreement with local people/ panchayat. These sites are provided with retaining structures and slope protection works by the executing agencies. The details regarding muck generation, utilization, disposal, number of disposal sites along with relevant permissions are annexed as Annexure – R9. It may be seen that total muck generated from hill cutting is 47.05 Lakh Cum & muck generated due to landslide is 5.25 Lakh cum deposited on road, total being 52.30 Lakh cum. Out of 52.30 Lakh cum, total 39.8 Lakh cum have been disposed of at designated muck disposal sites & 12.5 Lakh cum have been utilized in road construction leaving NIL muck unattended. The Contractors have dutifully obliged the extant Guidelines and managed to dispose of generated muck at various places mentioned above. As such the issues

raised regarding the disposal of muck generated are contrary to the facts and not worthy of consideration.

Further, location wise reply to the photos mentioned in the O.A. is annexed as Annexure – R10.

7. That the contents of Para 7 of the application is admitted to extent which is part of official record. Rest of Para is wrong and false, hence denied. These projects envisage improvement and widening of the existing roads through different sections as detailed in para 3 above. Length of each of the project is less than 100 km. Further, width of existing ROW/ acquired land/ diverted land has a minimum width of 18 m and a maximum of 32 m. Accordingly, the additional land acquisition involved is far less than 40 m. As such, these projects did not require EIA Approval/ Environment Clearance in terms of 14.09.2006 Notification of MoEF&CC, as amended from time to time. Moreover, Hon'ble Supreme Court of India in the matter of National Highways Authority of India versus Pandarinathan Govindarajul & ANR. wherein similar allegations was received for Villuppuram-Nagapattinam Highway having length of 179.5 km. The Hon'ble Supreme Court had issued following verdict:

"There is no requirement for obtaining environmental clearances for NH 45-A Villuppuram – Nagapattinam Highway as land acquisition is not more than 40 meters on existing alignments and 60 meters on realignment or by passes."

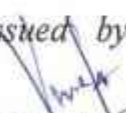
Further, Hon'ble Court also directed *"that the Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India shall constitute an Expert Committee to examine whether segmentation is*

परियोजना निदेशक / Project Director
महक परिवहन एवं राजमार्ग विभाग
Ministry of Road Transport & Highways
भारत सरकार / Government of India
प.का.उ. पांढरा साहिब / P.I.U. Paonta Sahib

permissible for National Highway projects beyond a distance of 100 kms and, if permissible, under what circumstances."

The instant project is brownfield expansion and additional acquisition of land is far less than 40 m width therefore none of the projects under implementation attracts the provisions under EIA Approval/Environment Clearance in accordance with MoEF&CC Notification dated 14.09.2006 as amended time to time. The Gazette Notifications of Ministry of Environment and Forest with S.O. No. 1533 (E) dated 14.09.2006 and S.O. No. 2559 (E) dated 22.08.2013 along with Hon'ble Supreme Court of India Judgment dated 19.01.2021 in the matter of National Highways Authority of India versus Pandarinathan Govindarajul& ANR are annexed as **Annexure – R11 & R12.**

With regards to Expert Committee to examine whether segmentation is permissible for National Highway projects beyond a distance of 100 kms and, if permissible, under what circumstances, Expert Committee submitted its report to MoEF&CC which was circulated to MoRT&H vide letter dated 19.07.2023. Expert committee inter-alia recommended that *"Segmentation of road projects is desirable under certain circumstances and can be considered for highway/road projects. This should be resorted to in such a fashion that the project work gets completed in a timely and cost effective fashion and duration of the same shall be reflected in the EIA-EMP report. It is with this objective in mind that the applicability of prior EC, as per EIA notification 14.09.2006 and its subsequent amendments shall hold good for expansion of National Highways and State Highways and shall follow notification no. S.O. 25596 dated 22.08.2013 issued by*


 प्रिजेक्ट डायरेक्टर / Project Director
 सड़क परिवहन एवं राजमार्ग विभाग
 Ministry of Road Transport & Highways
 भारत सरकार / Government of India
 प.का.ई. पीण्टा साहिब / P.I.U. Paonta Sahib

MoEF&CC". MoEF&CC letter No. F. No. 3-65/2020IA-III dated 19.07.2023 is annexed as Annexure-R13.

8,9,10,11,12&13. That the contents Para 8,9,10,11,12&13 is admitted to the extent which is part of official record. Rest of the para is wrong and false, hence denied. That the contents of Para No. 8 to 11 and Para No.13 of the complaint are same and pertains to matter on record requires no comments, rest of the contents are contrary to the facts and as such are denied and not worthy of consideration. The hill cut material generated is being utilized as detailed in comments on Para 5 & 6 above.

These sites are provided with retaining structures and slope protection works by the executing agencies as detailed in earlier paras. Further, compliance to Construction and Demolition Waste Management Rules is detailed in **Annexure – R7**. The slope protection works such as shotcrete crib with vegetation, coco fibre/ jute erosion control blanket with shrub plantation, hydro seeding, bamboo plantation, geocell with hydro seeding, interlink chain mesh etc. in addition to retaining walls, breast walls, toe walls, gabion wall etc. along the highway alignment have also been taken up. Some representative photographs showing slope protection works are annexed as **Annexure–R14**.

The Himachal Pradesh was affected due to heavy rains in Monsoon, 2023. The State Government vide Notification No. REV (DMC) (F) 2-5/2023 dated 18.08.2023 declared the whole State of Himachal Pradesh as "Natural Calamity Affected Area". The copy of the same is annexed as Annexure-R15. There was unprecedented rainfall, landslides and extremely adverse weather conditions which also caused damage to project stretch and works including muck disposal sites. The damages/ slides/ road closures have been reported to District Disaster

Management Authority (DDMA) on daily basis. The repair/restoration works have already been taken up.

However, it appears that photographs attached in the OA no. 127 of 2024 by the applicant perhaps pertain to the period of Natural Calamity as indicated above and the locations/ works that have been adversely affected due to the Natural Calamity.

Tree cutting permission on forest as well as non-forest land along with FCA permission was obtained from Himachal Pradesh Forest Department. The copy of the same are collectively annexed as Annexure –R16 (Colly). Further, in the State of Himachal Pradesh subsequent to obtaining tree cutting permission, the trees were cut by Himachal Pradesh State Forest Development Corporation Limited (HPSFDC Ltd.). Accordingly, necessary action for tree cutting was taken by HPSFDC Ltd.

14. That the contents of Para 14 of the application needs no reply being matter of record.
15. That the contents of Para 15 of the application is wrong and false, hence denied. It is submitted that the project is executed by following all the rules and regulations as detailed in the above paragraphs considering the ecology and environmental issues of the area.
16. That the contents of Para 16 of the application needs no reply being matter of record.

Reply to Grounds

1 to 7- That the para-wise reply stated above be read as the reply to the grounds.

परिवहन निदेशक / Project Director
सड़क परिवहन एवं राजमार्ग विभाग
Ministry of Road Transport & Highways
भारत सरकार / Government of India
ए.आर.डी. पौवाडा साहिब / P.I.U. Pabta Sahib

Reply to Limitation

That the applicant had filed O.A. No. 504/23 for the same cause of action which was disposed by this Hon'ble Tribunal with the directions to approach the Government which the applicant has not done, hence the present application is not maintainable.

Reply to the prayer

The Prayer clauses of the applicant are not maintainable.

It is therefore humbly prayed to this Hon'ble Tribunal to dismiss the application of the applicant with costs. Further, the deponent craves for the liberty to raise any further submissions or file additional replies on behalf of respondent no. 1, if need arises during the course of arguments.

~~प्रियोजना निदेशक / Project Director
परिवहन एवं राजमार्ग विभाग
Ministry of Road Transport & Highways
संयुक्त सरकार / Government of India
प. ई. पौन्डा साहिब / P.I.U. Paonta Sahib~~

THROUGH



GIGI.C.GEORGE

ADVOCATE

CH.NO.457, LAWYERS BLOCK-1

DELHI HIGH COURT, NEW DELHI

Email:gigicgeorge.adv42@yahoo.in

M-9810625315

भारत का राजपत्र

The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 1701] नई दिल्ली, मंगलवार, दिसम्बर 2, 2008/अग्रहायण 11, 1930
 No. 1701] NEW DELHI, TUESDAY, DECEMBER 2, 2008/AGRAHAYANA 11, 1930

पोत परिवहन, सड़क परिवहन और राजमार्ग मंत्रालय

(1)

(2)

(3)

(सड़क परिवहन और राजमार्ग विभाग)

अधिसूचना

नई दिल्ली, 2 दिसम्बर, 2008

का.मा. 2834(अ).—केन्द्रीय सरकार, राष्ट्रीय राजमार्ग अधिनियम, 1956 (1956 का 48) की धारा 2 की उप-धारा (2) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, नीचे दी गई सारणी के स्तंभ (2) और स्तंभ (3) में विनिर्दिष्ट प्रत्येक राजमार्ग को राष्ट्रीय राजमार्ग घोषित करती है।

उक्त राजमार्गों को जो अब राष्ट्रीय राजमार्ग घोषित कर दिये गये हैं उक्त सारणी में उपर्युक्त उनकी तत्कालीन क्रम संख्यांक राष्ट्रीय राजमार्ग संख्यांक, और उनके वर्णन सहित उक्त अधिनियम की अनुसूची में विनिर्दिष्ट किया गया समझा जाएगा।

सारणी

राष्ट्रीय राजमार्ग अधिनियम, 1956 (1956 का 48) की अनुसूची में क्रम संख्यांक	राष्ट्रीय राजमार्ग संख्यांक	राष्ट्रीय राजमार्ग का विवरण
(1)	(2)	(3)

13ज

20क

रानीताल, देहरा को जोड़ने वाले राजमार्ग 20 के जंक्शन पर नागरोटा से आरम्भ होकर हिमाचल प्रदेश में राजमार्ग

70 के जंक्शन पर मुबारकपुर पर समाप्त होने वाला राजमार्ग

61कक

72ख

हिमाचल प्रदेश राज्य में राजमार्ग शिलाह को जोड़ने वाले राजमार्ग 72 के जंक्शन पर पौन्डा से आरम्भ होकर उत्तराखण्ड में मीनस ट्यूनों से होकर गुजरता हुआ हिमाचल प्रदेश में हटकोटी पर समाप्त होने वाला राजमार्ग

[का. सं. एन एच-14012/9/2008-पो. एण्ड एम.]

सरोज कुमार दास, संयुक्त सचिव

MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS

(Department of Road Transport and Highways)

NOTIFICATION

New Delhi, the 2nd December, 2008

S.O. 2834(E).—In exercise of powers conferred by the sub-section (2) of Section 2 of the National Highways Act, 1956 (48 of 1956), the Central Government hereby declares each of the highways specified in the columns (2) and (3) of the Table below to be a National Highway.

The said highways, now declared to be National Highways, shall be deemed to be specified in the Schedule to the said Act with the corresponding serial number, the National Highway number and the description thereof indicated in the said Table.

2

THE GAZETTE OF INDIA : EXTRAORDINARY

[PART II—SEC. 3(ii)]

TABLE			(1)	(2)	(3)
Sl. No. in the Schedule to the National Highways Act, 1956 (48 of 1956)	National Highway Number	Description of National Highways	61AA	72B	of NH 70 in Himachal Pradesh. The highway starting from Paonta at the Junction of NH 72 connecting Rajban, Shillai in the State of Himachal Pradesh and passing through Minus, Tuini in Uttrakhand and terminating at Hatkoti in Himachal Pradesh.
(1)	(2)	(3)			
✓ 13H	20A	The highway starting from Nagrota at the Junction of NH 20 Connecting Ranital, Dehra and terminating at Mubarikpur at the Junction			

[F. No. NH-14012/9/2008-P & M]

SAROJ KUMAR DASH, Jt. Secy.

भारत का राजपत्र

The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 574]

नई दिल्ली, सोमवार, अप्रैल 4, 2011/चैत्र 14, 1933

No.574]

NEW DELHI, MONDAY, APRIL 4, 2011/CHAITRA 14, 1933

सड़क परिवहन और राजमार्ग मंत्रालय

अधिसूचना

नई दिल्ली, 4 अप्रैल, 2011

का.आ. 689(अ).—केन्द्रीय सरकार, राष्ट्रीय राजमार्ग अधिनियम, 1956 (1956 का 48) की उप-धारा (2) और उप-धारा (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए और भारत सरकार के सड़क परिवहन और राजमार्ग मंत्रालय की अधिसूचना, जो सं. का.आ. 542(अ), तारीख 5 मार्च, 2010 द्वारा जारी की गई थी, का उन बातों के सिक्कम अधिक्रमण करते हुए जिन्हें ऐसे अधिक्रमण से पहले किया गया है या करने से लोप किया गया है, उक्त अधिसूचना से पहले प्रवृत्त अनुसूची के स्तंभ (4) के अधीन "पुराने राष्ट्रीय राजमार्ग (रा.रा.) संख्यांक" और स्तंभ (2) के अधीन उक्त अधिसूचना के अनुसार नए राष्ट्रीय राजमार्ग के रूप में उल्लेख करते हुए राष्ट्रीय राजमार्ग अधिनियम, 1956 में निम्नलिखित अनुसूची को प्रतिस्थापित करती है, अर्थात् :—

अनुसूची

(खंड 2 देखें)

राष्ट्रीय राजमार्ग

क्र. सं.	नई रासा संख्या	राष्ट्रीय राजमार्गों का विवरण	पुरानी रासा सं.
(1)	(2)	(3)	(4)
1	1	जम्मू और कश्मीर में उरी, बारामूला, श्रीनगर, कारगिल को जोड़ते हुए लेह में समाप्त होने वाला राजमार्ग	1ए और 1डी
2	2	असम में डिब्रुगढ़ के निकट रासा-15 के साथ अपने जंक्शन से प्रारंभ होकर असम में शिवसागर और अमगुरी को, नगालैंड में मोकोकचुंग, वोखा और कोहिमा को, मणिपुर में इम्फाल और चुडाचांदपुर को और मिजोरम में सेलिंग, सेरछिप, लोंगतला को जोड़ते हुए मिजोरम में तुइपंग में समाप्त होने वाला राजमार्ग	37, 61, 39, 150 और 54
3	202	नगालैंड में मोकोकचुंग के निकट रासा-2 के साथ अपने जंक्शन से प्रारंभ होकर नगालैंड में त्येनसांग, सामपुरे और मैलुरी को और मणिपुर में जेसामी, उखरूल को जोड़ते हुए इम्फाल के निकट रासा-2 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	155 और 150
4	102	इम्फाल के निकट रासा-2 के साथ अपने जंक्शन से प्रारंभ होकर मणिपुर में मोरेह (भारत/म्यांमार सीमा) में समाप्त होने वाला राजमार्ग	39

5	302	मिजोरम में थेरियट के निकट रारा-2 के साथ अपने जंक्शन से प्रारंभ होकर लुंगलेई में समाप्त होने वाला राजमार्ग	54ए
6	502	मिजोरम में वीनस सैडल के निकट रारा-2 के साथ अपने जंक्शन से प्रारंभ होकर मिजोरम में सैहा में समाप्त होने वाला राजमार्ग	54बी
7	3	पंजाब में अटारी (भारत/पाकिस्तान सीमा), अमृतसर-जालंधर-होशियारपुर को और हिमाचल प्रदेश में नदुआं, हमीरपुर, तोनी देवी, आवा देवी, मंडी, कुल्छू को जोड़ते हुए मनाली में समाप्त होने वाला राजमार्ग	1, 21, 70, 76 और 88
8	103	हमीरपुर के निकट रारा-3 के साथ अपने जंक्शन से प्रारंभ होकर हिमाचल प्रदेश में भोटा, घुमरवैन को जोड़ते हुए रारा 154 पर घघास के निकट समाप्त होने वाला राजमार्ग	88
9	303	नगरौटा में रारा-154 के साथ अपने जंक्शन से प्रारंभ होकर हिमाचल प्रदेश में रानीताल, ज्वालामुखी को जोड़ते हुए रारा-3 पर नदुआं में समाप्त होने वाला राजमार्ग	20ए, 88
10	503	मर्तौर के निकट रारा-154 के साथ अपने जंक्शन से प्रारंभ होकर हिमाचल प्रदेश में कांगड़ा, रानीताल, डेरा गोपीपुर को जोड़ते हुए रारा-3 के जंक्शन पर मुबारकपुर में समाप्त होने वाला राजमार्ग	88, 20ए
11	703	पंजाब में रारा-44 पर जालंधर के निकट अपने जंक्शन से प्रारंभ होकर पंजाब में नकोदर, महतपुर, मोगा, बधनी को जोड़ते हुए बरनाला के निकट रारा-7 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	71
12	4	अंडमान निकोबार द्वीपसमूह में मायाबंदर पोर्टब्लेयर, चिडियाटापू को जोड़ने वाला राजमार्ग	223
13	5	पंजाब में फिरोजपुर, मोगा, जगरांव, लुधियाना, खराड को, हरियाणा में चंडीगढ़, कालका को और हिमाचल प्रदेश में सोलन, शिमला, थियोग, नरकंडा, रामपुर, चिनि को जोड़ते हुए थिपकिला के निकट भारत और तिब्बत सीमा की ओर जाने वाला राजमार्ग	95, 21 और 22
14	205	पंजाब में खराड रोपड़ (रूप नगर) को और हिमाचल प्रदेश में स्वारघाट, नौनी, डारलाघाट को जोड़ते हुए शिमला के निकट रारा-5 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	21, 88
15	105	हरियाणा में पिंजौर के निकट रारा-5 के साथ अपने जंक्शन से प्रारंभ होकर हिमाचल प्रदेश में बड़डी, नालागढ़ को जोड़ते हुए स्वारघाट के निकट रारा-205 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	21ए
16	6	असम में जोरबाट के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर मिजोरम राज्य में शिलांग, धलेश्वर, कनपुई, आईजोल को जोड़ते हुए सैलिंग में रारा-2 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	40, 44, 154 और 54
17	106	मेघालय में शिलांग के निकट रारा-6 के साथ अपने जंक्शन से प्रारंभ होकर नांगस्टोइन पर समाप्त होने वाला राजमार्ग	40 और 44

18	206	मेघालय राज्य में जोरई के निकट रारा-6 के साथ अपने जंक्शन से प्रारंभ होकर दौकी को जोड़ते हुए मैलियम के निकट रारा-106 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	40
19	306	मिजोरम में कनपुई के निकट रारा-6 के साथ अपने जंक्शन से प्रारंभ होकर असम में सिलचर के निकट रारा-37 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	54
20	7	पंजाब में फाजिल्का (भारत/पाकिस्तान सीमा) से प्रारंभ होकर अबोहर, मलौत, भटिंडा, बरनाला, संगरूर, पटियाला, राजपुरा को, हरियाणा में पंचकुला, रायपुर, रानी, धनाना को, हिमाचल प्रदेश में पौंटा साहिब को, उत्तराखंड में देहरादून के निकट ऋषिकेश, देवप्रयाग, रुद्रप्रयाग के निकट कर्णप्रयाग, चमौली, बद्रीनाथ, माना को जोड़ने वाला राजमार्ग	10, 15, 22, 58, 64, 71, 72, और 73
21	107	उत्तराखंड में रुद्रप्रयाग के निकट रारा-7 के साथ अपने जंक्शन से प्रारंभ होकर गुप्तकाशी फाटा को जोड़ते हुए कैदारनाथ धाम के निकट गौरीकुण्ड में समाप्त होने वाला राजमार्ग	109
22	307	उत्तराखंड में देहरादून के निकट रारा-7 के साथ अपने जंक्शन से प्रारंभ होकर उत्तर प्रदेश में मोहंद, बिहारीगढ़ को जोड़ते हुए छुटमलपुर के निकट रारा-344 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	72ए
23	507	उत्तराखंड में हर्बटपुर के निकट रारा-7 से प्रारंभ होकर विकासनगर, कलसी, बडकोट को जोड़ते हुए रारा-134 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	123
24	707	हिमाचल प्रदेश में पौंटा साहिब के निकट रारा-7 के साथ अपने जंक्शन से प्रारंभ होकर राजबन, शिल्लई, मिनास को जोड़ते हुए और उत्तराखंड में मिनस-तुनी से होते हुए हिमाचल प्रदेश में हतकोटी में समाप्त होने वाला राजमार्ग	72बी
25	907	हिमाचल प्रदेश में पौंटा साहिब के निकट रारा-7 के साथ अपने जंक्शन से प्रारंभ होकर हरियाणा में दारपुर, लेडी, मुस्तफाबाद, जगाधरी को जोड़ते हुए यमुना नगर के निकट रारा-344 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	73ए
26	8	असम में करीमगंज के निकट रारा-37 के साथ अपने जंक्शन से प्रारंभ होकर त्रिपुरा में पाथरकंडी, चुरईबाड़ी, अंबासा, तेलियमुडा, अगरतला, उदयपुर को जोड़ते हुए सबरूम भारत/बंगलादेश सीमा पर समाप्त होने वाला राजमार्ग	44
27	108	त्रिपुरा में मानू के निकट रारा-8 के साथ अपने जंक्शन से प्रारंभ होकर मिजोरम में मामित लेंगपुई, सैरंग को जोड़ते हुए आईजोल के निकट रारा-6 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	44ए

28	9	पंजाब में मलौत के निकट रारा-7 के साथ अपने जंक्शन से प्रारंभ होकर हरियाणा में डबवाली, सिरसा, फतेहबाद, हिसार, हांसी, रोहतक, बहादुरगढ़ को, दिल्ली को, उत्तर प्रदेश में गाजियाबाद, मुरादाबाद, रामपुर, बिलासपुर को, उत्तराखंड में रुद्रपुर, सितारगंज-खटीमा, टनकपुर को जोड़ते हुए पिथौरागढ़ में समाप्त होने वाला राजमार्ग	10, 24, 87, 74 और 125
29	109	उत्तराखंड में रारा-9 के साथ अपने जंक्शन से प्रारंभ होकर रुद्रपुर, हल्द्वानी, नैनीताल, भुवाली, अल्मोडा, रानीखेत, द्वारहाट, चौखुटिया, गैरसैण, अदबदरी को जोड़ते हुए कर्णप्रयाग के निकट रारा-7 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	87
30	309	उत्तराखंड में रुद्रपुर के निकट रारा-9 के साथ अपने जंक्शन से प्रारंभ होकर काशीपुर, रामनगर, धूमकोट, थालिसैण, त्रिपालीसैण, बुवाखाल, पौड़ी को जोड़ते हुए श्रीनगर के निकट रारा-7 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	74, 121 और 119
31	509	उत्तर प्रदेश में मुरादाबाद पर रारा-9 के साथ अपने जंक्शन से प्रारंभ होकर चंदौसी, बबराला, अलीगढ़ को जोड़ते हुए रारा-44 पर आगरा में अपने जंक्शन पर समाप्त होने वाला राजमार्ग	93
32	709	हरियाणा में रोहतक के निकट रारा-9 के साथ अपने जंक्शन से प्रारंभ होकर गोहाना को जोड़ते हुए पानीपत के निकट रारा-44 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	71ए
33	10	पश्चिम बंगाल में सिलिगुड़ी के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर रारा-10 के निकट शिवोक, कलिमपंग को जोड़ते हुए सिक्किम राज्य में गंगटोक पर समाप्त होने वाला राजमार्ग	31सी, 31 और 31ए
34	110	पश्चिम बंगाल में सिलिगुड़ी के निकट रारा-10 के साथ अपने जंक्शन से प्रारंभ होकर करसियांग को जोड़ते हुए दार्जिलिंग पर समाप्त होने वाला राजमार्ग	55
35	11	राजस्थान में जैसलमेर के निकट रारा-68 के साथ अपने जंक्शन से प्रारंभ होकर पोखरन, बीकानेर, श्री डुंगरपुर, रतनगढ़ को जोड़ते हुए फतेहपुर के निकट रारा-52 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	15 और 11
36	12	पश्चिम बंगाल राज्य में डलकोला के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर रायगंज, गजोल, मालदा, फरक्का, मोरग्राम, बहरामपुर, कृष्णानगर, रानाघाट, बारासत, कोलकाता, काकदीप को जोड़ते हुए बोक-खली पर समाप्त होने वाला राजमार्ग	34 और 117
37	112	पश्चिम बंगाल राज्य में बारासत के निकट रारा-12 के साथ अपने जंक्शन से प्रारंभ होकर गईघाट, बनगांव को जोड़ते हुए भारत/बंगलादेश सीमा पर समाप्त होने वाला राजमार्ग	35

38	13	अरुणाचल प्रदेश में तवांग से प्रारंभ होकर बोमडिला, नेचिपू, सेप्पा, सगलि, जिरो, दपोरिजो, अलौंग, पासीघाट, तेजु को जोड़ते हुए वकारु के निकट रारा-15 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	229 और 52
39	14	पश्चिम बंगाल में मोरग्राम के निकट रारा-12 के साथ अपने जंक्शन से प्रारंभ होकर रामपुर हाट, सिठरि, रानीगंज, बांकुडा, गढबेटा, सलबानी को जोड़ते हुए खडगपुर के निकट रारा-16 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	60
40	114	पश्चिम बंगाल में मल्लारपुर के निकट रारा-14 के साथ अपने जंक्शन से प्रारंभ होकर मयुरेश्वर, प्रांतिक, बोलपुर, भेडिया, गुसखरा, तलित को जोड़ते हुए बर्धमान के निकट रारा-19 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	2वीं
41	314	पश्चिम बंगाल में बांकुडा के निकट रारा-14 के साथ अपने जंक्शन से प्रारंभ होकर पुरुलिया के निकट रारा-18 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	60ए
42	15	असम में बैहटा-चराली के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर मंगलदाई, डेकिअजुली, तेजपुर, बंदरदेवा, उत्तरी लखीमपुर, डिब्रूगढ, तिनसुकिया, दमादमा को जोड़ते हुए अरुणाचल प्रदेश में बाकरो के निकट रारा-13 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	52, 52बी और 37
43	115	असम में दमादमा के निकट रारा-15 के साथ अपने जंक्शन से प्रारंभ होकर सैकोआघाट, कुंडिल बाजार को जोड़ते हुए अरुणाचल प्रदेश में रोईंग के निकट रारा-13 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	37
44	215	अरुणाचल प्रदेश में महादेवपुर के निकट रारा-15 के साथ अपने जंक्शन से प्रारंभ होकर नामचिक, चांगलंग, खोनसा, कनुबाडी को जोड़ते हुए असम राज्य में डिब्रूगढ के निकट रारा-15 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	52बी
45	315	असम राज्य में माकुम के निकट रारा-15 के साथ अपने जंक्शन से प्रारंभ होकर लेडो, लेखपानी को जोड़ते हुए भारत/म्यांमार सीमा पर समाप्त होने वाला राजमार्ग	38 और 153
46	415	असम राज्य में घोपुर के निकट रारा-15 के साथ अपने जंक्शन से प्रारंभ होकर अरुणाचल प्रदेश में ईटानगर, दाइमुख को जोड़ते हुए असम में बन्दरदेवा के निकट रारा-15 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	52ए
47	515	कुलाजान के निकट रारा-15 के साथ अपने जंक्शन से प्रारंभ होकर असम राज्य में जोनई को जोड़ते हुए अरुणाचल प्रदेश में पासीघाट के निकट रारा-13 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	52

48	715	असम राज्य में तेजपुर के निकट रारा-15 के साथ अपने जंक्शन से प्रारंभ होकर जखालाबांध, बोकाकहाट, जोरहाट को जोड़ते हुए झांजी के निकट रारा-2 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	37ए और 37
49	16	पश्चिम बंगाल में कोलकाता के निकट रारा-19 के साथ अपने जंक्शन से प्रारंभ होकर खड़गपुर को, उड़ीसा में बालेश्वर और भुवनेश्वर को, आंध्र प्रदेश में विशाखापत्तनम, विजयवाड़ा, नैल्लोर को जोड़ते हुए तमिलनाडु राज्य में चेन्नै के निकट रारा-48 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	5, 6, 60 और 217
50	116	पश्चिम बंगाल में कोलाघाट के निकट रारा-16 के साथ अपने जंक्शन से प्रारंभ होकर हल्दिया पत्तन पर समाप्त होने वाला राजमार्ग	41
51	316	उड़ीसा राज्य में भुवनेश्वर के निकट रारा-16 के साथ अपने जंक्शन से प्रारंभ होकर पुरी-कोणार्क और पुरी-सतपाड़ा को जोड़ने वाला राजमार्ग	203, 203ए
52	516	उड़ीसा राज्य में छत्रपुर के निकट रारा-16 के साथ अपने जंक्शन से प्रारंभ होकर गोपालपुर पर समाप्त होने वाला राजमार्ग	217
53	216	आंध्र प्रदेश में कातिपुडि के निकट रारा-16 के साथ अपने जंक्शन से प्रारंभ होकर काकिनाडा, मछलीपत्तनम को जोड़ते हुए आंगोल के निकट रारा-16 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	214, 214ए
54	716	तमिलनाडु में चेन्नै के निकट रारा-16 के साथ अपने जंक्शन से प्रारंभ होकर तिरुत्तनि को जोड़ते हुए आंध्र प्रदेश में रैनिगुंटा के निकट रारा-71 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	205
55	17	पश्चिम बंगाल में शिवोक के निकट रारा-10 के साथ अपने जंक्शन से प्रारंभ होकर बागराकोट, चालसा, नगरकाटा, गोयेरकोटा, बीरपाड़ा, फालकाटा, सोनारपुर, कूच-बिहार, तूफानगंज को असम राज्य में गोलकगंज, बिलासीपाड़ा-उत्तरी सलमारा, गोलपाड़ा, बोको को जोड़ते हुए गुवाहाटी के निकट रारा-27 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	31सी, 31, 31बी, 31डी और 37
56	117	उत्तरी सलमारा के निकट रारा-17 के साथ अपने जंक्शन से प्रारंभ होकर बिजनि के निकट रारा-27 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	31
57	217	असम राज्य में पैकन के निकट रारा-17 के साथ अपने जंक्शन से प्रारंभ होकर गेघालय में तुरा, डालु, बाघमारा, रौंगजंग डामरा को जोड़ते हुए असम में दुधनै के निकट रारा-27 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	51 और 62
58	317	बीरपाड़ा के निकट रारा-17 के साथ अपने जंक्शन से प्रारंभ होकर मदारि हाट, राजबाट खावा को जोड़ते हुए पश्चिम बंगाल में सालसाबाड़ी के निकट रारा-27 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	31सी
59	517	गोयेरकाटा के निकट रारा-17 के साथ अपने जंक्शन से प्रारंभ होकर पश्चिम बंगाल में घुपगड़ी के निकट रारा-27 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	31

60	717	पश्चिम बंगाल में बाडादिघि के निकट रारा-17 के साथ अपने जंक्शन से प्रारंभ होकर मैनागुडी के निकट रारा-27 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	31
61	18	झारखंड राज्य में गोविंदपुर के निकट रारा-19 के साथ अपने जंक्शन से प्रारंभ होकर धनबाद चास को, पश्चिम बंगाल में पुरुलिया, बलरामपुर को, झारखंड में चांदिल, घाटशिला, बाहडागोडा, उड़ीसा में रारा-49 के साथ टी जंक्शन, बारीपडा, बेतनोती को जोड़ते हुए बालेश्वर के निकट रारा-16 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	32, 33, 6 और 5
62	118	झारखंड राज्य में आसनबानी के निकट रारा-18 के साथ अपने जंक्शन से प्रारंभ होकर जमशेदपुर को जोड़ने वाला राजमार्ग	32
63	19	दिल्ली से प्रारंभ होकर उत्तर प्रदेश में मथुरा, आगरा, कानपुर, इलाहाबाद, वाराणसी को, बिहार राज्य में मोहनिया, औरंगाबाद, दोभी को, झारखंड राज्य में बरही, बगदर, गोबिन्दपुर को, पश्चिम बंगाल में आसनसोल, पलसित को जोड़ते हुए कोलकाता के निकट रारा-16 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	2
64	119	बिहार राज्य में देहरी के निकट रारा-19 के साथ अपने जंक्शन से प्रारंभ होकर अकबरपुर, जदुनाथपुर को जोड़ते हुए बिहार/उत्तर प्रदेश सीमा के निकट जदुनाथपुर पर समाप्त होने वाला राजमार्ग	2सी
65	319	बिहार राज्य में मोहनिया के निकट रारा-19 के साथ अपने जंक्शन से प्रारंभ होकर दिनारा, चारपोखरी को जोड़ते हुए आरा के निकट रारा-922 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	30
66	519	उत्तर प्रदेश में सिकंदरा के निकट रारा-19 के साथ अपने जंक्शन से प्रारंभ होकर भोगनीपुर के निकट रारा-27 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	2ए
67	719	उत्तर प्रदेश में इटावा के निकट रारा-19 के साथ अपने जंक्शन से प्रारंभ होकर मध्य प्रदेश में भिंड को जोड़ते हुए ग्वालियर के निकट रारा-44 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	92
68	919	हरियाणा राज्य में पलवल के निकट रारा-19 के साथ अपने जंक्शन से प्रारंभ होकर सोहना, धारूहेडा को जोड़ते हुए रेवाड़ी के निकट रारा-352 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	71बी
69	20	बिहार राज्य में बख्तियारपुर के निकट रारा-31 के साथ अपने जंक्शन से प्रारंभ होकर बिहार शरीफ, नवादा, राजौली को, झारखंड में कोडरमा, बरही, हजारीबाग, रांची, खुंटी, मुरहु, चक्रधरपुर, चैबासा और जयंतगढ़ को, उड़ीसा राज्य में परसौरा, केंदुझारगढ़ को जोड़ते हुए पानीखोइली के निकट रारा-16 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	23, 31, 33, 75 और 215

70	120	बिहार राज्य में बिहार शरीफ के निकट रारा-20 के साथ अपने जंक्शन से प्रारंभ होकर नालंदा, राजगीर हिंसुआ को जोड़ते हुए गया के निकट रारा-22 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	82
71	320	झारखंड राज्य में रामगढ़ के निकट रारा-20 के साथ अपने जंक्शन से प्रारंभ होकर गोला को जोड़ते हुए चास के निकट रारा-18 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	23
72	520	उड़ीसा राज्य में परसोरा के निकट रारा-20 के साथ अपने जंक्शन से प्रारंभ होकर राजमुन्द्रा के निकट रारा-143 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	215
73	21	राजस्थान राज्य में जयपुर के निकट रारा-48 के साथ अपने जंक्शन से प्रारंभ होकर दौसा, भरतपुर को जोड़ते हुए उत्तर प्रदेश में आगरा के निकट रारा-44 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	11
74	22	बिहार राज्य में सोनबरसा (भारत/नेपाल सीमा), सीतामढ़ी, मुजफ्फरपुर, हाजीपुर, पटना, पुनपुन, गया, बोधगया, दोभी को, झारखंड राज्य में हंटरगंज, चतरा को जोड़ते हुए चांदवा के निकट रारा-39 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	77, 19, 30, 83 और 99
75	122	बिहार राज्य में मुजफ्फरपुर के निकट रारा-22 के साथ अपने जंक्शन से प्रारंभ होकर दोभी, मुशरीघरारी को जोड़ते हुए बरौनी के निकट रारा-31 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	28
76	322	बिहार राज्य में हाजीपुर के निकट रारा-22 के साथ अपने जंक्शन से प्रारंभ होकर मुशरीघरारी के निकट रारा-122 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	103
77	522	झारखंड राज्य में चतरा के निकट रारा-22 के साथ अपने जंक्शन से प्रारंभ होकर हजारबाग को जोड़ते हुए बागोदर के निकट रारा-19 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	100
78	722	बिहार राज्य में मुजफ्फरपुर के निकट रारा-22 के साथ अपने जंक्शन से प्रारंभ होकर रेवाघाट को जोड़ते हुए छपरा के निकट रारा-31 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	102
79	922	बिहार राज्य में पटना के निकट रारा-22 के साथ अपने जंक्शन से प्रारंभ होकर आरा, भोजपुर को जोड़ते हुए वक्सर के निकट समाप्त होने वाला राजमार्ग	84,30
80	23	राजस्थान राज्य में कोथूम के निकट रारा-52 के साथ अपने जंक्शन से प्रारंभ होकर तालसोट, करौली, वाडी को जोड़ते हुए धौलपुर के निकट रारा-44 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	11ए और 11बी
81	24	उत्तर प्रदेश में सोनौली (भारत/नेपाल सीमा), फारेंद्र, गोरखपुर, गाजीपुर, जमानिया को जोड़ते हुए सैयद राजा के निकट रारा-19 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	29 और 97

82	25	राजस्थान राज्य में बाइमेर के निकट रारा-68 के साथ अपने जंक्शन से प्रारंभ होकर कावस, मधेसर, दुधया, बगुडी, खेर, तिलवारा, बलोतरा, पचपद्रा, कल्याणपुर, जोधपुर, कपरदा, बिलारा, जैतरन, बाइ को जोड़ते हुए ब्यावर के निकट रारा-58 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	112 और 14
83	125	राजस्थान राज्य में जोधपुर के निकट रारा-25 के साथ अपने जंक्शन से प्रारंभ होकर बालेसर, देछु को जोड़ते हुए पोखरण के निकट रारा-11 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	114
84	26	उड़ीसा राज्य में बाइगढ़ के निकट रारा-53 के साथ अपने जंक्शन से प्रारंभ होकर बाइपाली, बालनगिर, भवानीपटना, बोरिगुमा, कोरापुट को, आंध्र प्रदेश में सलुर, विजयनगरम को जोड़ते हुए नतवालसा के निकट रारा-16 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	201 और 43
85	27	गुजरात राज्य में पौरबंदर से प्रारंभ होकर गुजरात में बामनबोर, मोरवी, समखियाली, राधनपुर, पालनपुर को, राजस्थान में पिंडवाड़ा, उदयपुर, मांगरवाड़, चित्तौड़गढ़, कोटा, वारन को, मध्य प्रदेश में शिवपुरी, गंज को, उत्तर प्रदेश में झांसी, कानपुर, लखनऊ, फैजाबाद, गोरखपुर को, बिहार में गोपालगंज, पिपरा कोठी, मुजफ्फरपुर, दरभंगा, फोरबिसगंज, अररिया, पूर्णिया को, पश्चिम बंगाल में डलकोला, इस्लामपुर, सिलीगुड़ी, जलपाइगुड़ी, मैनागुड़ी, धूपगुड़ी, फालाकाता, सोनापुर, सालसाबाड़ी को, असम राज्य में योंगांव, विजनी, पटचरकुचि, नलबाड़ी, दिसपुर, नौगांव, लुंगडिंग, हाफ्लोंग को जोड़ते हुए सिलचर के निकट रारा-37 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	2, 3, 8बी, 8ए, 15, 14, 76, 25, 28, 29, 57, 31, 31डी, 31सी, 37, 36 और 54
86	127	असम राज्य में नौगांव के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर सामागुड़ी को जोड़ते हुए जाखलाबंध के निकट रारा-715 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	37
87	127 ए	असम राज्य में पतचरकुची के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर हजुआ को जोड़ते हुए भारत/भूटान सीमा पर समाप्त होने वाला राजमार्ग	152
88	327	पश्चिम बंगाल राज्य में बागडोगरा के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर नक्सलबाड़ी को जोड़ते हुए गलगलिया में समाप्त होने वाला राजमार्ग	31सी
89	227	बिहार राज्य में चकिया के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर नरहर, पकरी पुल, मधुबनी, शिवहर, सीमामढी, हरलखी, उमगांव, जयनगर, लौकाहा, लौकही को जोड़ते हुए नरहिया के निकट रारा-27 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	104
90	527	बिहार राज्य में फोरबिसगंज के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर जोगबनी में समाप्त होने वाला राजमार्ग	57ए

91	527बी	बिहार राज्य में दरभंगा के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर औंसी को जोड़ते हुए जयनगर के निकट रारा-227 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	105
92	527डी	बिहार राज्य में पिपराकोठी के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर सगौली, रक्सौल को जोड़ते हुए भारत/नेपाल सीमा पर समाप्त होने वाला राजमार्ग	28ए
93	727	उत्तर प्रदेश राज्य में कुशीनगर के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर बिहार में छितनुनी रेल-सह-सड़क पुल, बगहा, लौरिया, बेतिया को जोड़ते हुए छपवा के निकट रारा-527डी के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	28बी
94	927	उत्तर प्रदेश राज्य में बाराबंकी के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर बहराईच को जोड़ते हुए नेपालगंज (भारत/नेपाल सीमा) पर समाप्त होने वाला राजमार्ग	28सी
95	28	उत्तर प्रदेश राज्य में भारत/नेपाल सीमा से प्रारंभ होकर नौगढ़, सिद्धार्थ नगर, बंसी, बस्ती, टांडा, आजमगढ़ को जोड़ते हुए वाराणसी के निकट रारा-31 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	28 और 233
96	128	उत्तर प्रदेश राज्य में टांडा अम्बेडकर नगर (टांडा) में रारा-28 के साथ अपने जंक्शन से प्रारंभ होकर सुलतानपुर, अमेठी को जोड़ते हुए रायबरेली के निकट रारा-30 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	232
97	29	असम राज्य में दबोका (सुतानगांव), अमलाखी के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर नगालैंड में दीमापुर, कोहिमा, चिजम को जोड़ते हुए मणिपुर में जैसामी के निकट रारा-202 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	36, 39 और 150
98	129	नगालैंड राज्य में दीमापुर के निकट रारा-29 के साथ अपने जंक्शन से प्रारंभ होकर असम में बोकाजन, गोलाघाट को जोड़ते हुए नुमालीगढ़ के निकट रारा-715 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	39
99	30	उत्तराखंड राज्य में सितारगंज के निकट रारा-9 के साथ अपने जंक्शन से प्रारंभ होकर उत्तर प्रदेश में पीलीभीत, बरेली, शाहजहांपुर, सीतापुर, लखनऊ, रायबरेली और इलाहाबाद को, मध्य प्रदेश में मंगावन, रीवा, कटनी, जबलपुर, मांडला को, छत्तीसगढ़ में चिलपी, सिमगा, रायपुर, धमतरी, कैसकल, जगदलपुर और कौता को, आंध्र प्रदेश में नेल्लीपाक, भद्राचलम, पार्लोचा, कोट्टागुडम, तिरायुरु, मैलावरम को जोड़ते हुए कौंडापल्ली के निकट रारा-65 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	74, 75, 24, 24बी, 27, 7, 12ए, 200, 43, 16, 221

100	130	छत्तीसगढ़ राज्य में सिमगा के निकट रारा-30 के साथ अपने जंक्शन से प्रारंभ होकर बिलासपुर, काठगौरा को जोड़ते हुए अम्बिकापुर के निकट रारा-43 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	111 और 200
101	330	उत्तर प्रदेश में इलाहाबाद के निकट रारा-30 के साथ अपने जंक्शन से प्रारंभ होकर प्रतापगढ़, सुलतानपुर को जोड़ते हुए फैजाबाद के निकट रारा-27 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	96
102	530	उत्तर प्रदेश राज्य में बरेली के निकट रारा-30 के साथ अपने जंक्शन से प्रारंभ होकर रामपुर के निकट रारा-9 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	24
103	230	उत्तर प्रदेश राज्य में बक्शी-का-तालाब के निकट रारा-30 के साथ अपने जंक्शन से प्रारंभ होकर रारा-27, राष्ट्रीय राजमार्ग-731, रारा-30, रारा-27 के साथ चेन्हात जंक्शन को जोड़ते हुए बक्शी-का-तालाब के निकट रारा-30 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	24ए, 56ए, 56बी, और 25ए
104	31	उत्तर प्रदेश राज्य में उन्नाव के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर उत्तर प्रदेश में लालगंज, रायबरेली, सलोन, प्रतापगढ़, मछलीशहर, जौनपुर, वाराणसी, गाजीपुर, बलिया को, बिहार में छपरा, हाजीपुर, बख्तियारपुर, मोकामा, बेगुसराय, खगड़िया, बिहपुर, कोरा, कटिहार को, पश्चिम बंगाल में हरिशचंद्रपुर को जोड़ते हुए पंडुआ के निकट रारा-12 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	232ए, 231, 56, 29, 19, 30, 31 और 81
105	131	बिहार राज्य में बिहपुर के निकट रारा-31 के साथ अपने जंक्शन से प्रारंभ होकर किशनगंज, मधेपुरा को जोड़ते हुए भारत/नेपाल सीमा के निकट वीरपुर में समाप्त होने वाला राजमार्ग	106
106	231	बिहार राज्य में महेशकुंड के निकट रारा-31 के साथ अपने जंक्शन से प्रारंभ होकर सोनबरसा राज, सिमरी बख्तियारपुर, सहरसा, मधेपुरा, सरसी, पूर्णिया को जोड़ते हुए कोरा के निकट रारा-31 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	31 और 107
107	331	बिहार राज्य में छपरा के निकट रारा-31 के साथ अपने जंक्शन से प्रारंभ होकर बनियापुर को जोड़ते हुए महमूदपुर के निकट रारा-27 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	101
108	431	बिहार राज्य में फतुहा के निकट रारा-31 के साथ अपने जंक्शन से प्रारंभ होकर चंडी, हरनीत को जोड़ते हुए बाढ़ के निकट रारा-31 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	30ए और 31
109	531	बिहार राज्य में छपरा, सिवान के निकट रारा-31 के साथ अपने जंक्शन से प्रारंभ होकर गोपालगंज के निकट रारा-27 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	85

110	731	उत्तर प्रदेश राज्य में जौनपुर के निकट रारा-31 के साथ अपने जंक्शन से प्रारंभ होकर सुलतानपुर को जोड़ते हुए लखनऊ के निकट रारा-27 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	56
111	32	तमिलनाडु राज्य में चेन्नै के निकट रारा-48 के साथ अपने जंक्शन से प्रारंभ होकर चेंगलपट्टु, टिंडीवनम, पुदुचेरी, कुड्डालोर, चिदम्बरम, करईकल(पुदुचेरी) को जोड़ते हुए नागपटनम के निकट रारा-83 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	45, 66 और 45ए
112	132	तमिलनाडु राज्य में टिंडीवनम के निकट रारा-32 के साथ अपने जंक्शन से प्रारंभ होकर विल्लुपुरम के निकट रारा-38 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	45
113	332	तमिलनाडु राज्य में पुदुचेरी के निकट रारा-32 के साथ अपने जंक्शन से प्रारंभ होकर विल्लुपुरम के निकट रारा-38 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	45ए
114	33	बिहार राज्य में अरवल के निकट रारा-32 के साथ अपने जंक्शन से प्रारंभ होकर बिहार में जहानाबाद, बंधुगुज, एकानगरसराय, बिहारशरीफ, मोकामा, लखीसराय, मुंगेर, भागलपुर, कहलगांव को, झारखंड में साहिबगंज, राजमहल, भदरवा को जोड़ते हुए पश्चिम मंगाल में फरक्का के निकट रारा-12 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	110, 82, 31 और 80
115	34	उत्तराखंड राज्य में गंगोत्री धाम से प्रारंभ होकर भदवाड़ी, उत्तरकाशी, धरासू, टिहरी के निकट अम्पाता, ऋषिकेश तथा हरिद्वार को, उत्तर प्रदेश में नजीबाबाद, बिजनौर, मेरठ, गाजियाबाद, बुलंदशहर, अलीगढ़, एटा, कन्नौज, कानपुर हमीरपुर, महोबा को, मध्य प्रदेश में छतरपुर, हीरापुर, दमोह, जबलपुर को जोड़ते हुए लखनाऊ के निकट रारा-44 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	108, 94, 58, 74, 119, 58, 91, 86, 12ए और 7
116	134	उत्तराखंड राज्य में धरासू, कुठनौर के निकट रारा-34 के साथ अपने जंक्शन से प्रारंभ होकर यमुनोत्री पर समाप्त होने वाला राजमार्ग	94
117	334	उत्तराखंड राज्य में हरिद्वार के निकट रारा-34 के साथ अपने जंक्शन से प्रारंभ होकर रुड़की को, उत्तर प्रदेश में मुजफ्फरनगर, मेरठ, हापुड को जोड़ते हुए बुलंदशहर के निकट रारा-34 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	58, 235
118	534	उत्तर प्रदेश राज्य में नजीबाबाद के निकट रारा-34 के साथ अपने जंक्शन से प्रारंभ होकर उत्तराखंड में कोटद्वार, सतपुली को जोड़ते हुए बुबाखल के निकट समाप्त होने वाला राजमार्ग	119
119	734	उत्तर प्रदेश राज्य में नजीबाबाद के निकट रारा-34 के साथ अपने जंक्शन से प्रारंभ होकर नगीना को जोड़ते हुए उत्तराखंड में काशीपुर के निकट रारा-309 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	74

120	934	मध्य प्रदेश राज्य में हीरापुर के निकट रारा-34 के साथ अपने जंक्शन से प्रारंभ होकर बांदा, सागर, जेरुयखेरा, खुरई को जोड़ते हुए बीना में समाप्त होने वाला राजमार्ग	12ए, 86, 26ए
121	234	उत्तर प्रदेश राज्य में कन्नौज के निकट रारा-34 के साथ अपने जंक्शन से प्रारंभ होकर बेला, इटावा, किशनी को जोड़ते हुए भोगांव में रारा-34 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	92, 91ए
122	35	उत्तर प्रदेश राज्य में कबरई के निकट रारा-34 के साथ अपने जंक्शन से प्रारंभ होकर बांदा, करवी, मउ, इलाहाबाद, मिरजापुर को जोड़ते हुए वाराणसी के निकट रारा-19 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	76, 27 और 7
123	135	उत्तर प्रदेश राज्य में मिरजापुर के निकट रारा-35 के साथ अपने जंक्शन से प्रारंभ उत्तर प्रदेश में लालगंज, इमंडगंज को, मध्य प्रदेश में मऊगंज को जोड़ते हुए मंगावन के निकट रारा-30 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	7
124	335	उत्तर प्रदेश राज्य में बांदा के निकट रारा-35 के साथ अपने जंक्शन से प्रारंभ होकर फतेहपुर को जोड़ते हुए लालगंज के निकट रारा-31 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	232
125	36	तमिलनाडु राज्य में विक्रावंडी के निकट रारा-132 के साथ अपने जंक्शन से प्रारंभ होकर पनरुति, वडुलूर, नेयवेली-टाउनशिप, सेठियाथोप, कुम्बाकोणम, तंजावूर, गंधर्वकोट्टई, पुडुकोट्टई, तिरुमायम, किलसेवालपट्टी, तिरुपसूर, मदगुपुट्टी, शिवगंगा को जोड़ते हुए मनमदुरै के निकट रारा-87 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	45सी, 67, 226, 210 और 227
126	136	तमिलनाडु राज्य में तंजावूर के निकट रारा-36 के साथ अपने जंक्शन से प्रारंभ होकर तिरुवैयारु, कुन्नम, पेराली को जोड़ते हुए पेरम्बलूर के निकट रारा-38 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	226ई
127	336	तमिलनाडु राज्य में पुडुकोट्टई के निकट रारा-36 के साथ अपने जंक्शन से प्रारंभ होकर किरानपुर को जोड़ते हुए तिरुचिरापल्ली के निकट रारा-83 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	210
128	536	तमिलनाडु राज्य में तिरुमायम के निकट रारा-36 के साथ अपने जंक्शन से प्रारंभ होकर देवकोट्टई, तिरुवदनई को जोड़ते हुए रामनाथपुरम के निकट रारा-87 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	210
129	37	मणिपुर राज्य के इम्फाल, जिरीबाम के निकट रारा-2 के साथ अपने जंक्शन से प्रारंभ होकर असम में जिरीघाट, लखीपुर, सिलचर, बदरपुर, करीमगंज को जोड़ते हुए भारत/बांग्लादेश सीमा पर समाप्त होने वाला राजमार्ग	151, 44 और 53

130	38	तमिलनाडु राज्य में वेल्लोर के निकट रारा-75 के साथ अपने जंक्शन से प्रारंभ होकर पोलुर, तिरुवन्नेमलाइ, विल्लुपुरम, उल्लंडरपेट्टई, पेराय्यलूर, तिरुचिरापल्ली तोयमकुरिची, मेलुर, मदुरै, अरुपुकोट्टई को जोड़ते हुए तूतीकोरिन पत्तन के निकट रारा-138 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	234, 45, और 45वी
131	138	तूतीकोरिन पत्तन के निकट रारा-38 के साथ अपने जंक्शन से प्रारंभ होकर पलायमकोट्टई के निकट रारा-44 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	7ए
132	39	उत्तर प्रदेश राज्य में झांसी के निकट रारा-39 के साथ अपने जंक्शन से प्रारंभ होकर मध्य प्रदेश में छत्तरपुर, खजुराहो, पन्ना, सतना, रीवा, सीधी को, उत्तर प्रदेश में दूधिनगर को, झारखंड में गढ़वा, डाल्टनगंज, लातेहार, चंडवा को जोड़ते हुए रांची के निकट रारा-20 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	75 और 76
133	139	झारखंड राज्य में राजहरा के निकट रारा-39 के साथ अपने जंक्शन से प्रारंभ होकर छतरपुर, हरिहरगंज को, बिहार में औरंगाबाद, दाउदनगर, अरवल, नौबतपुर को जोड़ते हुए पटना के निकट रारा-31 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	98
134	339	मध्य प्रदेश राज्य में नौगांव के निकट रारा-39 के साथ अपने जंक्शन से प्रारंभ होकर उत्तर प्रदेश में श्रीनगर के निकट रारा-34 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	76
135	539	उत्तर प्रदेश राज्य में झांसी के निकट रारा-39 के साथ अपने जंक्शन से प्रारंभ होकर मध्य प्रदेश में पिरथिपुर, टीकमगढ़ को जोड़ते हुए शाहगढ़ के निकट रारा-934 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	12ए
136	40	आंध्र प्रदेश राज्य में कुरूनूल के निकट रारा-44 के साथ अपने जंक्शन से प्रारंभ होकर नांदयाल, कुडप्पा, पिलेरु, पुतलपट्टु और चितूर को जोड़ते हुए तमिलनाडु में रानीपेट्टई के निकट रारा-48 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	18 और 4
137	140	आन्ध्र प्रदेश राज्य में पुतलपट्टु के निकट रारा-40 के साथ अपने जंक्शन से प्रारंभ होकर तिरुपति के निकट रारा-71 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	18ए
138	42	आंध्र प्रदेश राज्य में अनंतपुर के निकट रारा-44 के साथ अपने जंक्शन से प्रारंभ होकर कादिरी, मदनपल्ली, कुप्पम को जोड़ते हुए तमिलनाडु में कृष्णागिरी के निकट रारा-44 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	205 और 219

139	41	गुजरात राज्य में समखियाली के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर गांधी धाम, मांडवी, नलिया को जोड़ते हुए नारायण सरोवर के निकट समाप्त होने वाला राजमार्ग	8ए
140	141	गुजरात राज्य में बांधी धाम के निकट रारा-41 के साथ अपने जंक्शन से प्रारंभ होकर कांडला पत्तन पर समाप्त होने वाला राजमार्ग	8ए
141	43	मध्य प्रदेश राज्य में कटनी के निकट रारा-30 के साथ अपने जंक्शन से प्रारंभ होकर उमरिया, शहडोल को, छत्तीसगढ़ में नगर, अम्बिकापुर, पथलगांव, जशपुर नगर को, झारखंड में गुमला, रांची को जोड़ते हुए चंडिल के निकट रारा-18 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	78, 23 और 33
142	143	झारखंड राज्य में गुमला के निकट रारा-43 के साथ अपने जंक्शन से प्रारंभ होकर पालकोट, कोलेबिरा, थैतानगर को, उड़ीसा में पंपोश, राजमुन्द्रा को जोड़ते हुए बाराकोट के निकट रारा-49 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	23
143	44	जम्मू कश्मीर राज्य में श्रीनगर के निकट रारा-1 के साथ अपने जंक्शन से प्रारंभ होकर बनिहाल, जम्मू, कठुआ को, पंजाब में पठानकोट, मुकेरियां, जालंधर, लुधियाना, राजपुरा को, हरियाणा में अंबाला, करनाल, पानीपत, कुंडली को, दिल्ली को हरियाणा में, फरीदाबाद, पलवल, होडल से, उत्तर प्रदेश में मथुरा को आगरा से, राजस्थान में धौलपुर को, मध्य प्रदेश में मुरैना, ग्वालियर को दतिया से, उत्तर प्रदेश में झांसी को ललितपुर से, मध्य प्रदेश में सागर, नरसिंहपुर, लखनादून को शिवनी से, महाराष्ट्र में नागपुर, जम्ब को पंढरकावाडा से, आन्ध्रप्रदेश में आदिलाबाद, निर्मल, रामायमपेट, हैदराबाद, कुरनूल, गूटी, अनंतपुर को पेनुकोंडा से, कर्नाटक में देवनहल्ली को बंगलुरु से, तमिलनाडु में होसुर, कृष्णागिरी, धर्मापुरी, सलेम को कन्याकुमारी (कैप कोमोरिन) से जोड़ने वाला राजमार्ग	1ए, 1, 2, 3, 75, 26 और 7
144	244	जम्मू कश्मीर राज्य में खन्नाबल के निकट रारा-44 के साथ अपने जंक्शन से प्रारंभ होकर सिमथानपास, किशतवाड, डोडा को जोड़ते हुए बटोटे के निकट रारा-44 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	1बी
145	144	जम्मू कश्मीर राज्य में डोमेल के निकट रारा-44 के साथ अपने जंक्शन से प्रारंभ होकर कटरा में समाप्त होने वाला राजमार्ग	1सी

146	344	हरियाणा राज्य में अंबाला के निकट रारा-44 के साथ अपने जंक्शन से प्रारंभ होकर धनाना, साहा, यमुना नगर को, उत्तर प्रदेश में सहारनपुर को जोड़ते हुए उत्तराखंड में रुड़की के निकट रारा-334 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	72 और 73
147	544	तमिलनाडु राज्य में सलेम के निकट रारा-44 के साथ अपने जंक्शन से प्रारंभ होकर कोयम्बतूर, को, केरल में पलक्कड, तिसूर को जोड़ते हुए एर्नाकुलम के निकट रारा-66 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	47
148	744	तमिलनाडु राज्य में तिरुमंगलम के निकट रारा-44 के साथ अपने जंक्शन से प्रारंभ होकर त्रिविल्लिपुत्तूर, राजापलैयम, तेनकासी, पुलियूर, पुनालूर, कोट्टरकारा को जोड़ते हुए केरल राज्य में कोलम के निकट रारा-66 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	208
149	944	तमिलनाडु राज्य में कवल्लिनरु के निकट रारा-44 के साथ अपने जंक्शन से प्रारंभ होकर अरलवयमोड़ी को जोड़ते हुए नागरकोइल के निकट रारा-66 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	47वीं
150	45	ओबैदुल्लागंज के निकट रारा-46 के साथ अपने जंक्शन से प्रारंभ होकर बरेली, तेंदूखेडा को जोड़ते हुए मध्य प्रदेश राज्य में जबलपुर के निकट रारा-30 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	12
151	46	मध्य प्रदेश राज्य में ग्वालियर के निकट रारा-44 के साथ अपने जंक्शन से प्रारंभ होकर शिवपुरी, गुना, बेउरा, भोपाल, ओबैदुल्लागंज, होशंगाबाद को जोड़ते हुए बेतुल में रारा-47 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	3, 12 और 69
152	146	मध्य प्रदेश में भोपाल के निकट रारा-46 के साथ अपने जंक्शन से प्रारंभ होकर विदिशा को जोड़ते हुए सागर के निकट रारा-44 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	86
153	47	गुजरात राज्य में बामनबोरे के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर लिम्बडी, अहमदाबाद, गोधरा, दाहोड़ को, मध्य प्रदेश राज्य में इन्दौर बेतुल शिवनेर को जोड़ते हुए महाराष्ट्र राज्य में नागपुर के निकट रारा-44 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	8ए, 59, 59ए और 69
154	147	गुजरात राज्य में सरखेज के निकट रारा-47 के साथ अपने जंक्शन से प्रारंभ होकर गांधीनगर को जोड़ते हुए चित्तौड़ा के निकट रारा-48 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	8सी
155	347	मध्य प्रदेश राज्य में मुलतई के निकट रारा-47 के साथ अपने जंक्शन से प्रारंभ होकर चिखली, दुनावा, छिंदवाड़ा, चौरई को जोड़ते हुए सिवनी के निकट रारा-44 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	69ए

156	547	महाराष्ट्र में सियनेर के निकट रारा-47 के साथ अपने जंक्शन से प्रारंभ होकर मध्य प्रदेश में सीसर, छिंदवाड़ा, अमरवाड़ा, हरारी को जोड़ते हुए नरसिम्हापुर के निकट रारा-44 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	26वीं
157	48	दिल्ली के निकट रारा-44 के साथ अपने जंक्शन से प्रारंभ होकर हरियाणा राज्य में बावल को, राजस्थान राज्य में कोटपुतली, जयपुर के निकट किशनगढ़, भीलवाड़ा, चित्तौड़गढ़, उदयपुर को, गुजरात राज्य में अहमदाबाद, बदोदरा, अंकलेश्वर को, महाराष्ट्र में मुंबई, थाणे, पुणे, सतारा, कोल्हापुर को, कर्नाटक में बेलगाम, चित्रदुर्ग, बंगलुरु को, तमिलनाडु में कृष्णागिरी, वेल्लूर को जोड़ते हुए चैन्ने के निकट रारा-16 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	3, 8, 13, 79ए, 79,76, 8, 4, 7, 46 और 4
158	148	राजस्थान राज्य में मनोहरपुर के निकट रारा-48 के साथ अपने जंक्शन से प्रारंभ होकर दीसा को जोड़ते हुए लालसोट के निकट रारा-23 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	11ए
159	148ए	हरियाणा राज्य में गुडगांव के निकट रारा-48 के साथ अपने जंक्शन से प्रारंभ होकर दिल्ली में छतरपुर टी-प्याइंट, अंधेरिया मोड़ को जोड़ते हुए महरौली तक	236
160	248	राजस्थान राज्य में जयपुर से गुजरने वाला पूर्व रारा-8 का किमी. 220 से किमी. 273.50 तक पुराना संरेखण	11सी
161	348	महाराष्ट्र राज्य में पलसपे के निकट रारा-48 के साथ अपने जंक्शन से प्रारंभ होकर जवाहरलाल नेहरू पोर्ट ट्रस्ट आंतरिक रोड के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	4वीं
162	448	राजस्थान राज्य में किशनगढ़ के निकट रारा-48 के साथ अपने जंक्शन से प्रारंभ होकर अजमेर को जोड़ते हुए नसीराबाद के निकट रारा-48 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	8 और 79
163	548	महाराष्ट्र राज्य में कलमबोली के निकट रारा-66 के साथ अपने जंक्शन से प्रारंभ होकर किमी. 16.687 पर रारा-348 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	4सी
164	648	कर्नाटक राज्य में नीलमंगला के निकट रारा-48 के साथ अपने जंक्शन से प्रारंभ होकर डोडाबल्लापुर, रारा-44 पर देवनहल्ली, सराजपुर, बंगलूर को जोड़ते हुए होसूर के निकट तमिलनाडु राज्य में रारा-48 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	207
165	748	कर्नाटक राज्य में बेलगाम, अनमोड के निकट रारा-48 के साथ अपने जंक्शन से प्रारंभ होकर पंडा को जोड़ते हुए गोया राज्य में पणजी के निकट रारा-66 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	4ए

166	948	कर्नाटक राज्य में बंगलुरु, के निकट रारा-48 के साथ अपने जंक्शन से प्रारंभ होकर कनकपुरा, मलवल्लनी, कोलेगल, चामराजनगर को जोड़ते हुए तमिलनाडु राज्य में कोयम्बतूर में रारा-544 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	209
167	49	छत्तीसगढ़ राज्य में बिलासपुर के निकट रारा-130 के साथ अपने जंक्शन से प्रारंभ होकर पामगढ़, रायगढ़ को, उड़ीसा राज्य में कनकतौरा, झारसुगुडा, कुचिन्दा, प्रवासुनी, देवगढ़ बड़कोट, पललहाड़ा, केंदुझारगढ़, बंगरीपोशी को, झारखंड राज्य में बहरागोडा को जोड़ते हुए पश्चिम बंगाल राज्य में खड़गपुर में रारा-16 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	6, 23 और 200
168	149	उड़ीसा राज्य में पललहाड़ा के निकट रारा-49 के साथ अपने जंक्शन से प्रारंभ होकर तलचर को जोड़ते हुए बनारपाल में रारा-55 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	23
169	50	कर्नाटक राज्य में होमनाबाद के निकट रारा-65 के साथ अपने जंक्शन से प्रारंभ होकर गुलबर्गा, जेवरगी, बीजापुर, होस्पेट को जोड़ते हुए लक्ष्मीसागर के निकट रारा-48 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	13, 63 और 218
170	51	गुजरात राज्य में द्वारका, भोगाट, पोरबंदर, नवीबंदर, सिल, मंगरोल, सोमनाथ, कोदिनार, उना, महुवा, तलज को जोड़ते हुए भावनगर में रारा-48 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	8ई
171	151	गुजरात राज्य में गदु के निकट रारा-51 के साथ अपने जंक्शन से प्रारंभ होकर वनथली, जूनागढ़ को जोड़ते हुए जेतपुर के निकट रारा-27 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	8डी
172	52	पंजाब राज्य में संगरूर के निकट रारा-7 के साथ अपने जंक्शन से प्रारंभ होकर हरियाणा में नरवाना, हिसार को, राजस्थान राज्य में फतेहपुर, जयपुर, टोंक, कोटा, अकलेरा को, मध्य प्रदेश में राजगढ़, बेउरा, देवास, इंदौर, सेधवा को, महाराष्ट्र में धुले, औरंगाबाद, बीड, उस्मानाबाद, शोलापुर को, कर्नाटक राज्य में बीजापुर, हुबली को जोड़ते हुए अकोला के निकट रारा-66 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	71, 65, 11, 12, 3, 211, 13, 218 और 63
173	152	हरियाणा राज्य में नरवाना के निकट रारा-52 के साथ अपने जंक्शन से प्रारंभ होकर कैथल, अम्बाला को जोड़ते हुए पंचकुला के निकट रारा-7 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	65, 22
174	352	हरियाणा राज्य में नरवाना के निकट रारा-52 के साथ अपने जंक्शन से प्रारंभ होकर जींद, रोहतक, झज्जर, रेवाड़ी को जोड़ते हुए धावल के निकट रारा-48 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	71
175	552	राजस्थान राज्य में टोंक के निकट रारा-52 के साथ अपने जंक्शन से प्रारंभ होकर उनियारा को जोड़ते हुए सवाईमाधोपुर पर समाप्त होने वाला राजमार्ग	116

176	752	राजस्थान राज्य में अकलेरा के निकट रारा-52 के साथ अपने जंक्शन से प्रारंभ होकर अतरु को जोड़ते हुए बारन के निकट रारा-27 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	90
177	53	गुजरात राज्य में हजीरा, सूरत, उच्छाल को, महाराष्ट्र राज्य में धुले, जलगांव, अकोला, अमरावती, नागपुर, भंडारा, देउरी को, छत्तीसगढ़ राज्य में राजनन्द गांव, दुर्ग, रायपुर, अरंग, सराईपल्ली को, उड़ीसा राज्य में बारगढ़, संभलपुर, देवगढ़, बन्नह, तलचर, कामाख्यानगर, सुकिंदा, डुबरी, चंडिखोल, और पारादीप पत्तन को जोड़ने वाला राजमार्ग	5ए, 6, 200 और 217
178	153	छत्तीसगढ़ राज्य में सरायपाली के निकट रारा-53 के साथ अपने जंक्शन से प्रारंभ होकर सारनगढ़ को जोड़ते हुए रायगढ़ के निकट रारा-49 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	216
179	353	छत्तीसगढ़ राज्य में घोरई के निकट रारा-53 के साथ अपने जंक्शन से प्रारंभ होकर महासमुंद, बागबहड़ा को, उड़ीसा राज्य में नौपाड़ा को जोड़ते हुए खरियार पर रारा-59 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	217
180	54	पंजाब राज्य में पठानकोट के निकट रारा-44 के साथ अपने जंक्शन से प्रारंभ होकर गुरदासपुर, अमृतसर, जीरा, फरीदकोट, भठिंडा को जोड़ते हुए हरियाणा राज्य में इबवाली के निकट रारा-9 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	15 और 64
181	154	पंजाब राज्य में पठानकोट के निकट रारा-54 के साथ अपने जंक्शन से प्रारंभ होकर हिमाचल प्रदेश में नूरपुर, पालमपुर, जोगिन्द्रनगर, मंडी, सुन्दर नगर, घघास, बिलासपुर को जोड़ते हुए नौनी के निकट रारा-205 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	20, 21 और 88
182	55	उड़ीसा राज्य में संबलपुर के निकट रारा-53 के साथ अपने जंक्शन से प्रारंभ होकर रेधाखोल, अंगुल, बनारपाल, ढँकानाल को जोड़ते हुए कटक के निकट रारा-16 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	42
183	56	राजस्थान राज्य में चित्तौड़गढ़ के निकट रारा-27 के साथ अपने जंक्शन से प्रारंभ होकर नीमबहेड़ा, प्रतापगढ़, बांसवाड़ा, झालौद, उंबी को जोड़ते हुए गुजरात राज्य में दाहोड के निकट रारा-47 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	79 और 113
184	156	राजस्थान राज्य में नीमबहेड़ा के निकट रारा-56 के साथ अपने जंक्शन से प्रारंभ होकर राजस्थान/मध्य प्रदेश सीमा पर समाप्त होने वाला राजमार्ग	79
185	57	उड़ीसा राज्य में बालंगीर के निकट रारा-26 के साथ अपने जंक्शन से प्रारंभ होकर सोनापुर, बौदा, दशपल्ला, नयागढ़ को जोड़ते हुए खुरदा के निकट रारा-16 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	224

186	58	राजस्थान राज्य में फतेहपुर के निकट रारा-52 के साथ अपने जंक्शन से प्रारंभ होकर लाडनू, नागौर, मेड़ता शहर, अजमेर, ब्यावर, देवगढ़ को जोड़ते हुए उदयपुर के निकट रारा-48 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	65, 89 और 8
187	59	उड़ीसा राज्य में खरियार के निकट रारा-353 के साथ अपने जंक्शन से प्रारंभ होकर टीटलागढ़, लंकागढ़, बलीगुडा, सोरदा, असीका को जोड़ते हुए बहरमपुर के निकट रारा-16 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	217
188	60	महाराष्ट्र राज्य में धुले के निकट रारा-53 के साथ अपने जंक्शन से प्रारंभ होकर नासिक, संगनेर, आले को जोड़ते हुए पुणे के निकट रारा-48 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	3 और 50
189	160	महाराष्ट्र राज्य में नासिक के निकट रारा-60 के साथ अपने जंक्शन से प्रारंभ होकर थाणे के निकट रारा-48 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	3
190	61	महाराष्ट्र राज्य में कल्याण के निकट भिवांडी पर रारा-160 के साथ अपने जंक्शन से प्रारंभ होकर मुरबद, आले, अहमदनगर, शिवगांव, गेवरै, माजलगांव, परभणी, नांदेड, भोकर को जोड़ते हुए आंध्र प्रदेश में निर्मल के निकट रारा-44 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	222
191	62	पंजाब राज्य में अबोहर के निकट रारा-7 के साथ अपने जंक्शन से प्रारंभ होकर राजस्थान राज्य में गंगानगर, सूरतगढ़, लूणकरनसर, बीकानेर, नागौर, जोधपुर, पाली, सिरोही को जोड़ते हुए पिंडवाड़ा के निकट रारा-27 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	15, 65 और 14
192	162	राजस्थान राज्य में पाली के निकट रारा-62 के साथ अपने जंक्शन से प्रारंभ होकर बाड के निकट रारा-25 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	14
193	63	आंध्र प्रदेश राज्य में निजामाबाद, मेटपल्ली, मांचेरल, चिन्नूर को, छत्तीसगढ़ में सिरौचा, बीजापुर, जगदलपुर को, उड़ीसा राज्य में कोटपद को जोड़ते हुए बोरिगुमा के निकट रारा-26 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	16 और 43
194	163	छत्तीसगढ़ राज्य में भोपालपटनम के निकट रारा-63 के साथ अपने जंक्शन से प्रारंभ होकर आंध्र प्रदेश में वेंकटापुरम, वारंगल को जोड़ते हुए हैदराबाद के निकट रारा-44 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	202
195	64	गुजरात राज्य में अहमदाबाद के निकट रारा-48 के साथ अपने जंक्शन से प्रारंभ होकर दांडी को जोड़ने वाला राजमार्ग	8 और 228

196	65	महाराष्ट्र राज्य में पुणे के निकट रारा-48 के साथ अपने जंक्शन से प्रारंभ होकर इंदापुर, शोलापुर, उमर्गा को, कर्नाटक में होमनाबाद को, आंध्र प्रदेश में हैदराबाद, विजयवाड़ा, वुयुरु, पामरु को जोड़ते हुए मछलीपट्टनम पर रारा-216 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	9
197	165	आन्ध्र प्रदेश राज्य में पामरु के निकट रारा-65 के साथ अपने जंक्शन से प्रारंभ होकर मंडायली, पल्लेवडा, दिगमारु को जोड़ते हुए नरसापुर के निकट रारा-216 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	214
198	66	महाराष्ट्र राज्य में पनेवल के निकट रारा-48 के साथ अपने जंक्शन से प्रारंभ होकर इन्दापुर, महाड, राजापुर, कुदाल को, गोवा में पणजी, मुरगांव को, कर्नाटक में कारवाड, होनावर, उडुपी, मंगलौर को, केरल में कासरगोड, कन्नूर, पोन्नानी, एडाप्पली, एर्नाकुलम, तिरुवनंतपुरम को जोड़ते हुए तमिलनाडु में कन्याकुमारी के निकट रारा-44 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	17, 47 और 204
199	166	महाराष्ट्र राज्य में रत्नागिरी, टिक, पाली को जोड़ते हुए कोल्हापुर के निकट रारा-48 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	204
200	366	गोवा राज्य में कोरतालिम के निकट रारा-66 के साथ अपने जंक्शन से प्रारंभ होकर वास्को को जोड़ते हुए मुरंगाव पल्लन पर समाप्त होने वाला राजमार्ग	17ए
201	566	गोवा राज्य में पौंडा के निकट रारा-748 के साथ अपने जंक्शन से प्रारंभ होकर वरना को जोड़ते हुए वास्को के निकट रारा-366 पर समाप्त होने वाला राजमार्ग	17बी
202	766	केरल राज्य में कोझीकोड के निकट रारा-66 के साथ अपने जंक्शन से प्रारंभ होकर कलपेट्टा को, कर्नाटक में गुडलुपेट, मैसूर को जोड़ते हुए कोल्लेगल के निकट रारा-948 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	212
203	966	केरल राज्य में फरोख के निकट रारा-66 के साथ अपने जंक्शन से प्रारंभ होकर पलक्कड के निकट रारा-544 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	213
204	966ए	केरल राज्य में रारा-66 को पार करने के बाद कालामसेरी के निकट रारा-544 के साथ प्रारंभ होकर वल्लारपदम में समाप्त होने वाला राजमार्ग	47सी
205	966बी	केरल राज्य में रारा-66 के साथ अपने जंक्शन से प्रारंभ होकर विलिंग्टन आइलैंड में समाप्त होने वाला राजमार्ग	47ए
206	67	कर्नाटक राज्य में हुबली के निकट रारा-48 के साथ अपने जंक्शन से प्रारंभ होकर गदम, कोप्पल, होसपेट, वेल्लारी को जोड़ते हुए आन्ध्र प्रदेश में गूटी के निकट रारा-44 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	13 और 63

207	68	राजस्थान राज्य में जैसलमेर के निकट रारा-11 के साथ अपने जंक्शन से प्रारंभ होकर बाइमेर, संचोर को गुजरात राज्य में थराड, भाभर को जोड़ते हुए राधनपुर के निकट रारा-27 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	15
208	69	कर्नाटक राज्य में होन्नावर के निकट रारा-66 के साथ अपने जंक्शन से प्रारंभ होकर शिमोगा, बनावर, हुलियार, सीरा, मधुगिरि, चिंतामणि, मुलबगल को, आन्ध्रप्रदेश राज्य में पालमनेर को जोड़ते हुए चित्तूर के निकट रारा-40 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	4, 13, 206 और 234
209	169	कर्नाटक राज्य में शिमोगा के निकट रारा-69 के साथ अपने जंक्शन से प्रारंभ होकर तिरथाहल्ली, कोपा, करकल को जोड़ते हुए मंगलौर के निकट रारा-66 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	13
210	369	कर्नाटक राज्य में भद्रावती के निकट रारा-69 के साथ अपने जंक्शन से प्रारंभ होकर चन्नागिरी, होललकेरे को जोड़ते हुए चित्रदुर्ग के निकट रारा-48 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	13
211	71	आन्ध्र प्रदेश राज्य में मदलपल्ली के निकट रारा-42 के साथ अपने जंक्शन से प्रारंभ होकर पिलेरु-तिरुपति को जोड़ते हुए रेनुगुंटा के निकट रारा-716 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	205
212	73	कर्नाटक राज्य में मंगलुरु के निकट रारा-66 के साथ अपने जंक्शन से प्रारंभ होकर बंटवाल, वेलटनगाडी, मुदिगेरे, बेलूर, बनावर, अरसीकेरे को जोड़ते हुए तुमकुर के निकट रारा-48 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	48, 234 और 206
213	75	कर्नाटक राज्य में बंटवाल के निकट रारा-73 के साथ अपने जंक्शन से प्रारंभ होकर हासन, बंगलुरु, कौलार को आंध्र प्रदेश राज्य में वेंकटगिरिकोटा को तमिलनाडु में पेरनामपेट, गुडियट्टम, कटपाडी को जोड़ते हुए वल्लौर के निकट रारा-48 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	48, 4 और 234
214	77	तमिलनाडु राज्य में कृष्णागिरि के निकट रारा-48 के साथ अपने जंक्शन से प्रारंभ होकर उतनगरई, तिरुवन्नामलाई, जिंजी को जोड़ते हुए टिंडिवनम के निकट रारा-32 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	66
215	79	तमिलनाडु राज्य में सलैम के निकट रारा-44 के साथ अपने जंक्शन से प्रारंभ होकर अतुर को जोड़ते हुए उल्लुडुपेट्टे के निकट रारा-38 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	68
216	81	तमिलनाडु राज्य में कोयम्बतूर के निकट रारा-544 के साथ अपने जंक्शन से प्रारंभ होकर पल्लादम, करूर, कृष्णनारायणपुरम, तिरुचिरापल्ली, लालगुडी कल्लुकुडी, चिदम्बरम, उदयारसलथल, जयमकोडचोलपुरम, गंगैकौंडाचोलापुरम, कट्टुमन्नारकोइल, कोमराशै को जोड़ते हुए चिदम्बरम के निकट रारा-32 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	67 और 227

39

217	181	तमिलनाडु राज्य में कोयम्बतूर के निकट रारा-81 के साथ अपने जंक्शन से प्रारंभ होकर मेट्टपलायम, उदगमंडलम (ऊटी), गुडलुर को जोड़ते हुए कर्नाटक में गुंडूलपेट के निकट रारा-766 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	67
218	83	तमिलनाडु राज्य में कोयम्बतूर के निकट रारा-544 के साथ अपने जंक्शन से प्रारंभ होकर पोल्लाची, डिंडिगुल, तिरुचिरापल्ली, तंजावूर को जोड़ते हुए नागपट्टनम के निकट रारा-32 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	45, 67, 209 और 226
219	183	तमिलनाडु राज्य में डिंडिगुल के निकट रारा-83 के साथ अपने जंक्शन से प्रारंभ होकर तेनी, उत्तमपलायम को, केरल में कुमिली, पिरमेड, कांजीरप्पाली, कोट्टायम, अडुर को जोड़ते हुए कोट्टारकाडा के निकट रारा-744 के साथ अपने जंक्शन पर समाप्त होने वाला राजमार्ग	45, 220
220	85	केरल राज्य में कोट्टिच के निकट रारा-66 के साथ अपने जंक्शन से प्रारंभ होकर ऐरनाकुलम, मुवतुपुला, देवीकुलम को, तमिलनाडु में तेनी, मदुरै, तिरुप्पुवनम, पोयंधी, शिवगंगा, कलैयारकोइल, तिरुवदनाई को जोड़ते हुए टोंडी प्वाइंट पर समाप्त होने वाला राजमार्ग	49 और 230
221	87	तमिलनाडु राज्य में तिरुप्पुवनम के निकट रारा-38 के साथ अपने जंक्शन से प्रारंभ होकर मनमदुरै, रामनाथपुरम, रामेश्वरम को जोड़ते हुए धनुषकोडि पर समाप्त होने वाला राजमार्ग	49

2. यह अधिसूचना, 05 मार्च, 2010 से, पूर्वव्यापी प्रभाव से, लागू होगी।

MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

NOTIFICATION

New Delhi, the 4th April, 2011

S.O. 689(E).— In exercise of the powers conferred by sub-sections (2) and (3) of section 2 of the National Highways Act, 1956 (48 of 1956), and in supersession of the notification of the Government of India in the Ministry of Road Transport and Highways, issued vide number S.O.542(E), dated the 5th March, 2010, except as respects things done or omitted to be done before such supersession, the Central Government hereby substitutes the following Schedule to the National Highways Act, 1956, mentioning the National Highway numbers in force before the said notification as “old National Highway (NH) numbers” under column (4) and New National Highway numbers as per the said notification under column (2) of the Schedule, namely:-

SCHEDULE
(See section 2)
National Highways

Sl. No.	New NH No.	Description of National Highways (NHs)	Old NH No.
(1)	(2)	(3)	(4)
1	1	The highway connecting Uri, Baramula, Srinagar, Kargil and terminating at Leh in State of J&K.	1A & 1D
2	2	The highway starting from its junction with NH-15 near Dibrugarh in the State of Assam connecting Sibsagar and Amguri in the State of Assam, Mokokchung, Wokha and Kohima in the State of Nagaland, Imphal and Churachandpur in the State of Manipur, Seling, Serchhip, Lunglei and terminating at Tuipang in the State of Mizoram.	37, 61, 39, 150 & 54
3	202	The highway starting from its junction with NH-2 near Mokokchung in the State of Nagaland connecting Tuensang, Sampa and Meluri in the State of Nagaland, Jessami, Ukhrul and terminating at its junction with NH-2 near Imphal in the State of Manipur.	155 & 150
4	102	The highway starting from its junction with NH-2 near Imphal and terminating at Moreh (Indo/Myanmar Border) in the State of Manipur.	39

5	302	The highway starting from its junction with NH-2 near Theriat and terminating at Lunglei in the State of Mizoram.	54A
6	502	The highway starting from its junction with NH-2 near Venus Saddle in the State of Mizoram and terminating at Saiha in the State of Mizoram.	54B
7	3	The highway connecting Atari (India/Pakistan Border) Amritsar-Jalandhar-Hoshiarpur in the State of Punjab, Naduan, Hamirpur, Toni Devi, Awa Devi, Mandi, Kullu and terminating at Manali in State of Himachal Pradesh.	1, 21, 70, 76 & 88
8	103	The highway starting from its junction with NH-3 near Hamirpur and connecting Bhota, Ghumarwain and terminating near Ghaghas on NH 154 in Himachal Pradesh.	88
9	303	The highway starting from Nagrota at the junction of NH-154 connecting Ranital, Jawalamukhi and terminating at Naduan on NH-3 in Himachal Pradesh.	20A, 88
10	503	The highway starting from its junction with NH-154 near Mataur and connecting Kangra, Ranital, Dera Gopipur and terminating at Mubarakpur at the junction of NH-3 in Himachal Pradesh.	88, 20A
11	703	The highway starting from its junction near Jalandhar on NH-44 in Punjab and connecting Nakodar, Mahatpur, Moga, Badhni and terminating at its junction with NH-7 near Barnala in the State of Punjab	71
12	4	The highway connecting Mayabandar Port Blair, Chiriyatapu in Andaman Nicobar Islands.	223
13	5	The highway connecting Firozpur, Moga, Jagraon, Ludhiana, Kharar in the State of Punjab, Chandigarh, Kalka in Haryana, Solan, Shimla, Theog, Narkanda, Rampur, Chini and proceeding to the Border between India and Tibet near Shipkila in the State of Himachal Pradesh.	95, 21 & 22
14	205	The highway connecting Kharar Ropar (Rup Nagar) in the State of Punjab Swarghat, Nauni, Darlaghat and terminating at its junction with NH-5 near Shimla in the State of Himachal Pradesh.	21, 88 lg
15	105	The highway starting from its junction with NH-5 near Pinjore in Haryana connecting Baddi, Nalagarh and terminating at its junction with NH-205 near Swarghat in the State of Himachal Pradesh.	21A
16	6	The highway starting from its junction with NH-27 near Jorabat in the State of Assam connecting to Shillong, Dhaleshwar, Kanpui, Aizawal and terminating at its junction with NH-2 at Selling in the State of Mizoram.	40, 44, 154 & 54

17	106	The highway starting from its junction with NH-6 near Shillong and terminating at Nongstoin in the State of Meghalaya.	40 & 44
18	206	The highway starting from its junction with NH-6 near Jowai connecting Dauki and terminating at its junction with NH-106 near Myllem in the State of Meghalaya.	40
19	306	The highway starting from its junction with NH-6 near Kanpui in the State of Mizoram and terminating at its junction with NH-37 near Silchar in the State of Assam.	54
20	7	The highway starting from Fazilka (India/Pakistan Border and connecting Abohar, Malaut, Bathinda, Barnala, Sangrur, Patiala, Rajpura in the State of Punjab, Panchkula, Raipur Rani, Dhanana in the State of Haryana, Ponta-Sahib in Himachal Pradesh, near Dehradun, Rishikesh, Devprayag, near Rudraprayag, Karnaprayag, Chamoli, Badrinath, Mana in the State of Uttarakhand.	10, 15, 22, 58, 64, 71, 72, & 73
21	107	The highway starting from its junction with NH-7 near Rudraprayag and connecting Guptkashi Phata and terminating at Gaurikund near Kedarnath Dham in the State of Uttarakhand.	109
22	307	The highway starting from its junction with NH-7 near Dehradun in the State of Uttarakhand and connecting Mohand, Biharigarh, and terminating its junction with NH-344 near Chhutmalpur in the State of Uttar Pradesh.	72A
23	507	The highway starting from NH-7 near Harbatpur connecting Vikasnagar, Kalsi, Barkot and terminating at its junction with NH-134 in State of Uttarakhand.	123
24	707	The highway starting from its junction with NH-7 near Paonta Sahib connecting Rajban, Shillai, Minas in the State of Himachal Pradesh and passing through Minus-Tiuni in Uttarakhand and terminating at Hatkoti in the State of Himachal Pradesh.	72B
25	907	The highway starting from its junction with NH-7 near Paonta Sahib in the State of Himachal Pradesh and connecting Darpur, Ledi, Mustafabad, Jagadhri and terminating at its junction with NH-344 near Yamuna Nagar in the State of Haryana.	73A
26	8	The highway starting from its junction with NH-37 near Karimganj in the State of Assam connecting Patharkandi, Churaibari, Ambasa, Teliamura, Agartala, Udaipur and terminating at Sabrum Indo/Bangladesh Border in the State of Tripura.	44
27	108	The highway starting from its junction with NH-8 near Manu in the State of Tripura connecting Mamit, Lengpui, Sairang and terminating at its junction with NH-6 near Aizawl in the State of Mizoram.	44A

28	9	The highway starting from its junction with NH-7 near Malaut in the State of Punjab connecting Dabwali, Sirsa, Fatehabad, Hisar, Hansi, Rohtak, Bahadurgarh in the State of Haryana. Delhi, Ghaziabad, Moradabad, Rampur, Bilaspur in the State of Uttar Pradesh, Rudrapur, Sitarganj-Khatima, Tanakpur and terminating at Pithoragarh in the State of Uttarakhand.	10, 24, 87, 74 & 125
29	109	The highway starting from its junction with NH-9 and connecting Rudrapur, Haldwani Nainital, Bhowali, Almora, Ranikhet, Dwarahat, Chaukhutiya, Gairsaing, Adbadri and terminating at its junction with NH-7 near Karnaprayag in the State of Uttarakhand.	87
30	309	The highway starting from its junction with NH-9 near Rudrapur connecting Kashipur, Ramnagar, Dhumakot, Thalisan, Tripalisan, Bubakhal, Pauri and terminating at its junction with NH-7 near Srinagar in the State of Uttarakhand.	74, 121 & 119
31	509	The highway starting from its junction with NH-9 at Moradabad connecting Chandausi, Babrala, Aligarh terminating at its junction on NH-44 at Agra in the State of Uttar Pradesh.	93
32	709	The highway starting from its junction with NH-9 near Rohtak connecting Gohana and terminating at its junction with NH-44 near Panipat in the State of Haryana.	71A
33	10	The highway starting from its junction with NH-27 near Siliguri in the State of West Bengal connecting Sivok, Kalimpong near N.H-10 and terminating at Gangtok in the State of Sikkim.	31C, 31 & 31A
34	110	The highway starting from its junction with NH-10 near Siliguri connecting Karsiyang and terminating at Darjiling in the State of West Bengal.	55
35	11	The highway starting from its junction with N.H-68 near Jaisalmer connecting Pokaran, Bikaner, Sri Dungargarh, Ratangarh and terminating at its junction with NH-52 near Fatehpur in the State of Rajasthan.	15 & 11
36	12	The highway starting from its junction with NH-27 near Dalkola connecting Raiganj, Gajol, Maldah, Farakka, Morgram, Baharampur, Krishananagar, Ranaghat, Barasat, Kolkata, Kakdwip and terminating at Bok-Khali in the State of West Bengal.	34 & 117
37	112	The highway starting from its junction with NH-12 near Barasat connecting Gaighata, Bangaon and terminating at Indo/Bangladesh Border in the State of West Bengal.	35
38	13	The highway starting from Tawang connecting Bomdila, Nechipu, Seppa, Sagalie, Ziro, Daporijo, Along, Pasighat, Tezu and terminating at its junction with NH-15 near Wakro in the State of Arunachal Pradesh.	229 & 52

44

39	14	The highway starting from its junction with NH-12 near Morgram connecting Rampur Hat, Siuri, Raniganj, Bankura, Garhbeta, Salbani and terminating at its junction with NH-16 near Kharagpur in the State of West Bengal.	60
40	114	The highway starting from its junction with NH-14 near Mallarpur connecting Mayureswar, Prantik, Bolpur, Bhedia, Guskhara, Talit and terminating at its junction with NH-19 near Barddhaman in the State of West Bengal.	2B
41	314	The highway starting from its junction with NH-14 near Bankura and terminating at its junction with NH-18 near Puruliya in the State of West Bengal.	60A
42	15	The highway starting from its junction with NH-27 near Baihata-Charali connecting Mangaldai, Dhekiajuli, Tezpur, Banderdeva, North Lakhimpur, Dibrugarh, Tinsukia, Dum Duma in the State of Assam and terminating at its junction with NH-13 near Wakro in the State of Arunachal Pradesh.	52, 52B & 37
43	115	The highway starting from its junction with NH-15 near Dum Duma connecting Saikhoaghat, Kundil Bazar in the State of Assam and terminating at its junction with NH-13 near Roing in the State of Arunachal Pradesh.	37
44	215	The highway starting from its junction with NH-15 near Mahadevpur connecting Namchik, Changlang, Khonsa, Kanubari in the State of Arunachal Pradesh and terminating at its junction with NH-15 near Dibrugarh in the State of Assam.	52B
45	315	The highway starting from its junction with NH-15 near Makum connecting Ledo, Lekhapani in the State of Assam and terminating at India/Myanmar Border.	38 & 153
46	415	The highway starting from its junction with NH-15 near Ghopur in the State of Assam connecting Itanagar in the State of Arunachal Pradesh, Daimukh and terminating at its junction with NH-15 near Banderdeva in the State of Assam.	52A
47	515	The highway starting from its junction with NH-15 near Kulajan connecting Jonai in the State of Assam and terminating at its junction with NH-13 near Pasighat in Arunachal Pradesh.	52
48	715	The highway starting from its junction with NH-15 near Tejpur connecting Jakkhalabandha, Bokakhat, Jorhat and terminating at its junction with NH-2 near Jhanji in the State of Assam.	37A & 37

49	16	The highway starting from its junction with NH-19 near Kolkata connecting Kharagpur in the State of West Bengal, Baleshwar and Bhubaneshwar in the State of Orissa, Vishakhapatnam, Vijayawada, Nellore in the State of Andhra Pradesh and terminating at its junction with NH-48 near Chennai in the State of Tamil Nadu.	5, 6, 60 & 217
50	116	The highway starting from its junction with NH-16 near Kolaghat and terminating at Haldia Port in the State of West Bengal.	41
51	316	The highway starting from its junction with NH-16 near Bhubaneshwar connecting Puri-Konark and Puri-Satpada in the State of Orissa.	203, 203A
52	516	The highway starting from its junction with NH-16 near Chhatrapur and terminating at Gopalpur in the State of Orissa.	217
53	216	The highway starting from its junction with NH-16 near Kathipudi connecting Kakinada, Machilipatnam and terminating at its junction with NH-16 near Ongole in the State of Andhra Pradesh.	214, 214A
54	716	The highway starting from its junction with NH-16 near Chennai connecting Tiruttani in the State of Tamil Nadu and terminating at its junction with NH-71 near Ranigunta in the State of Andhra Pradesh.	205
55	17	The highway starting from its junction with NH-10 near Sivok connecting Bagrakot, Chalsa, Nagarkata, Goyerkata, Birpara, Falakata, Sonarpur, Koch-Bihar, Tufanganj in the State of West Bengal, Golakganj, Bilasipara-North Salmara, Goalpara, Boko and terminating at its junction with NH-27 near Guwahati in the State of Assam.	31C, 31, 31B, 31D & 37
56	117	The highway starting from its junction with NH-17 near North Salmara and terminating at its junction with NH-27 near Bijni.	31
57	217	The highway starting from its junction with NH-17 near Paikan in the State of Assam connecting Tura, Dalu, Baghmara, Rongjeng Damra in the State of Meghalaya and terminating at its junction with NH-17 near Dudhnai in the State of Assam.	51 & 62
58	317	The highway starting from its junction with NH-17 near Birpara connecting Madari Hat, Rajabaht Khawa terminating at its junction with NH-27 near Salsabari in the State of West Bengal.	31C
59	517	The highway starting from its junction with NH-17 near Goyerkata and terminating at its junction with NH-27 near Dhupgari in the State of West Bengal.	31
60	717	The highway starting from its junction with NH-17 near Baradighi and terminating at its junction with NH-27 near Mainaguri in the State of West Bengal.	31

61	18	The highway starting from its junction with NH-19 near Govindpur connecting Dhanbad Chas in the State of Jharkhand, Puruliya, Balarampur in the State of West Bengal, Chandil, Ghatshila, Baharagora in the State of Jharkhand, T. junction with NH-49, Baripada, Betnoti and terminating at its junction with NH-16 near Baleshwar in the State of Orissa.	32, 33, 6 & 5
62	118	The highway starting from its junction with NH-18 near Asanbani connecting Jamshedpur in the State of Jharkhand.	32
63	19	The highway starting from Delhi connecting Mathura, Agra, Kanpur, Allahabad, Varanasi, in the State of Uttar Pradesh, Mohania, Aurangabad, Dobhi in the State of Bihar, Barhi, Bagadar, Gobindpur in the State of Jharkhand, Asansol, Palsit and terminating at its junction with NH-16 near Kolkata in the State of West Bengal.	2
64	119	The highway starting from its junction with NH-19 near Dehri connecting Akbarpur, Jadunathpur and terminating at Bihar/UP Border near Jadunathpur in the State of Bihar.	2C
65	319	The highway starting from its junction with NH-19 near Mohania connecting Dinara, Charpokhari, and terminating at its junction with NH-922 near Ara in the State of Bihar.	30
66	519	The highway starting from its junction with NH-19 near Sikandara and terminating at its junction with NH-27 near Bhognipur in the State of Uttar Pradesh.	2A
67	719	The highway starting from its junction with NH-19 near Etawah in the State of Uttar Pradesh connecting Bhind and terminating at its junction with NH-44 near Gwalior in the State of Madhya Pradesh.	92
68	919	The highway starting from its junction with NH-19 near Palwal connecting Sohna, Dharuhera and terminating at its junction with NH-352 near Rewari in the State of Haryana.	71B
69	20	The highway starting from its junction with NH-31 near Bakhtiyarpur connecting Bihar Sharif, Nawada, Rajauli in the State of Bihar, Kodarma, Barhi, Hazaribag, Ranchi, Khunti, Murhu, Chakradharpur, Chaibasa and Jaintgarh in the State of Jharkhand, Parsora, Kendujhargarh and terminating at its junction with NH-16 near Panikholi in the State of Orissa.	23, 31, 33, 75 & 215
70	120	The highway starting from its junction with NH-20 near Bihar Sharif connecting Nalanda, Rajgir, Hisua and terminating at its junction with NH-22 near Gaya in the State of Bihar.	82
71	320	The highway starting from its junction with NH-20 near Ramgarh connecting Gola and terminating at its junction with NH-18 near Chas in the State of Jharkhand.	23

72	520	The highway starting from its junction with NH-20 near Parsora and terminating at its junction with NH-143 near Rajamunda in the State of Orissa.	215
73	21	The highway starting from its junction with NH-48 near Jaipur connecting Dausa, Bharatpur in the State of Rajasthan and terminating at its junction with NH-44 near Agra in the State of Uttar Pradesh.	11
74	22	The highway connecting Sonbarsa (Indo/Nepal Border), Sitamarhi, Muzaffarpur, Hajipur, Patna, Punpun, Gaya, Bodh Gaya, Dobhi in the State of Bihar, Hunterganj, Chatra and terminating at its junction with NH-39 near Chandwa in the State of Jharkhand.	77, 19, 30, 83 & 99
75	122	The highway starting from its junction with NH-22 near Muzaffarpur connecting Dholi, Mushrigharari and terminating at its junction with NH-31 near Barauni in the State of Bihar.	28
76	322	The highway starting from its junction with NH-22 near Hazipur and terminating at its junction with NH-122 near Mushrigharari in the State of Bihar.	103
77	522	The highway starting from its junction with NH-22 near Chatra connecting Hazaribagh and terminating at its junction with NH-19 near Bagodar in the State of Jharkhand.	100
78	722	The highway starting from its junction with NH-22 near Muzaffarpur connecting Rewaghat and terminating at its junction with NH-31 near Chhapra in the State of Bihar.	102
79	922	The highway starting from its junction with NH-22 near Patna connecting Ara, Bhojpur and terminating near Buxar in the State of Bihar.	84,30
80	23	The highway starting from its junction with NH-52 near Kothum connecting Lalsot, Karauli, Bari and terminating at its junction with NH-44 near Dhaulpur in the State of Rajasthan.	11A & 11B
81	24	The highway connecting Sonauli (Indo/Nepal Border), Pharenda, Gorakhpur, Ghazipur, Zamania and terminating at its junction with NH-19 near Saiyad Raja in the State of Uttar Pradesh.	29 & 97
82	25	The highway starting from its junction with NH-68 near Barmer connecting Kawas, Madhasar, Dhudhwa, Bagundi, kher, Tilwara, Balotra, Pachpada, Kalyanpur, Jodhpur, Kaparda, Bilara, Jaitaran, Bar and terminating at its junction with NH-58. near Beawar in the State of Rajasthan.	112 & 14
83	125	The highway starting from its junction with NH-25 near Jodhpur connecting Balesar, Dechhu and terminating at its junction with NH-11 near Pokaran in the State of Rajasthan.	114

84	26	The highway starting from its junction with NH-53 near Bargarh connecting Barapali, Balangir, Bhawanipatna, Boriguma, Koraput in the State of Orissa, Salur, Vizianagaram and terminating at its junction with NH-16 near Natavalsa in the State of Andhra Pradesh.	201 & 43
85	27	The highway starting from Porbandar in the State of Gujarat connecting Bamanbore, Morvi, Samakhiali, Radhanpur, Palanpur in the State of Gujarat, Pindwara Udaipur, Mangarwar, Chittaurgarh, Kota, Baran in the State of Rajasthan, Shivpuri, Ganj, in the State of Madhya Pradesh, Jhansi, Kanpur, Lucknow, Faizabad, Gorakhpur in Uttar Pradesh Gopalganj, Pipra Kothi, Muzaffarpur, Darbhanga, Forbesganj, Araria, Purnia, in the State of Bihar, Dalkola, Islampur, Shiliguri, Jalpaiguri, Mainaguri, Dhupgari, Falakata, Sonapur, Salsabari in the State of West Bengal, Bongaigaon, Bijini, Patacharkuchi, Nalbari, Dishpur, Nagaon, Lunding, Haflong and terminating at its junction with NH-37 near Silchar in the State of Assam.	2, 3, 8B, 8A, 15, 14, 76, 25, 28, 29, 57, 31, 31D, 31C, 37, 36 & 54
86	127	The highway starting from its junction with NH-27 near Nagaon connecting Samaguri and terminating at its junction with NH-715 near Jakhalabandha in the State of Assam.	37
87	127 A	The highway starting from its junction with NH-27 near Patacharkuchi connecting Hajua in the State of Assam and terminating at Indo/Bhutan Border.	152
88	327	The highway starting from its junction with NH-27 near Bagdogra connecting Naksal Bari and terminating at Galgalia in the State of West Bengal.	31C
89	227	The highway starting from its junction with NH-27 near Chakia connecting Narhar, Pakri Bridge, Madhuban, Shivhar, Sitamarhi, Harlakhi, Umgaon, Jaynagar, Laukaha, Laukahi and terminating at its junction with NH-27 near Narahia in the State of Bihar.	104
90	527	The highway starting from its junction with NH-27 near Forbesganj and terminating at Jogbani in the State of Bihar.	57A
91	527B	The highway starting from its junction with NH-27 near Darbhanga connecting Aunsi and terminating at its junction with NH-227 near Jaynagar in the State of Bihar.	105
92	527D	The highway starting from its junction with NH-27 near Piprakothi connecting Sagauli, Raxaul, in the State of Bihar and terminating at Indo/Nepal Border.	28A
93	727	The highway starting from its junction with NH-27 near Kushinagar in the State of Uttar Pradesh connecting Chhitanuni Rail-cum-Road Bridge, Bagaha, Lauriya, Bettiah and terminating at its junction with NH-527 D near Chhapwa in the State of Bihar.	28B

94	927	The highway starting from its junction with NH-27 near Barabanki connecting Baharaich and terminating at Nepalganj (Indo/Nepal Border) in the State of Uttar Pradesh.	28C
95	28	The highway starting from Indo/Nepal Border, Naugarh, Sidarth Nagar, Bansi, Basti Tanda, Azamgarh and terminating at its junction with NH-31 at Varanasi in the State of Uttar Pradesh.	28 & 233
96	128	The highway starting from its junction with NH-28 at Tanda Ambedkar Nagar (Tanda) connecting Sultanpur, Amethi and terminating at its junction with NH-30 near Rae Bareli in the State of Uttar Pradesh.	232
97	29	The highway starting from its junction with NH-27 near Dabaka, (Sutargaon), Amlakhi, in Assam connecting Dimapur, Kohima Chizam in the State of Nagaland and terminating at its junction with NH-202 near Jessami in the State of Manipur.	36, 39 & 150
98	129	The highway starting from its junction with NH-29 near Dimapur in the State of Nagaland connecting Bokajan, Golaghat and terminating at its junction with NH-715 near Numaligarh in the State of Assam.	39
99	30	The highway starting from its junction with NH-9 near Sitarganj in the State of Uttarakhand connecting Pilibhit, Bareilly, Shahjahanpur, Sitapur, Lucknow, Raebareli and Allahabad in the State of Uttar Pradesh, Mangawan, Rewa, Katni, Jabalpur, Mandla in the State of Madhya Pradesh, Chilpi, Simga, Raipur, Dhamtari, Keskal, Jagdalpur and Konta in the State of Chhattisgarh, Nellipaka, Bhadrachalam, Paloncha, Kottagudam, Tiravuru, Mailavaram, and terminating at its junction with NH-65 near Kondapalle in the State of Andhra Pradesh.	74, 75, 24, 24B, 27, 7, 12A, 200, 43, 16, 221
100	130	The highway starting from its junction with NH-30 near Simga in the State of Chhattisgarh connecting Bilaspur, Kathgora and terminating at its junction with NH-43 near Ambikapur in the State of Chhattisgarh.	111 & 200
101	330	The highway starting from its junction with NH-30 near Allahabad connecting Pratapgarh, Sultanpur and terminating at its junction with NH-27 near Faizabad in the State of Uttar Pradesh.	96
102	530	The highway starting from its junction with NH-30 near Bareilly and terminating at its junction with NH-9 near Rampur in the State of Uttar Pradesh.	24
103	230	The highway starting from its junction with NH-30 near Bakshi-katalab connecting Chenhat, junction with NH-27, NH-731, NH-30, NH-27 and terminating at its junction with NH-30 near Bakshi-katalab in the State of Uttar Pradesh.	24A, 56A, 56B, & 25A

104	31	The highway starting from its junction with NH-27 near Unnao connecting Lalganj, Raebareli, Salon, Pratappgarh, Machhlishahr, Jaunpur, Varanasi, Ghazipur, Ballia in the State of Uttar Pradesh Chhapra, Hajipur, Bakhtiyarpur, Mokama, Begusarai, Khagaria, Bihpur, Kora, Katihar in the State of Bihar, Harishchanderpur and terminating at its junction with NH-12 near Pandua in the State of West Bengal.	232A, 231, 56, 29, 19, 30, 31 & 81
105	131	The highway starting from its junction with NH-31 near Bihpur connecting Kishanganj, Madhepura and terminating at Birpur in the State of Bihar near Indo/Nepal Border.	106
106	231	The highway starting from its junction with NH-31 near Maheshkund in the State of Bihar connecting Sonbarsa Raj, Simri Bakhtiyarpur, Saharsa, Madhepura, Sarsi, Purnia and terminating at its junction with NH-31 near Kora in the State of Bihar.	31 & 107
107	331	The highway starting from its junction with NH-31 near Chhapra connecting Baniapur, and terminating at its junction with NH-27 near Muhumadpur the State of Bihar.	101
108	431	The highway starting from its junction with NH-31 near Phatuha connecting Chandi, Harnaut and terminating at its junction with NH-31 near Barh in the State of Bihar.	30A & 31
109	531	The highway starting from its junction with NH-31 near Chhapra, Siwan and terminating at its junction with NH-27 near Gopalganj in the State of Bihar.	85
110	731	The highway starting from its junction with NH-31 near Jaunpur connecting Sultanpur and terminating at its junction with NH-27 near Lucknow in the State of Uttar Pradesh.	56
111	32	The highway starting from its junction with NH-48 near Chennai connecting Chengalpattu, Tindivanam, Puducherry, Cuddalore, Chidambaram, Karaikul (Puducherry) and terminating at its junction with NH-83 near Nagapatinam in the State of Tamil Nadu..	45, 66 & 45A
112	132	The highway starting from its junction with NH-32 near Tindivanam and terminating at its junction with NH-38 near Viluppuram in the State of Tamil Nadu..	45
113	332	The highway starting from its junction with NH-32 near Puducherry and terminating at its junction with NH-38 near Viluppuram in the State of Tamil Nadu.	45A

114	33	The highway starting from its junction with NH-139 from Arwal connecting Jahanabad, Bandhuganj, Ekangarsarai, Biharsharif, Mokama, Luckeesarai, Munger, Bhagalpur, Kahalgaon in the State of Bihar, Sahibganj, Rajmahal, Barharwa in the State of Jharkhand and terminating at its junction with NH-12 near Farakka in the State of West Bengal.	110, 82, 31 & 80
115	34	The highway starting from Gangotri Dham connecting Bhatwari, Uttarkashi, Dharasu, Near Terhi, Ampata, Rishikesh and Haridwar in the State of Uttarakhand, Najibabad, Bijnore, Meerut, Ghaziabad, Bulandshahr, Aligarh, Etah, Kannauj, Kanpur, Hamirpur, Mahoba in the State of Uttar Pradesh, Chattarpur, Hirapur, Damoh, Jabalpur and terminating at its junction with NH-44 near Lakhnadon in the State of Madhya Pradesh.	108, 94, 58, 74, 119, 58, 91, 86, 12A & 7
116	134	The highway starting from its junction with NH-34 near Dharasu, Kuthnaur and terminating at Yamnotri in the State of Uttarakhand.	94
117	334	The highway starting from its junction with NH-34 near Haridwar connecting Roorkee in the State of Uttarakhand, Muzaffarnagar, Meerut, Hapur and terminating at its junction with NH-34 near Bulandshar.	58, 235
118	534	The highway starting from its junction with NH-34 near Najibabad in the State of Uttar Pradesh connecting Kotdwar, Satpauli and terminating near Bubakhal in the State of Uttarakhand.	119
119	734	The highway starting from its junction with NH-34 near Najibabad connecting Nagina in the State of Uttar Pradesh and terminating at its junction with NH-309 near Kashipur in the State of Uttarakhand.	74
120	934	The highway starting from its junction with NH-34 near Hirapur connecting Banda, Sagar, Jeruwakhera, Khurai and terminating at Bina in the State of Madhya Pradesh.	12A, 86, 26A
121	234	The highway starting from its junction with NH-34 near Kannauj connecting Bela, Etawah, Kishni and terminating at its junction with NH-34 at Bhongaon in the State of Uttar Pradesh.	92, 91A
122	35	The highway starting from its junction with NH-34 near Kabrai connecting Banda, Karwi, Mau, Allahabad, Mirzapur and terminating at its junction with NH-19 near Varanasi in the State of Uttar Pradesh.	76, 27 & 7
123	135	The highway starting from its junction with NH-35 near Mirzapur in the State of Uttar Pradesh connecting Lalganj, Drummondganj in the State of Uttar Pradesh, Mauganj and terminating at its junction with NH-30 near Mangawan in the State of Madhya Pradesh.	7

124	335	The highway starting from its junction with NH-35 near Banda connecting Fatehpur and terminating at its junction with NH-31 near Lalganj in the State of Uttar Pradesh.	232
125	36	The highway starting from its junction with NH-132 near Vikravandi, Panruti Vadalur, Neyveli-Township, Sethiathop, Kumbakonam, Thanjavur, Gandarvakottai, Pudukottai, Tirumayam, Kilasevalpatti, Tirupattur, Madagupatti, Shivganga and terminating at its junction with NH-87 near Manamadurai in the State of Tamil Nadu.	45C, 67, 226, 210 & 227
126	136	The highway starting from its junction with NH-36 near Thanjavur connecting Thiruvaiyaru, Kunnam, Perali and terminating at its junction with NH-38 near Perambalur in the State of Tamil Nadu.	226E
127	336	The highway starting from its junction with NH-36 near Pudukkottai connecting Kiranur and terminating at its junction with NH-83 near Tiruchchirappalli in the State of Tamil Nadu.	210
128	536	The highway starting from its junction with NH-36 near Tirumayam connecting Devakottai, Tiruvadanaï and terminating at its junction with NH-87 near Ramanathapuram in the State of Tamil Nadu.	210
129	37	The highway starting from its junction with NH-2 near Imphal, Jiribam in Manipur connecting Jirighat, Lakhipur, Silchar, Badarpur, Karimganj in the State of Assam and terminates at Indo/Bangladesh Border.	151, 44 & 53
130	38	The highway starting from its junction with NH-75 near Vellor connecting Polur, Tiruvannamalai, Viluppuram, Ulundurpettai, Perambalur, Tiruchchirappalli, Tovarankurichchi, Melur, Madurai, Aruppukkottai and terminating at its junction with NH-138 near Tuticorin Port in the State of Tamil Nadu.	234, 45, & 45B
131	138	The highway starting from its junction with NH-38 near Tuticorin Port and terminating at its junction with NH-44 near Palayankottai.	7A
132	39	The highway starting from its junction with NH-39 from Jhansi in Uttar Pradesh connecting Chhatarpur, Khajuraho, Panna, Satna, Rewa, Sidhi, in the State of Madhya Pradesh, Dudhinagar in the State of Uttar Pradesh, Garhwa, Daltenganj, Lohar, Chandwa and terminating at its junction with NH-20 near Ranchi in the State of Jharkhand.	75 & 76

133	139	The highway starting from its junction with NH-39 near Rajhara connecting Chhatarpur, Hariharganj in the State of Jharkhand, Aurangabad, Daudnagar, Arwal, Naubatpur and terminating at its junction with NH-31 near Patna in the State of Bihar.	98
134	339	The highway starting from its junction with NH-39 near Nowgong in the State of Madhya Pradesh and terminating at its junction with NH-34 near Srinagar in the State of Uttar Pradesh.	76
135	539	The highway starting from its junction with NH-39 near Jhansi in Uttar Pradesh connecting Pirthipur, Tikamgarh and terminating at its junction with NH-934 near Shahgarh in the State of Madhya Pradesh.	12A
136	40	The highway starting from its junction with NH-44 near Kurnool connecting Nandyal, Cuddapah, Pileru, Putalapattu and Chittoor in the State of Andhra Pradesh and terminating at its junction with NH-48 near Ranipettai in the State of Tamil Nadu.	18 & 4
137	140	The highway starting from its junction with NH-40 near Putalpattu and terminating at its junction with NH-71 near Tirupati in the State of Andhra Pradesh.	18A
138	42	The highway starting from its junction with NH-44 near Anantapur connecting Kadiri, Madanapalli, Kuppam in the State of Andhra Pradesh and terminating at its junction with NH-44 near Krishnagiri in the State of Tamil Nadu.	205 & 219
139	41	The highway starting from its junction with NH-27 near Samakhiyali connecting Gandhi Dham, Mandvi, Naliya and terminating at Narayan Sarovar in the State of Gujarat.	8A
140	141	The highway starting from its junction with NH-41 near Gandhi Dham and terminating at Kandla Port in the State of Gujarat.	8A
141	43	The highway starting from its junction with NH-30 near Katni connecting Umaria, Shahdol in the State of Madhya Pradesh, Nagar, Ambikapur, Pathalgaon, Jashpurnagar in the State of Chhattisgarh, Gumla, Ranchi and terminating at its junction with NH-18 near Chandil in the State of Jharkhand	78, 23 & 33

54

142	143	The highway starting from its junction with NH-43 near Gumla connecting Palkot, Kolebira, Thethaitanagar in the State of Jharkhand Panposh, Rajamunda and terminating at its junction with NH-49 near Barakot in the State of Orissa.	23
143	44	The highway starting from its junction with NH-1 near Srinagar connecting Banihal, Jammu, Kathua in the State of Jammu & Kashmir, Pathankot, Mukerian, Jalandhar, Ludhiana, Rajpura in the State of Punjab, Ambala, Karnal, Panipat connecting Kundli in the State of Haryana, Delhi to Faridabad, Palwal, connecting Hodal in the State of Haryana, Mathura, connecting Agra in the State of Uttar Pradesh, Dhaulpur in the State of Rajasthan, Morena, Gwalior connecting Datia in the State of Madhya Pradesh, Jhansi, connecting Lalitpur in the State of Uttar Pradesh, Sagar, Narsmhapur, Lakhnadon connecting Seoni in the State of Madhya Pradesh, Nagpur, Jamb connecting Pandharkawada in the State of Maharashtra, Adilabad,, Nirmal, Ramayampet, Hyderabad, Kurnool, Gooty, Anantapur connecting Penukonda in the State of Andhra Pradesh, Devanahalli connecting Bangluru in the State of Karnataka, Hosur, Krishnagiri, Dharmapuri, Salem connecting Kanniyakumari (Cape Comonn) in the State of Tamil Nadu.	1A, 1, 2, 3, 75, 26 & 7
144	244	The highway starting from its junction with NH-44 near Khanabal, Symthanpass, Kishtwar, Doda and terminating at its junction with NH-44 near Batote in the State of Jammu & Kashmir.	1B
145	144	The highway starting from its junction with NH-44 near Domel and terminating at Katra in the State of Jammu & Kashmir.	1C
146	344	The highway starting from its junction with NH-44 near Ambala connecting Dhanana, Saha, Yamunanagar in the State of Haryana, Saharanpur in the State of Uttar Pradesh, and terminating at its junction with NH-334 near Roorkee in the State of Uttarakhand,	72 & 73
147	544	The highway starting from its junction with NH-44 near Salem connecting Coimbatore in the State of Tamil Nadu, Palakkad, Thrissur and terminating at its junction with NH-66 near Ernakulam in the State of Kerala.	47
148	744	The highway starting from its junction with NH-44 near Tirumangalam connecting Srivilliputtur, Rajapalaiyam, Tenkasi, Puliur in the State of Tamil Nadu, Punalur, Kottarakara and terminating at its junction with NH-66 near Kollam in the State of Kerala.	208

149	944	The highway starting from its junction with NH-44 near Kavalkinaru connecting Aralvaymozhi and terminating at its junction with NH-66 near Nagerkoil in the State of Tamil Nadu.	47B
150	45	The highway starting from its junction with NH-46 near Obaidullaganj connecting Bareli, Tendukheda and terminating at its junction with NH-30 near Jabalpur in the State of Madhya Pradesh.	12
151	46	The highway starting from its junction with NH-44 near Gwalior in the State of Madhya Pradesh, Shivpuri, Guna, Biora, Bhopal, Obeddullaganj, Hoshangabad and terminating at its junction with NH-47 at Betul in the State of Madhya Pradesh.	3, 12 & 69
152	146	The highway starting from its junction with NH-46 near Bhopal connecting Vidisha and terminating at its junction with NH-44 near Sagar in the State of Madhya Pradesh.	86
153	47	The highway starting from its junction with NH-27 near Bamanbore connecting Limbdi, Ahmedabad, Godhra, Dahod in the State of Gujarat, Indore, Betul in Madhya Pradesh, Saoner and terminating at its junction with NH-44 near Nagpur in the State of Maharashtra.	8A, 59, 59A & 69
154	147	The highway starting from its junction with NH-47 near Sarkhej connecting Gandhinagar and terminating at its junction with NH-48 near Chilloda in the State of Gujarat.	8C
155	347	The highway starting from its junction with NH-47 near Multai connecting Chikhli, Dunawa, Chhindwara, Chaurai and terminating at its junction with NH-44 near Seoni in the state of Madhya Pradesh.	69A
156	547	The highway starting from its junction with NH-47 near Saoner in the state of Maharashtra connecting Saunsar, Chhindwara, Amarwara, Harrari and terminating at its junction with NH-44 near Narsimhapur in the state of Madhya Pradesh.	26B
157	48	The highway starting from its junction with NH-44 near Delhi, Bawal in the State of Haryana, Kotputli, near Jaipur, Kishangarh, Bhilwara, Chittaurgarh, Udaipur in the State of Rajasthan, Ahmedabad, Vadodara, Ankleshwar in the State of Gujarat, Mumbai, Thane, Pune, Satara, Kolhapur in the State of Maharashtra, Belgam, Chitradurga, Bangaluru in the State of Karnataka, Krishnagiri, Vellor and terminating at its junction with NH-16 near chennai in the State of Tamil Nadu.	3, 8, 13, 79A, 79,76, 8, 4, 7, 46 & 4
158	148	The highway starting from its junction with NH-48 near Manoharpur connecting Dausa and terminating at its junction with NH-23 near Lalsot in the State of Rajasthan.	11A

159	148A	The highway starting from its junction with NH-48 near Gurgaon in the state of Haryana connecting Chhatarpur T-Point, Andheria More and upto Mahrauli in Delhi.	236
160	248	Old alignment of erstwhile NH-8 passing through Jaipur from km 220 to km 273.50 in the State of Rajasthan.	11C
161	348	The highway starting from its junction with NH-48 near Palspe and terminating at its junction with Jawaharlal Nehru Port Trust Internal Road in the State of Maharashtra.	4B
162	448	The highway starting from its junction with NH-48 near Kishangarh connecting Ajmer and terminating at its junction with NH-48 near Nasirabad in the State of Rajasthan.	8 & 79
163	548	The highway starting from its junction with NH-66 near Kalamboli and terminating at its junction with NH-348 near km 16.687 in the State of Maharashtra.	4C
164	648	The highway starting from its junction with NH-48 near Nelamangla, Dodaballapur, Devenhalli on NH-44, Sarajpur in the State of Karnataka, Bagalur and terminating at its junction with NH-48 near Hosur in the State of Tamil Nadu.	207
165	748	The highway starting from its junction with NH-48 near Belgaum, Anmod in the State of Karnataka, Panda and terminating at its junction with NH-66 near Panaji in the State of Goa.	4A
166	948	The highway starting from its junction with NH-48 near Bangluru connecting Kanakapura, Malavalli, Kollegal, Chamrajnagar in the State of Karnataka and terminating at its junction with NH-544 at Coimbatore in the State of Tamil Nadu.	209
167	49	The highway starting from its junction with NH-130 at Bilaspur connecting Pamgarh, Raigarh in the State Chhattisgarh, Kanaktora, Jharsuguda, Kuchinda, Pravasuni, Deogarh, Barakot, Palalaharha, KenduJhargarh, Bangriposhi in the State of Orissa, Baharagora in the State of Jharkhand and terminating at its junction with NH-16 at Kharagpur in the State of West Bengal.	6, 23 & 200
168	149	The highway starting from its junction with NH-49 near Palalaharha connecting Talcher and terminating at its junction with NH-55 at Banarpal in the State of Orissa.	23
169	50	The highway starting from its junction with NH-65 near Homanabad connecting Gulbarga, Jevargi, Bijapur, Hospet and terminating at its junction with NH-48 near Lakshmisagara in the State of Karnataka.	13, 63 & 218

170	51	The highway connecting Dwarka, Bhogat, Porbandar, Navibander, Shil, Mangrol, Somnath, kodinar, Una, Mahuva, Talaja and terminating at Bhavnagar in the State of Gujarat.	8E
171	151	The highway starting from its junction with NH-51 at Gadu connecting Vanthali Junagadh and terminating at its junciton with NH-27 near Jetpur in the State of Gujarat.	8D
172	52	The highway starting from its junction with NH-7 near Sangrur in the State of Punjab connecting Narwana, Hisar in the State of Haryana, Fatehpur, Jaipur, Tonk, Kota, Aklera in the State of Rajasthan, Rajgarh, Biora, Dewas, Indore, Sendhwa in the State of Madhya Pradesh, Dhule, Aurangabad, Beed, Osmanabad, Solapur in the State of Maharashtra, Bijapur, Hubli and terminating at its junction with NH-66 near Ankola in the State of Karnataka.	71, 65, 11, 12, 3, 211, 13, 218 & 63
173	152	The highway starting from its junction with NH-52 near Narwana, Kaithal, Ambala and terminating at its junction with NH-7 near Panchkula in the State of Haryana.	65, 22
174	352	The highway starting from its junction with NH-52 near Narwana connecting Jind, Rohtak, Jhajjar, Rewari and terminating at its junction with NH-48 near Bawal in the State of Haryana.	71
175	552	The highway starting from its junction with NH-52 near Tonk connecting Uniara and terminating at Sawai Madhopur in the State of Rajasthan.	116
176	752	The highway starting from its junction with NH-52 near Aklera connecting Atru and terminating at its junction with NH-27 near Baran in the State of Rajasthan.	90
177	53	The highway connecting Hajira, Surat, Uchchhal in the State of Gujarat, Dhule, Jalgaon, Akola, Amravati, Nagpur, Bhandara, Deori in the State of Maharashtra Rajnandgaon, Durg, Raipur, Arang, Saraipali, in the State of Chhattisgarh, Bargarh, Sambalpur, Deogarh, Kanniah, Talcher, Kamakhyanagar, Sukinda, Dubri, Chandhikhhol and Paradip Port in the State of Orissa	5A, 6, 200 & 217
178	153	The highway starting from its junction with NH-53 at Saraipali connecting Sarangarh and terminating at its junction with NH-49 at Raigarh in the State of Chhattisgarh.	216
179	353	The highway starting from its junction with NH-53 near Ghorai connecting Mahasamund, Bagbakra in the State of Chhattisgarh, Nauparha and terminating at its junction with NH-59 at Khariar in the State of Orissa.	217

180	54	The highway starting from its junction with NH-44 near Pathankot connecting Gurdaspur, Amritsar, Zira, Faridkot, Bathinda in the State of Punjab and terminating at its junction with NH-9 near Dabwali in the State of Haryana.	15 & 64
181	154	The highway starting from its junction with NH-54 near Pathankot in the State of Punjab connecting Nurpur, Palampur, Jogindarnagar, Mandi, Sundar Nagar Ghaghas, Bilaspur and terminating at its junction with NH-205 near Nauni in the State of Himachal Pradesh.	20, 21 & 88
182	55	The highway starting from its junction with NH-53 near Sambalpur connecting Redhakhol, Angul, Banarpal, Dhenkanal and terminating at its junction with NH-16 near Cuttack in the State of Orissa.	42
183	56	The highway starting from its junction with NH-27 near Chittaurgarh connecting Nimbahera, Pratapgarh, Banswara in the State of Rajasthan, Jhalod, Umbi and terminating at its junction with NH-47 near Dahod in the State of Gujarat.	79 & 113
184	156	The highway starting from its junction with NH-56 near Nimbahera in the State of Rajasthan and up to Rajasthan / Madhya Pradesh.	79
185	57	The highway starting from its junction with NH-26 near Balangir connecting Sonapur, Bauda, Dashapalla, Nayagarh and terminating at its junction with NH-16 near Khordha in the State of Orissa.	224
186	58	The highway starting from its junction with NH-52 near Fatehpur connecting Ladnun, Nagaur, Merta City, Ajmer, Bayawar, Devgarh and terminating at its junction with NH-48 near Udaipur in the State of Rajasthan.	65, 89 & 8
187	59	The highway starting from its junction with NH-353 near Khariar, Titlagarh, Lankagarh, Baligurha, Sorada, Asika and terminating at its junction with NH-16 near Brahmapur in the State of Orissa.	217
188	60	The highway starting from its junction with NH-53 near Dhule connecting Nashik, Sangammer, Ale and terminating at its junction with NH-48 near Pune in the State of Maharashtra.	3 & 50
189	160	The highway starting from its junction with NH-60 near Nashik and terminating at its junction with NH-48 near Thane in the State of Maharashtra.	3
190	61	The highway starting from its junction with NH-160 Bhiwandi near Kalyan connecting Murbad, Ale, Ahmadnagar, Shevgaon, Gevrai, Majalgaon, Parbhani, Nanded, Bhokar in the State of Maharashtra and terminating at its junction with NH-44 near Nirmal in the State of Andhra Pradesh.	222

191	62	The highway starting from its junction with NH-7 near Abohar in the State of Punjab connecting Ganganagar, Suratgarh, Lunkaransar, Bikaner, Nagaur, Jodhpur, Pali, Sirohi and terminating at its junction with NH-27 near Pindwara in the State of Rajasthan.	15, 65 & 14
192	162	The highway starting from its junction with NH-62 near Pali and terminating at its junction with NH-25 near Bar in the State of Rajasthan.	14
193	63	The highway connecting Nizamabad, Metpalli, Mancheral, Chinnur in the State of Andhra Pradesh, Sironcha, Bijapur, Jagdalpur in the State of Chhattisgarh Kotapad and terminating at its junction with NH-26 near Boriguma in the State of Orissa.	16 & 43
194	163	The highway starting from its junction with NH-63 near Bhopalpatnam in the State of Chhattisgarh connecting Venkatapuram, Warangal and terminating at its junction with NH-44 near Hyderabad in the State of Andhra Pradesh.	202
195	64	The highway starting from its junction with NH-48 near Ahmedabad connecting Dandi in the State of Gujarat.	8 & 228
196	65	The highway starting from its junction with NH-48 near Pune connecting Indapur, Solapur, Umarga in the State of Maharashtra Homnabad in the State of Karnataka Hyderabad, Vijayawada Vuyyuru, Pamarru and terminating at its junction with NH-216 at Machllipatnam in the State of Andhra Pradesh.	9
197	165	The highway starting from its junction with NH-65 near Pamarru connecting Mandavalli, Pallevada, Digamarru and terminating at its junction with NH-216 near Narsapur in the State of Andhra Pradesh.	214
198	66	The highway starting from its junction with NH-48 near Panvel connecting Indapur, Mahad, Rajapur, Kudal in the State of Maharashtra, Panaji, Margao in the State of Goa, Karwar, Honavar, Udupi, Mangalore in the State of Karnataka, Kasaragod, Kannur, Ponnani, Edappalli, Ernakulam, Thiruvananthapuram in the State of Kerala and terminating at its junction with NH-44 near Kanniyakumari in the State of Tamil Nadu.	17, 47 & 204
199	166	The highway connecting Ratnagiri, Tink, Pali and terminating at its junction with NH-48 near Kolhapur in the State of Maharashtra.	204
200	366	The highway starting from its junction with NH-66 near Cortalim connecting Vasco and terminating at Mormugao Port in the State of Goa.	17A
201	566	The highway starting from its junction with NH-748 near Ponda connecting Verna with NH-66 and terminating with NH-366 near Vasco in the State of Goa.	17B

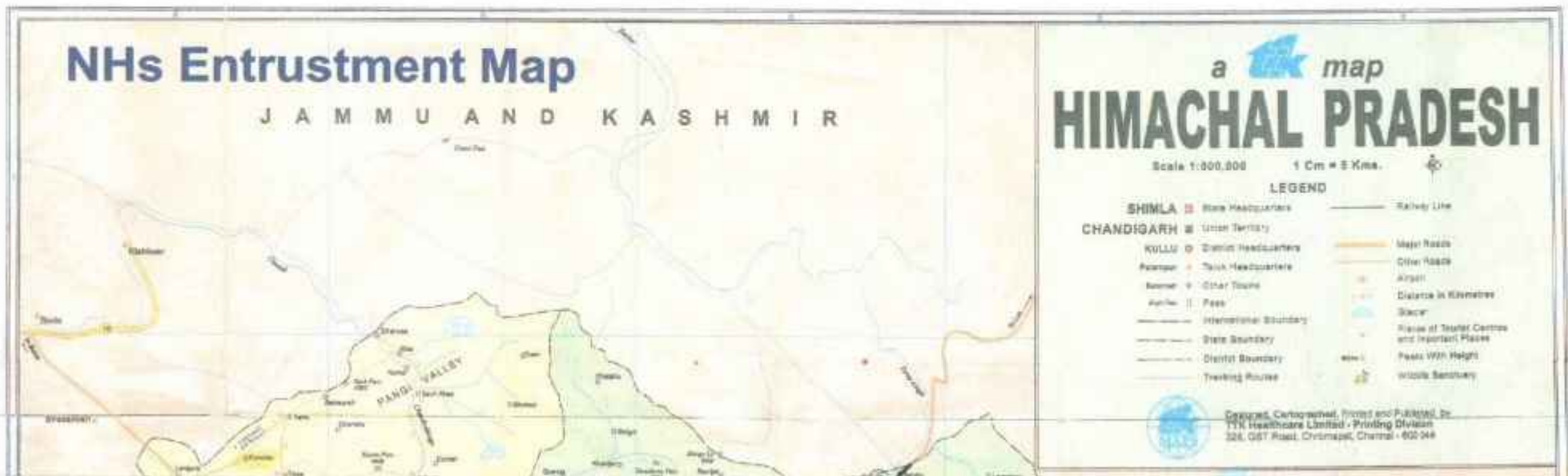
202	766	The highway starting from its junction with NH-66 near Kozikode connecting Kalpetta in the State of Kerala, Gundlupet, Mysore and terminating at its junction with NH-948 near Kollegal in the State of Karnataka.	212
203	966	The highway starting from its junction with NH-66 near Ferokeh and terminating at its junction with NH-544 near Palakkad in the State of Kerala.	213
204	966 A	The highway starting from its junction with NH-544 near Kalamassery after crossing NH-66 and terminating at Vallarpadam in the State of Kerala.	47C
205	966 B	The highway starting from its junction with NH-66 and terminating at Willington Island in the State of Kerala.	47A
206	67	The highway starting from its junction with NH-48 near Hubli connecting Gadag, Koppal, Hospet, Bellary in the State of Karnataka and terminating at its junction with NH-44 near Gooty in the State of Andhra Pradesh.	13 & 63
207	68	The highway starting from its junction with NH-11 near Jaisalmer connecting Barmer, Sanchor in the State of Rajasthan, Tharad, Bhabhar and terminating at its junction with NH-27 near Radhanpur in the State of Gujarat.	15
208	69	The highway starting from its junction with NH-66 near Honnavar connecting Shimoga, Banavar, Hulyar, Sira, Madhugiri, Chintamani, Mulbagal in the State of Karnataka, Palmaner and terminating at its junction with NH-40 near Chittoor in the State of Andhra Pradesh.	4, 13, 206 & 234
209	169	The highway starting from its junction with NH-69 near Simoga connecting Tirthahalli, Kopa, Karkal and terminating at its junction with NH-66 near Mangalore in the State of Karnataka.	13
210	369	The highway starting from its junction with NH-69 near Bhadravati connecting Channagiri, Holalkere and terminating at its junction with NH-48 near Chitradurga in the State of Karnataka.	13
211	71	The highway starting from its junction with NH-42 near Madanpalle, Pileru - Tirupati and terminating at its junction with NH-716 near Renigunta in the State of Andhra Pradesh.	205
212	73	The highway starting from its junction with NH-66 near Mangaluru connecting Bantval, Beltangadi, Mudigere, Belur, Banavar, Arsikere and terminating at its junction with NH-48 near Tumkur in the State of Karnataka.	48, 234 & 206

213	75	The highway starting from its junction with NH-73 near Bantval, Hassan, Bangaluru, Kolar in the State of Karnataka Venkatagirikota in the State of Andhra Pradesh Pernampet, Gudiyattam, Katpadi and terminating at its junction with NH-48 near Vellore in the State of Tamil nadu.	48, 4 & * 234
214	77	The highway starting from its junction with NH-48 near Krishnagiri connecting Uttangarai, Tiruvannamalai, Gingee and terminating at its junction with NH-32 near Tindivanam in the State of Tamil Nadu.	66
215	79	The highway starting from its junction with NH-44 near Salem connecting Attur and terminating at its junction with NH-38 near Ulundurpettai in the State of Tamil Nadu.	68
216	81	The highway starting from its junction with NH-544 near Coimbatore connecting Palladam, Karur, Krishnarayapuram, Tiruchchirappalli, Lalgudi, Kallakudi, Kizhappalur, Udaiyarpalayam, Jayamkondacholapuram, Gangaikondacholapuram, Kattumannarkoil, Komarakshi and terminating at its junction with NH-32 near Chidambaram in the State of Tamil Nadu.	67 & 227
217	181	The highway starting from its junction with NH-81 near Coimbatore connecting Mettupalaiyam, Udagamandalam (Ooty), Gudalur in the State of Tamil Nadu and terminating at its junction with NH-766 near Gundulpet in the State of Karnataka.	67
218	83	The highway starting from its junction with NH-544 near Coimbatore connecting Pollachi, Dindigul, Tiruchchirappali, Thanjavur and terminating at its junction with NH-32 near Nagappattinam in the State of Tamil Nadu.	45, 67, 209 & 226
219	183	The highway starting from its junction with NH-83 near Dindigul connecting Teni, Uttamapalayam in the State of Tamil Nadu, Kumily, Pirmed, Kanjirappali, Kottayam, Adur and terminating at its junction with NH-744 near Kottarakara in the State of Kerala.	45, 220
220	85	The highway starting from its junction with NH-66 near Kochi in the State of Kerala connecting Ernakulam, Muvattupula, Devikulam in the State of Kerala Teni, Madurai, Tiruppuvanam, Povandhi, Sivaganga, Kalaiyarkoil Tiruvadana and terminating at Tondi point in the State of Tamil Nadu.	49 & 230
221	87	The highway starting from its junction with NH-38 near Tiruppuvanam connecting Manamadurai, Ramanathapuram, Rameswaram and terminating at Dhanushkodi in the State of Tamil Nadu".	49

2. This notification shall come into force with retrospective effect from 5th March, 2010.

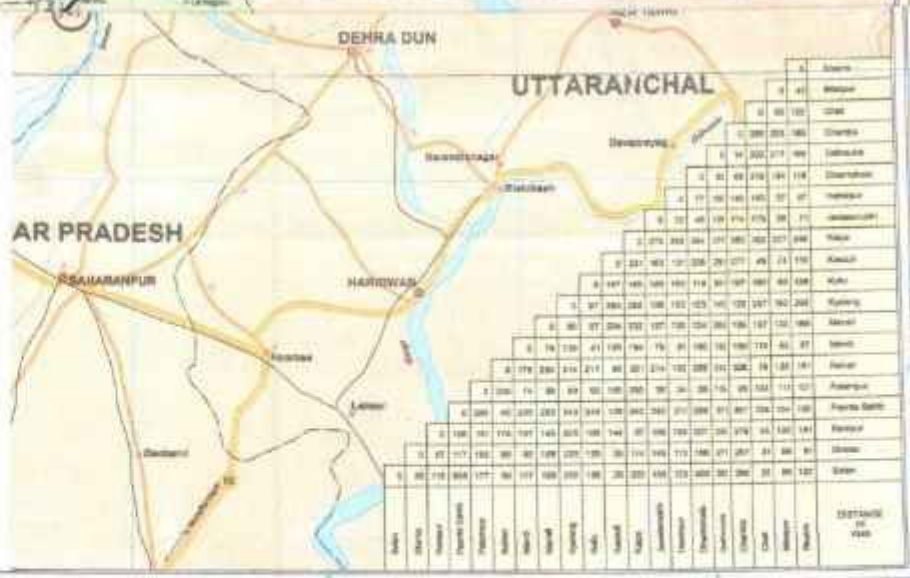
[F. No. NH-14019/9/2007-P&M]

MAYA PRAKASH, Dy. Secy.



Details of National Highways in the State of Himachal Pradesh

Sr. No.	State NH No.	Stretch	Total Length	Agency			Lane-wise distribution			Date of declaration
				Length with NH&C	Length with NH&I	Length with BSO	2L	3L	4L&E	
1	5	Haryana Border - Patana - Shimshal - Jang - Siba - Kumbhari - Shina - Dull - Thang - Nohara - Sugal - Doo - Nandu - Wang - Pak - Nang - Sibi - Doo - Sarda - near Shikha	411	213	110	94	60	320	27	15-04-1957
2	7	Haryana Border - Aha - Sibi - Nandu - Kaur - Naga - Chakral - Sarda	37	27	0	0	0	0	0	01-07-1988
3	10	Shikha - Nohara and termination in Jindhar with NH-22 near Sargha	46	35	11	0	0	0	0	06-01-1980
4	30	Shikha - Chakral and termination at Jindhar with NH-2 near Shikha	121	7	114	0	0	117	4	07-07-1980
5	30A	Haridwar to Jindhar in NH-10 connecting Dehra - Jindhar (NH) and terminating at Haridwar NH-2	12	0	12	0	0	0	0	04-04-2011
6	70	Patana - Siba - connecting Sargha - Shikha - Sarda and passing through Sarda - Doo - Nandu - Sarda - terminating at Haridwar NH-2	118	118	0	0	118	0	0	07-12-2008
7	30B	Patana - Siba - connecting Jindhar and terminating near Yamunotri in Haryana	1	0	0	0	0	0	0	Aug-2016
8	30C	Sarda in NH-10 connecting Lam - Aha - Sarda and terminating at Kuria NH-2	01	01	0	0	0	0	0	03-04-2012
9	3	Pharwan - Pughli - Maska - Haridwar - Tera - Doo - Sarda - Sarda - Sarda and terminating at Sarda	341	102	136	202	102	204	0	08-21-1988
10	10A	Chakral - Doo - Pughli - connecting Sarda - Chakral and terminating at Sarda	123	123	0	0	0	0	0	04-03-2014
11	30D	Shikha - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	01	01	0	0	0	0	0	04-03-2014
12	30E	Shikha - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	01	01	0	0	0	0	0	04-03-2014
13	30F	Shikha - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	01	01	0	0	0	0	0	04-03-2014
14	30G	Shikha - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	01	01	0	0	0	0	0	04-03-2014
15	30H	Shikha - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	01	01	0	0	0	0	0	04-03-2014
16	30I	Shikha - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	01	01	0	0	0	0	0	04-03-2014
17	10	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
18	10A	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	21-02-2015
19	10B	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
20	10C	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
21	10D	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
22	10E	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
23	10F	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
24	10G	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
25	10H	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
26	10I	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
27	10J	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
28	10K	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
29	10L	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
30	10M	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
31	10N	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
32	10O	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
33	10P	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
34	10Q	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
35	10R	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
36	10S	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
37	10T	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
38	10U	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
39	10V	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
40	10W	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
41	10X	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
42	10Y	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
43	10Z	Thang - Nohara - Sarda - connecting Sarda - Sarda - Sarda and terminating at Haridwar	39	0	39	0	39	0	0	01-02-2016
Total			391	1245	374	989	1192	1462	13	





L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsh707@gmail.com

CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG I-V/2023-24/2766

Date: 14.03.2024

To,

The Executive Engineer & Project Director,
Ministry of Road Transport & Highways,
PIU - Paonta Sahib, Himachal Pradesh.
E-mail: piu.paontasahib.morth@gmail.com

Sub.: "Rehabilitation and Upgradation to Intermediate Lane/2-lane/2-lane with paved shoulders/4-lane configuration of Paonta Sahib Gumma-Fediz Section (km 0.000 to 103.550) of NH-707 in the State of Himachal Pradesh" under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode. Reply of issues of National Green Tribunal Mr. Rahul Khurana & Hasil Jain Advocates, Delhi High court, New Delhi, O.A. No. 127/2024- regarding,

Ref: (i) MoRTH PIU-P.S./A.E./2020-21/Vol. III/3034 Dated on 29-02-2024

Sir,

This report is being submitted in compliance to letter no. MoRTH PIU-P.S./A.E./2020-21/Vol.III/3027 dated 26.02.2024 and letter no. MoRTH PIU-P.S./A.E./2020-21/Vol.III/3034 dated 29.02.2024 regarding issues raised in O.A. no. 127 of 2024 filed before The Hon'ble National Green Tribunal, Principal Bench, New Delhi.

2. Various issues related to ecology, natural vegetation, slope protection, muck disposal, use of blasting, compliance to Construction and Demolition Waste Management Rules etc. have been raised in O.A. no. 127 of 2024.

3. Necessary comments in this regard are as follows:

3.1 NH-707 leads to the state capital Shimla via Rohru-Hatkoti-Theog. This highway is a vital lifeline for the people living in the interiors of Sirmour and Shimla District. The apple crop from Rohru, Jubbal and Chopal is also carried out only through this shortest road for marketing to New Delhi via Yamuna Nagar. This highway also provides connectivity for tourists visiting various famous destinations like much famous Maa Hateshwari Temple, the famous Mahasu Temple at Hanol, etc.

PIU Paonta Sahib
Ministry of Road Transport & Highways
Government of India
Diary no. - 2827
Date - 14/03/2024

S. D. Singh

- 3.2 Ministry of Road Transport & Highways, Govt. of India had sanctioned and awarded the work for rehabilitation/upgradation of the following separate and independent projects:

Sr. no.	Project Name	Start Date	Length (km)	Lane configuration	Contractor/ Executing Agency
(i)	Paonta Sahib-Hewna	08.04.2021	25.00	4 lane/ 2 lane with paved shoulder/ 2 lane	M/s ABCI Infrastructures Pvt. Ltd.
(ii)	Hewna-Ashyari	24.03.2021	25.00	2 lane	M/s R G Buildwell Engineers Ltd.
(iii)	Ashyari-Sri Kyari	24.09.2021	25.00	2 lane/ Intermediate Lane	M/s HES Infra Pvt. Ltd.
(iv)	Sri Kyari-Gumma	08.04.2021	19.90	Intermediate lane	M/s PRL Projects & Infrastructure Ltd. - Dhatarwal Construction Company Pvt. Ltd. (JV)
(v)	Gumma-Fediz	22.04.2022	8.65	Intermediate lane	M/s Shivalik Buildtech Pvt. Ltd.

- 3.3 The work of supervision of construction has been awarded to the Authority's Engineer i.e. M/s L.N. Malviya Infra Project Pvt. Ltd., Bhopal who acts as Supervision Consultant for aforesaid projects.

- 3.4 The projects include widening of existing roads to two-lane roads with paved shoulders/two-lane/ intermediate lane with earthen shoulders, construction of minor bridges, roadside drains, rest areas, bus bays, etc. Besides these, adequate/sufficient slope protection by the erection of retaining walls, breast walls, toe walls, gabion walls, etc., and by deploying measures such as shotcrete crib with vegetation, coco fibre/jute erosion control blanket with shrub plantation, hydroseeding, bamboo plantation, geocell with hydroseeding, interlink chain mesh, etc. on slopes are being provided.

- 3.5 The comments related to the characteristics of the project terrain are as under:

NH-707 road traverses through plain/rolling and mountainous/steep terrain having mostly carriageway configuration as single/intermediate lanes in Sirmour and Shimla. The area is marked by a highly dissected mountainous terrain with sharp-lofty ridges and steep valley slopes.

The image shows a handwritten signature in blue ink over a circular stamp. The stamp contains the text 'L.N. MALVIYA INFRA PROJECTS PVT. LTD.' around the perimeter. The signature appears to be 'S. P. K. S.' or similar.

65

66

(a) **Geology**

Geologically, the rock formations occupying the districts range in age from the pre-Cambrian to the Quaternary period. The generalized geological succession in the district is as given below:

Era	Period	Formation	Lithology
Quaternary	Recent to Pleistocene	Alluvium /valley fills/ Older alluvium	Sand with pebbles and clay & multiple cyclic sequences of medium to coarse-grained sand with pebbles of sandstone and lenses of clay
Tertiary	Pliocene - M-Miocene	Siwalik Group	Sandstone, shale, conglomerate, mudstone, clay, gravel & boulder beds
	L-Miocene - Oligo-Eocen	Kasauli/Dags hai/Subathu	Grey, purple sandstone, Shale, nodular clay, Shale, Limestone, etc.
Pre-Tertiary Group	Pre Carboniferous	Karol/ InfraKarol, Blainis boulder beds	Limestone, shale, red shale Carbonaceous shale, slate, greywacke, dolomitic limestone.
	Devonian	Jaunsar series	Slates schist phyllite
	Pre-Cambrian	Chail series	Slates called Shimla slates
	Achaean	Jutogh series	Quartzites, schist and limestone

The geology of the project area comprises the Deoban, Tiuni, Ropri and Sundernagar formations of Shali group. Massive dolomite, shale, limestone, massive quartzite, siltstones and phyllite are the important lithological formations in the project group. Project area geological characteristics are as given below:

Group	Formation	Lithology
Shali Group	Deoban formation	Massive dolomite shale and limestone
		Stromatolite limestone and shale
	Tiuni formation (Atul Quartzite)	Massive quartzite shale, slate, and Basic Ingressives
	Ropri member	Red shales and Siltstone
Sunder Nagar formation	Shales, Slates, Phillites and quartzite	

(b) **Geomorphology**

The project area of Sirmaur and Simla districts presents an intricate mosaic of high mountain ranges, hills and valleys with altitudes ranging from 390 to 2580 m above MSL. There is a general increase in elevation from south to north and from east to west. The altitude is higher in the northeastern parts and decreases towards the southwestern parts. The terrain is moderately to highly dissected with steep slopes

(e) **Mechanical Quality of rock and soil**

Rock and soils of the project area from the Paonta Sahib to Fediz consist of low strength, highly permeable, argillaceous characteristics; reduce their strength in saturated condition and prone to rapid erosion. The failure of shear strength or exceeding shear stress leads to downslope movement of surface material. The state of Himachal Pradesh is inherently prone to landslides and other disasters, more so as it is a part of the Himalayan Mountain system. The natural conditions including unstable steep slopes, weak rock structures and intense rainfall are the main reasons for slope failure in the state.

3.6 **Slope stabilization:**

- (a) In a hilly region like Himachal Pradesh, slope stability and slope stabilization issues are one of the main environmental issues, especially in road projects. Landslides, landslips, mudflows and flash floods are common affecting the Shiwalik geomorphic zone during the rainy season. The unstable slopes have resulted due to the largely unconsolidated nature of sediments in many sections and the heavy pressure of human and livestock populations. Landslides have been a major environmental problem in the Himalayas for the past several decades. Studies reveal that the causes of landslides may be mechanical weathering, chemical alteration, influence of seasonal fluctuation of temperature, and rains, which generally result in the deterioration of the strength characteristics of slope-forming materials.
- (b) To make sustainability of the conservation and management of the ecosystem, an environmental approach is used throughout the planning, design and construction. A green highway approach has been adopted for the development of roads. Regarding usage of construction materials such as aggregate and borrowed soil has been minimized. The cutting material is reused for earthwork for subgrade for embankment, Aggregate for sub base (CTS/B/WMM), stone for gabion retaining wall, stone for parapet wall, aggregate to be used in concreting for structures and remaining material filled in the muck disposal sites. These structures prevent landslides and control soil erosion. Bioengineering measures are also adopted to rejuvenate the flora in the project area through hydroseeding, and plantation.
- (c) Cut hill slope has been protected by various methods such as coir/jute netting/erosion blanket with shrub plantation, interlink chain mesh, Shotcrete crib wall with



S. No	Package	Slope protection measures	Proposed Retaining Structures (m)	Achievement (m)
		Toe wall-Valley side	1793	1793
2	Project Package 2	Breast wall-Hillside	5998	5436.3
		Gabion-Hill side	710	628
		Gabion-Valley side	3546	3546
		Toe wall-Valley side	6140	6168.5
3	Project Package 3	Breast wall-Hillside	7436	5605
		Gabion	11329	10816.45
		Toe wall-Valley side	7058	5427
4	Project Package 4	Parapet wall	9668	9668
		Gabion wall	10213	10213
		Toe wall	4838	4838
5	Project Package 5	Breast wall-Hill side	3615	3615
		Gabion wall-Valley side	85	85
		PCC retaining wall-Valley side	3023.8	3023.8

- (d) Some representative photographs showing slope protection works as executed in all the projects are annexed and marked as **Annexure-1**.

3.7 Muck disposal

The details of muck disposal under projects are as under:

- (a) The hill cut material generated is being utilized in the construction of various project components such as the gabion wall, breast wall, the wall, wearing coat, bituminous base course, non-bituminous base course, sub-base, subgrade, etc. Further, the muck is being utilized at various disposal sites for developing resources such as playgrounds, parks, wayside amenities, etc. with permission/consent of the concerned landowner. These sites are provided with protection works by the executing agencies.
- (b) All the executing agencies are required to control the disposal of all forms of waste generated by the construction operations and in all associated activities. Some representative photographs showing protection works along the muck disposal sites are annexed and marked as **Annexure-2**. As such, there are no slides due to dumping. As per the provisions, all muck disposal sites are being protected by the gabion wall at the toe. Additionally, slope protection measures such as hydroseeding, benching, Geocell with hydroseeding, and bamboo plantation are also being provided to control erosion and ensure the slope stability of the muck disposal sites.



- (c) Further compliance vis-à-vis construction and demolition waste management rules, has been ensured and is attached at Annexure-3. Moreover, detailed comments vis-à-vis, locations shown in O.A. No. 127 of 2024 are attached at Annexure-4. -
- (d) The works are being executed in accordance with provisions of "Ministry's Specifications for Road and Bridge Works" and the procedure for protecting the environment has been laid down in detail in the specifications. Methodologies have also been laid down for the protection of slopes, improvement of drainage, excavations, procurement of material from natural sources, control and disposal of wastes, disposal of unserviceable material and all other activities related to the road and bridge construction works.

3.8 Landslides and Erosion due to Rains

- (a) The area was very severely affected by the flash floods that occurred in 2023. The cloud bursts, landslides and subsequent slope failure took a heavy toll on road works including, damage to pavement, retaining walls, slope protection works, etc.
- (b) There were heavy rains during Monsoon, in 2023 in Himachal Pradesh. State Government vide notification no. REV (DMC) (F) 2-5/2023 dated 18.08.2023 (copy attached at Annexure-5) declared the whole State of Himachal Pradesh as a "Natural Calamity Affected Area". There was unprecedented rainfall, landslides and extremely adverse weather conditions which caused damage to project stretch and project works including muck disposal sites. However, repair/ restoration works have already been taken up.

3.9 Use of blasting:

Ministry of Road Transport and Highways has already issued guidelines with reference to blasting vide circular no RW/NH-33044/04/2022-S&R (P&B) dated 15.02.2022. Copy of same is annexed and marked as Annexure-6. Moreover, the executing agencies have also been instructed that considering concerns raised regarding the use of blasting for hill cutting, as far as possible the rock breakers and excavators may be used in these areas for the construction of roads and avoid undue damage to hills.

4. In view of the above, it is submitted that characteristics of project terrain along with extremely adverse weather conditions are highly challenging. However, requisite actions have already been taken to mitigate issues raised in O.A. no. 127 of 2024 before The Hon'ble



71

National Green Tribunal, Principal Bench, New Delhi such as ecology, natural vegetation, slope protection, muck disposal, use of blasting, compliance to Construction and Demolition Waste Management Rules etc. and necessary measures are being ensured based on applicable provisions/ laws and site conditions, so as to ensure compliance requisite for protection of the environment.

S. Prakash





L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com

CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG I-V/2023-24/2785

Date: 20.03.2024

To,

The Executive Engineer & Project Director,
Ministry of Road Transport & Highways,
PIU - Paonta Sahib, Himachal Pradesh.
E-mail: piu.paontasahib.morth@gmail.com

Sub.: Reply of compliance of order dated 06.02.2024 passed by the honorable NGT in O.A. no. 127/2024 titled Nathu Ram V/S. ministry of Road Transport and Highways & Ors. Pending before the Hon'ble NGT, New Delhi.- regarding.

Ref: (i) No. SRM-DEV-(NGT ORDER APP. 127/2024/2011 Dated: 15/03/2024.

Sir,

This report is being submitted in compliance with letter No. SRM-DEV-(NGT ORDER APP. 127/2024/2011 Dated on 15-03-2024 regarding the subject cited above issues raised compliance of order dated 06.02.2024 passed by the honorable NGT in O.A. no. 127/2024 titled Nathu Ram V/S. ministry of Road Transport and Highways & Ors. Pending before the Hon'ble NGT, New Delhi.

2. Necessary comments in this regard are as follows:

- 2.1 NH-707 leads to the state capital Shimla via Rohru-Hatkoti-Theog. This highway is a vital lifeline for the people living in the interiors of Sirmour and Shimla District. The apple crop from Rohru, Jubbal and Chopal is also carried out only through this shortest road for marketing to New Delhi via Yamuna Nagar. This highway also provides connectivity for tourists visiting various famous destinations like much famous Maa Hateshwari Temple, the famous Mahasu Temple at Hanol, etc.
- 2.2 Ministry of Road Transport & Highways, Govt. of India had sanctioned and awarded the work for rehabilitation/upgradation of the following separate and independent projects:





L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com

CIN No. U45201DL2010PTC373715

Sr. no.	Project Name	Start Date	Length (km)	Lane configuration	Contractor/ Executing Agency
(i)	Paonta Sahib-Hewna	08.04.2021	25.00	4 lane/ 2 lane with paved shoulder/ 2 lane	M/s ABCI Infrastructures Pvt. Ltd.
(ii)	Hewna-Ashyari	24.03.2021	25.00	2 lane	M/s R.G. Buildwell Engineers Ltd.
(iii)	Ashyari-Sri Kyari	24.09.2021	25.00	2 lane/ Intermediate Lane	M/s HES Infra Pvt. Ltd.
(iv)	Sri Kyari-Gumma	08.04.2021	19.90	Intermediate lane	M/s PRL Projects & Infrastructure Ltd. - Dhatarwal Construction Company Pvt. Ltd. (JV)
(v)	Gumma-Fediz	22.04.2022	8.65	Intermediate lane	M/s Shivalik Buildtech Pvt. Ltd.

- 2.3 The work of supervision of construction has been awarded to the Authority's Engineer i.e. M/s L.N. Malviya Infra Project Pvt. Ltd., Bhopal who acts as Supervision Consultant for aforesaid projects.
- 2.4 The projects include widening of existing roads to two-lane roads with paved shoulders/two-lane/ intermediate lane with earthen shoulders, construction of minor bridges, roadside drains, rest areas, bus bays, etc. Besides these, adequate/sufficient slope protection by the erection of retaining walls, breast walls, toe walls, gabion walls, etc., and by deploying measures such as shotcrete crib with vegetation, coco fibre/jute erosion control blanket with shrub plantation, hydroseeding, interlink chain mesh, etc. on slopes are being provided.
- 2.5 The comments related to the characteristics of the project terrain are as under:

NH-707 road traverses through plain/rolling and mountainous/steep terrain having mostly carriageway configuration as single/intermediate lanes in Sirmour and Shimla. The area is marked by a highly dissected mountainous terrain with sharp-lofty ridges and steep valley slopes.

A) Geology

Geologically, the rock formations occupying the districts range in age from the pre-Cambrian to the Quaternary period. The generalized geological succession in the district is as given below:



L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lumpstnh707@gmail.com

CIN No. U45201DL2010PTC373715

Era	Period	Formation	Lithology
Quaternary	Recent to Pleistocene	Alluvium /valley fills/ Older alluvium	Sand with pebbles and clay & multiple cyclic sequences of medium to coarse-grained sand with pebbles of sandstone and lenses of clay
Tertiary	Pliocene – M-Miocene	Siwalik Group	Sandstone, shale, conglomerate, mudstone, clay, gravel & boulder beds
	L-Miocene – Oligo-Eocen	Kasauli/Dags hai/Subathu	Grey, purple sandstone, Shale, nodular clay, Shale, Limestone, etc.
Pre-Tertiary Group	Pre Carboniferous	Karol/InfraKarol, Blainis boulder beds	Limestone, shale, red shale Carbonaceous shale, slate, greywacke, dolomitic limestone.
		Devonian	Jaunsar series
	Pre-Cambrian	Chail series	Slates called Shimla slates
	Achaean	Jutogh series	Quartzites, schist and limestone

The geology of the project area comprises the Deoban, Tiuni, Ropri and Sundernagar formations of Shali group. Massive dolomite, shale, limestone, massive quartzite, siltstones and phyllite are the important lithological formations in the project group. Project area geological characteristics are as given below:

Group	Formation	Lithology
Shali Group	Deoban formation	Massive dolomite shale and limestone
		Stromatolite limestone and shale
	Tiuni formation (Atul Quartzite)	Massive quartzite shale, slate, and Basic Ingressives
	Ropri member	Red shales and Siltstone
	Sunder Nagar formation	Shales, Slates, Phillites and quartzite


B) Geotechnical properties

At the project site, it is noticed that the rock mass is mostly low strength and moderately to highly weathered (at places it is completely weathered) and comprises of mainly low-strength rock strata such as shale, slate, weathered quartzite, etc. These rocks, under saturated conditions, reduce their strength drastically and are prone to rapid erosion and subsequent settlement, especially, in the monsoon season.

2.6 Muck disposal

The details of muck disposal under projects are as under:

- (a) The hill cut material generated is being utilized in the construction of various project components such as the gabion wall, breast wall, the wall, wearing coat, bituminous base


 S. Prakash
 L.N. MALVIYA INFRA PROJECTS PVT. LTD.



L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lumpsnh707@gmail.com

CIN No. U45201DL2010PTC373715

course, non-bituminous base course, sub-base, subgrade, etc. Further, the muck is being utilized at various disposal sites for developing resources such as playgrounds, parks, wayside amenities, etc. with permission/consent of the concerned landowner. These sites are provided with protection works by the executing agencies.

- (b) All the executing agencies are required to control the disposal of all forms of waste generated by the construction operations and in all associated activities. Some representative photographs showing protection works along the muck disposal sites are annexed and marked as **Annexure-1**. As such, there are no slides due to dumping. As per the provisions, all muck disposal sites are being protected by the gabion wall at the toe. Additionally, slope protection measures such as benching, plantation and jute mat for erosion control are also being provided to control erosion and ensure the slope stability of the muck disposal sites.

2.7 Slope stabilization

Cut hill slope has been protected by various methods such as coir/jute netting/erosion blanket with shrub plantation, interlink chain mesh, Shotcrete crib wall with vegetation, hydroseeding, are being provided to ensure slope stability and reduce soil erosion in addition to Gabion wall, breast wall, retaining wall with gabion facing, and toe wall that are also being constructed for slope protection. The achievement of slope protection works along with slope protection works is as mentioned below:

Achievement of Bioengineering slope protection works

S. No	Package	Slope protection measures	Quantity (Sq.m) of slope protection works	Achievement (Sq.m)
1	Project Package 1	Coco fibre/Jute Erosion Control Blanket with Shrub/Grass plantation atte Embankment slope	37384	23654.00
		Shotcrete crib wall with vegetation(Japanese technology)	24310	1195.5
		Interlink chain mesh	42472	34210.25
2	Project Package 2	Coco fiber/Jute Erosion Control Blanket with Shrub/Grass plantation atte Embankment slope	15600	7929.71
		Interlink chain mesh	114360	12037.93
		Hydro Seeding	44190	19681.50
		Bio-Engineering Measures - Valley Side	2854	0
		Coco fiber/Jute erosion Control Blanketwith Shrub/Grass plantation	4448	4448.00





L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com

CIN No. U45201DL2010PTC373715

S. No	Package	Slope protection measures	Quantity (Sq.m) of slope protection works	Achievement (Sq.m)
3	Project Package 3	at Embankment slope		
		Interlink chain mesh	92504	22260.00
		Hydro Seeding	44454	26851.22
		Shotcrete Crib wall with Vegetation(Japanese Technology)	42720	9004.40
		Bio-Engineering Measures - Valley Side	2287	0
4	Project Package 4	Interlink chain mesh - Hill Side	158920	158920.00
		Bio-Engineering Measures - Valley Side	1506	1506.00
5	Project Package 5	Hedge Brush Layer	640	640
		Bamboo Plantation	32128	32128
		Hydroseeding	23477	23477
		Geocell With Hydroseeding	12900	12900

Achievement of Retaining Structures

S. No	Package	Slope protection measures	Proposed Retaining Structures (m)	Achievement (m)
1	Project Package 1	Breast wall-Hillside	4560	4560
		Gabion-Hill side	3120	3120
		Gabion-Valley side	2063	2063
		Toe wall-Valley side	1793	1793
2	Project Package 2	Breast wall-Hillside	5998	5436.3
		Gabion-Hill side	710	628
		Gabion-Valley side	3546	3546
		Toe wall-Valley side	6140	6168.5
3	Project Package 3	Breast wall-Hillside	7436	5605
		Gabion	11329	10816.45
		Toe wall-Valley side	7058	5427
4	Project Package 4	Parapet wall	9668	9668
		Gabion wall	10213	10213
		Toe wall	4838	4838
5	Project Package 5	Breast wall-Hill side	3615	3615
		Gabion wall-Valley side	85	85
		PCC retaining wall-Valleyside	3023.8	3023.8





L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsah707@gmail.com

CIN No. U45201DL2010PTC373715

Some representative photographs showing slope protection works as executed in all the projects are annexed and marked as **Annexure-2**

2.8 Further compliance vis-à-vis detailed comments vis-à-vis, locations shown in compliance of the Grievances of the applicant are attached in **Annexure-3**. Moreover, detailed comments vis-à-vis locations shown in O.A No. 127 of 2024 are attached in **Annexure-4**.

2.9 Landslides and Erosion due to Rains

(a) The area was very severely affected by the flash floods that occurred in 2023. The cloud bursts, landslides and subsequent slope failure took a heavy toll on road works including, damage to pavement, retaining walls, slope protection works, etc.

(b) There were heavy rains during Monsoon, in 2023 in Himachal Pradesh. State Government vide notification no. REV (DMC) (F) 2-5/2023 dated 18.08.2023 (copy attached at Annexure-5) declared the whole State of Himachal Pradesh as a "Natural Calamity Affected Area". There was unprecedented rainfall, landslides and extremely adverse weather conditions which caused damage to project stretch and project works including muck disposal sites. However, repair/ restoration works have already been taken up.

3. Therefore, here with submitted the comments of the Authority's engineer against the grievances of the applicant,

Thanking you for assuring our best services

M/s L.N. Malviya Infra Project Pvt. Ltd.



Copy to: -

1. The CMD, M/s L.N. Malviya Infra Projects Pvt. Ltd.
2. The Project Coordinator, M/s L.N. Malviya Infra Projects Pvt. Ltd.

78

1. Photos of sites in project package-5:



Geocell with hydroseeding and bamboo plantation



Geocell with hydroseeding and bamboo plantation

79



Geocell with hydroseeding and bamboo plantation



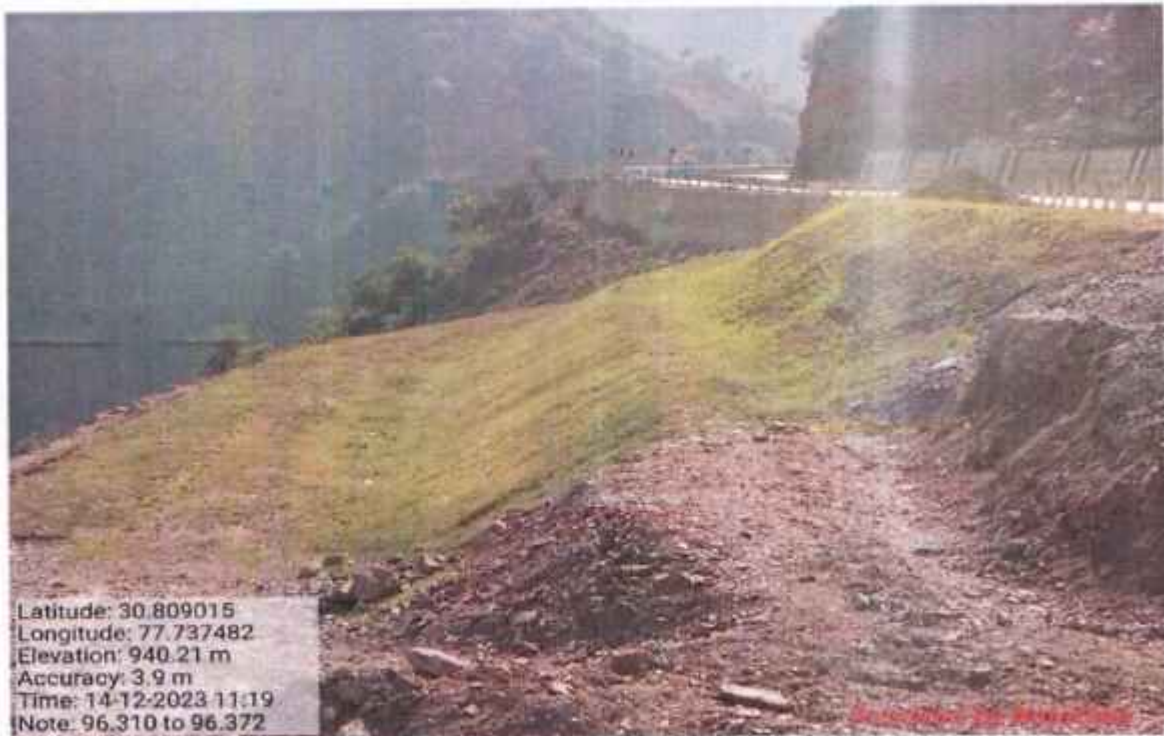
Geocell with hydroseeding and bamboo plantation



Time: 19-01-2024 12:52
Note: 96.160 to 96.205

www.360.com

Geocell with hydroseeding and bamboo plantation



Latitude: 30.809015
Longitude: 77.737482
Elevation: 940.21 m
Accuracy: 3.9 m
Time: 14-12-2023 11:19
Note: 96.310 to 96.372

www.360.com

81

82



Latitude: 30.809178
Longitude: 77.737442
Elevation: 938.31 m
Accuracy: 5.6 m
Time: 14-12-2023 11:19
Note: 96.310 to 96.372



Latitude: 30.809139
Longitude: 77.737401
Elevation: 940.01 m
Accuracy: 6.8 m
Time: 14-12-2023 11:18
Note: 96.310 to 96.372

Professional Notepad



2. Photos of site in project package-4:



Wayside amenity



Wayside amenity



Gabion protection work at muck disposal site



Gabion protection work at muck disposal site



Gabion protection work at muck disposal site

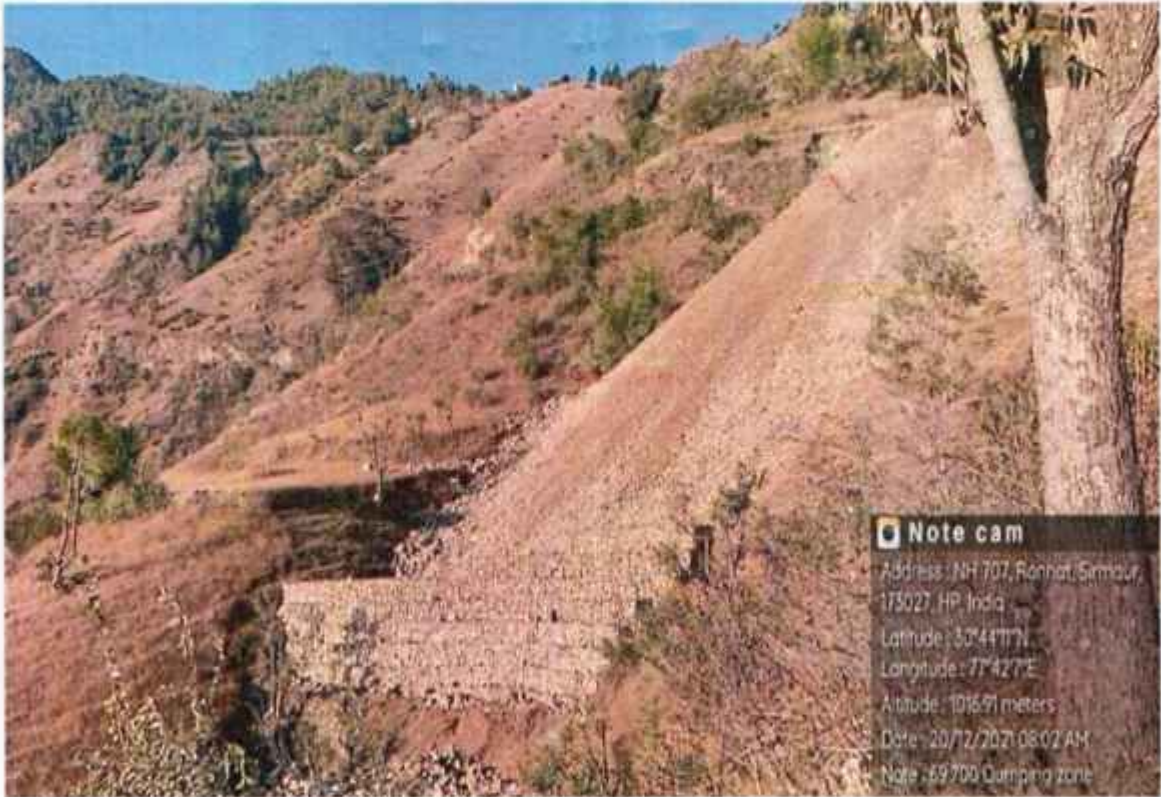


Gabion protection work at muck disposal site

3. Photos of site in project package-3:



Gabion protection work at muck disposal site



Gabion protection work at muck disposal site



Gabion protection work at muck disposal site



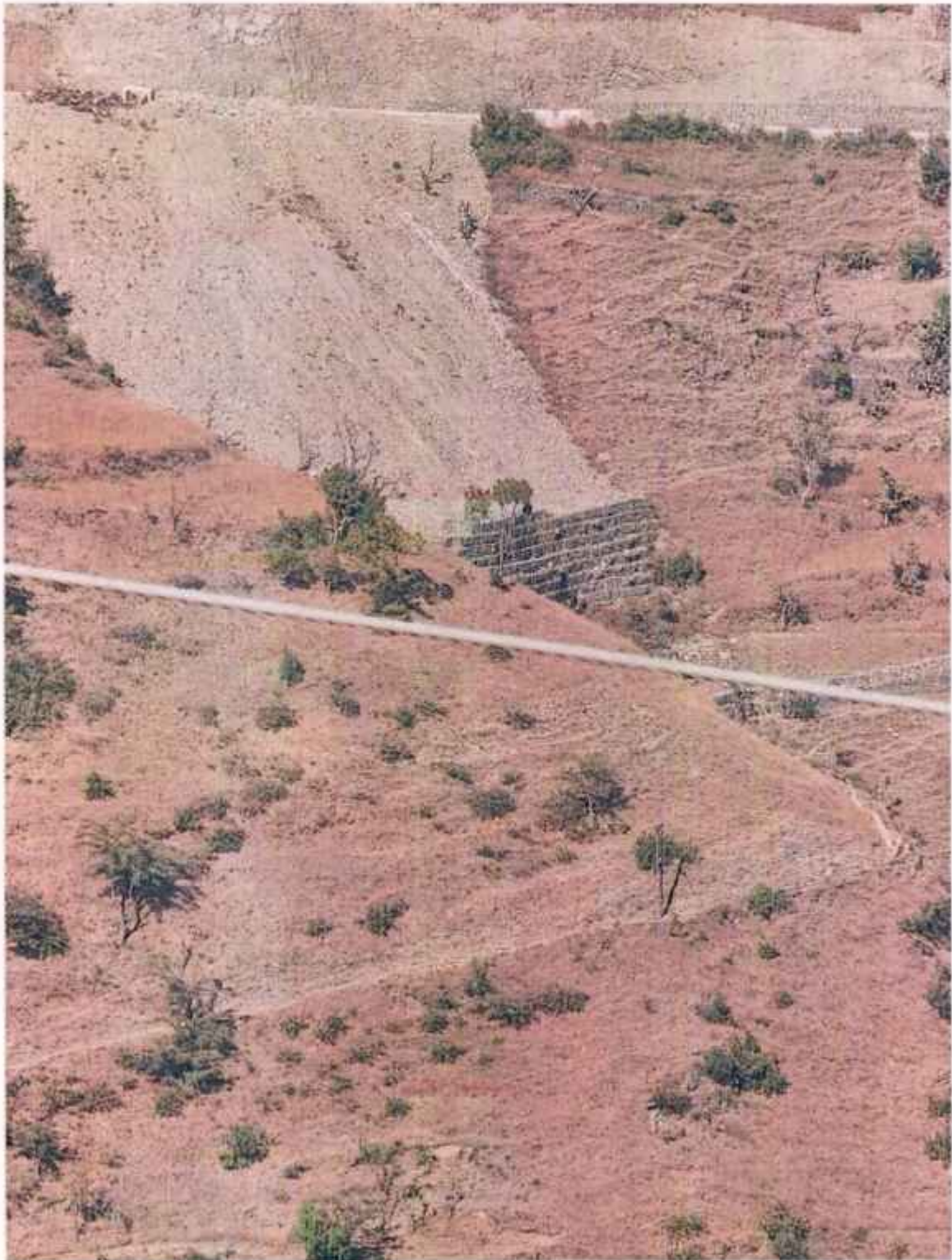
Water channelization work at muck disposal site



Gabion protection work at muck disposal site



Gabion protection work at muck disposal site



Gabion protection work at muck disposal site

4. Photos of site in project package-2:



Gabion protection work at muck disposal site

95

96



Gabion protection work at muck disposal site



Gabion protection work at muck disposal site



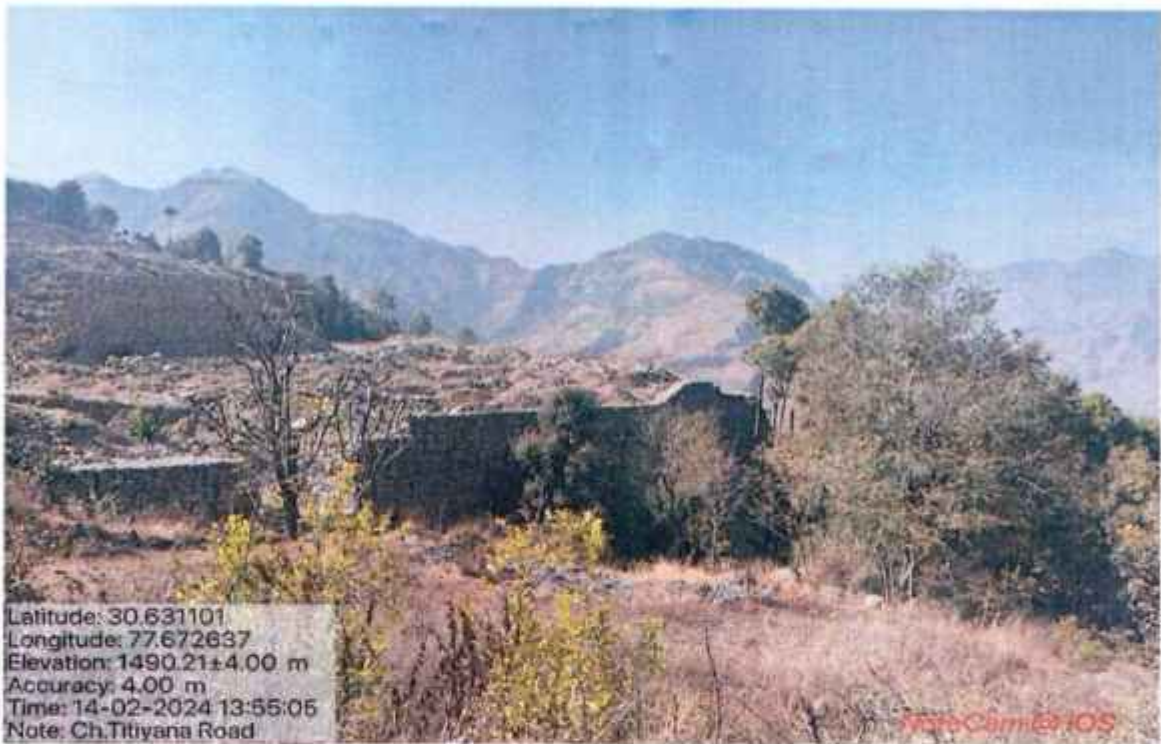
Gabion protection work at muck disposal site



Gabion protection work at muck disposal site



Gabion protection work at muck disposal site



Gabion protection work at muck disposal site

101



Gabion protection work at muck disposal site

5. Photos of site in project package-1:



Gabion protection work at muck disposal site



Latitude: 30.522848
Longitude: 77.662788
Elevation: 510.66112 m
Accuracy: 35.9 m
Time: 12-19-2021 17:21
Note: Dumping zone at km 10.356 (CQ)

Handwritten signature

Gabion protection work at muck disposal site



Development of park and gabion protection work at muck disposal site



Development of park and gabion protection work at muck disposal site



Development of school playground



ABCi INFRASTRUCTURES PVT. LTD.
CIN: U45202WB1993PTC058047



PSH/ABCi/NH707/GL/2023-2024/1227

Dated: 07/Mar/2024

To,
The Regional Officer,
H.P. State Pollution Control Board,
Regional office, Plot No. 1, 2 & 3,
HIMUDA Colony, Shubhkhera,
Paonta Sahib, Distt. Sirmour,
Himachal Pradesh

Sub: "Rehabilitation and Upgradation to 2-lane/2-lane with paved shoulders/4-lane configuration of Paonta Sahib-Hewna Section (Km. 0.000 to Km. 25.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC Mode" - Compliance status/action taken report w.r.t. observations by HPSPCB.

- Ref. : 01. HPSPCB letter no. HPSPCB/RO(Pt)/ M/s ABCi Infrastructures Pvt. Ltd./2023- 3056-57 dated 13.02.2024
02. MoRTH letter no. MoRTH PIU- P.S./AE/2020-2021/Vol.III/3019 dated 23.02.2024
03. RE letter no. LNM/MoRTH-PIU/PKG I-V/2023-24/2717 dated 26.02.2024
04. MoRTH letter no. MoRTH PIU- P.S./AE/2020-2021/Vol.III/3037 dated 29.02.2024

Dear Sir,

In reference to your letter cited at (01) above, we are submitting herewith compliance status/action taken report w.r.t. the observations made during the inspection held on 13.02.2024.

It is most humbly submitted that dumping of muck has not been done at any non-designated site. We have obtained permissions/consents from the respective landowners/department for disposal of the muck and provided the required retaining structures however the extremely adverse weather conditions i.e. unprecedented rains, cloud burst and landslides in the recent past has damaged the completed works. Copies of the permissions/consents from the respective landowners/department for disposal of the muck are enclosed herewith.

Nevertheless, apropos to the observations made by your good office, we have taken the necessary actions and an action taken/compliance report is enclosed herewith, we hope you will find the same in order.

Yours faithfully,
For ABCi Infrastructures Pvt. Ltd.

PROJECT MANAGER (Pkg. II)
M/s ABCi Infrastructures Pvt. Ltd.
(Authorized Signatory)
NH-707, Paonta Sahib, H.P.

Site Office: Khasra No- 282 & 283, Village Kurja, Paonta Sahib, Distt. Sirmour (H.P.) 173025
E-mail : paontasahibabc@gmail.com, www.abciinfra.com


Registered Office: "Knowledge Hub", DN-23, 2nd Floor, Sector-V, Salt Lake City, Kolkata - 700 091
Tel: 033 4004 4117/18/19/20/21/22/23/24/25/26/27/28/29/30/31/32/33/34/35/36/37/38/39/40/41/42/43/44/45/46/47/48/49/50/51/52/53/54/55/56/57/58/59/60/61/62/63/64/65/66/67/68/69/70/71/72/73/74/75/76/77/78/79/80/81/82/83/84/85/86/87/88/89/90/91/92/93/94/95/96/97/98/99/100
Fax: 033 4004 4119. E-mail : kolkata@abciinfra.com, www.abciinfra.com

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

- Encl. (i) Action taken/compliance report
(ii) Copies of the permissions/consents from the respective landowners/department

Copy to :-

1. The Project Director, MoRTH PIU, NH-707, Paonta Sahib.
2. The R.E, LN Malviya, NH-707, Paonta Sahib, Sirmour District, Himachal Pradesh.


Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



Action taken/Compliance report

Reference	Sl No. 1, Photograph No. 1 & 2
Location	Muck Dumping site at Kando Khad near Sataun Bridge at Chainage Km 16+650
Observation	The work has been completed and no further dumping is being carried out this site. It was observed that the retaining structures have been provided toward Kanda Nailah to restrict the spillage of muck into nallah. However, the retaining structures have been partially damaged and require immediate repair. Photographs are attached herewith
Compliance	Suitable protection work i.e. gabion structure was provided to retain the filled material at muck dumping site located at Ch. 16+650, however the extreme weather conditions damaged the completed works. This dumping site has already been closed and no further dumping is being carried out. Notwithstanding, in compliance of the observation made, retaining structure has been restored. please refer photographs furnished below



Shay

Shay
 Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 Paonta Sahib, NH-707

PROJECT MANAGER (PWS)
 M/s ABCI Infrastructures Pvt. Ltd.
 NH-707, Paonta Sahib HP

AM
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

I. Bhat
 Sr. Geo-Technical Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
 Environmental cum Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-HP

Reference	Sl No. 2, Photograph No. 3 & 4
Location	Muck Dumping site at Poka road near GSSS Sataun
Observation	Retaining structures provided to retain the muck are not sufficient as same has been provided only on one side of the dumping site while other side of the site is without any retaining structures. Which is resulting into spillage of muck into the Tilgan khod. Photographs are attached herewith.
Compliance	The dumping site located at Km: 20+200 (Saton Poka road) is being used for disposal of muck. The suitable protection works i.e. Gabion structure is provided to retain the filled material on the other side is provided. The photographs are furnished below for your ready reference.



Shrey

B. Singh
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

[Signature]
Environmental cum Water Conservation Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib-HP

[Signature]
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

[Signature]
Bridge/Structure Engineer
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

Sr. Geologist cum Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

(111)

Shah

Reference	SI No. 3, Photographs No. 5 & 6
Location	Muck Dumping site at chainage Km 21+300
Observation	It was observed that, no retaining structures have been provided towards the downhill side of the site. The muck dumped at this site is directly spilling into valley depression. Necessary retaining structures along with provisions of drainage are required to be provided. Photographs are attached herewith.
Compliance	The Dumping site located at Km. 21+300 has already been closed and no dumping is carried out at this site. We have carried out the bench formation and provided the suitable protection works. The necessary retaining structures have been also provided towards the downhill side. We have also provided the jute mat along with seeding. We are also undertaking plantation above benching area. The photographs are enclosed herewith for your ready reference.



[Signature]
PROJECT MANAGER (Pkg. I)
 M/s ABCI Infrastructures Pvt. Ltd.
 NH-707, Paonta Sahib, H.P.

[Signature]
Environmental cum Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-HP

[Signature]
Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
Bridge Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 Paonta Sahib, NH-707

[Signature]
Sr. Geo-Technical Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

112

Reference	SI No. 4, Photograph No. 7 & 8
Location	Muck dumping site near Hewna Temple at chainage 24+400
Observation	The provided retaining structure were damaged in past due to flash flood in the district. The company is required to provided/repair necessary retaining structures in along the downside of hill so that, muck can be retained and spillage of same can be avoided. Photographs are attached herewith.
Compliance	The muck dumping site located at Km 24+400 near Hewna Temple is being used for protection of temple and not for muck disposal. We have developed the front yard of the temple provided toe wall. Photographs are enclosed herewith for your ready reference.

Handwritten signature



Handwritten signature
PROJECT MANAGER (Pkg. II)
ABC Infrastructures Pvt. Ltd
NH-707, Paonta Sahib, HP

Handwritten signature
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

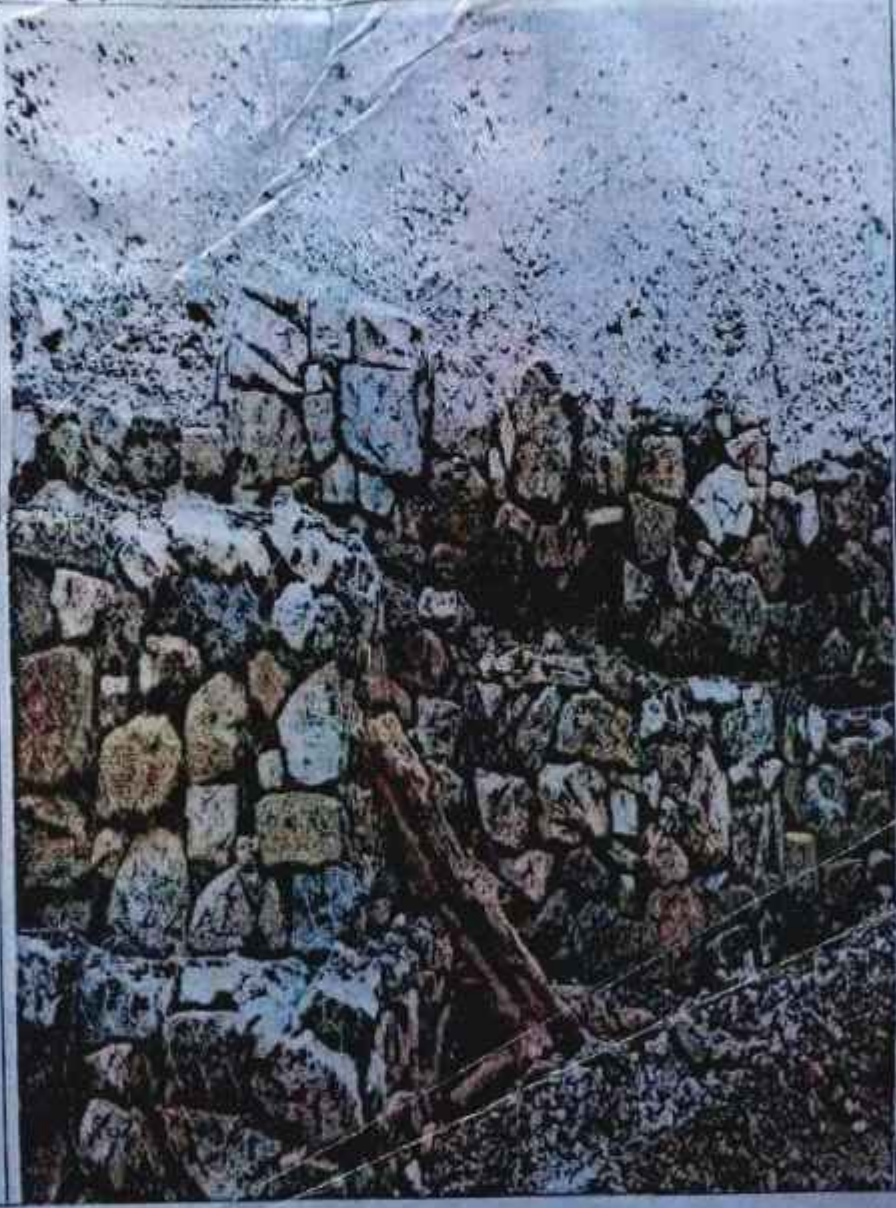
Handwritten signature
Bridge/Structure Engineer
M/s L.N. Malviya Infra Projects Pvt. Ltd
Paonta Sahib, NH-707

Handwritten signature
Sr. Geo-Technical Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

Handwritten signature
Environmental cum Water Conservation Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

[Handwritten signature]

Reference	Photograph No. 9 & 10
Location	Muck dumping site at chainage 18+500 (Non designated muck dumping after site no 4.)
Observation	It was observed that the muck is directly disposed into the depression without any retaining structure. Immediate preventive measures are required to be taken and further ensure that no dumping of muck is carried out at this site.
Compliance	It is clarified that the dumping site located at chainage 18+500 Saton -Renuka road is an approved dumping location by the forest department. Necessary protection work including gabion structure is also provided to retain the filled material. The photograph is furnished below for your ready reference.



[Signature]
PROJECT MANAGER (Pkg. 1)
 M/s ABCI Infrastructures Pvt. Ltd.
 NH-707, Paonta Sahib, H.P.

[Signature]
Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

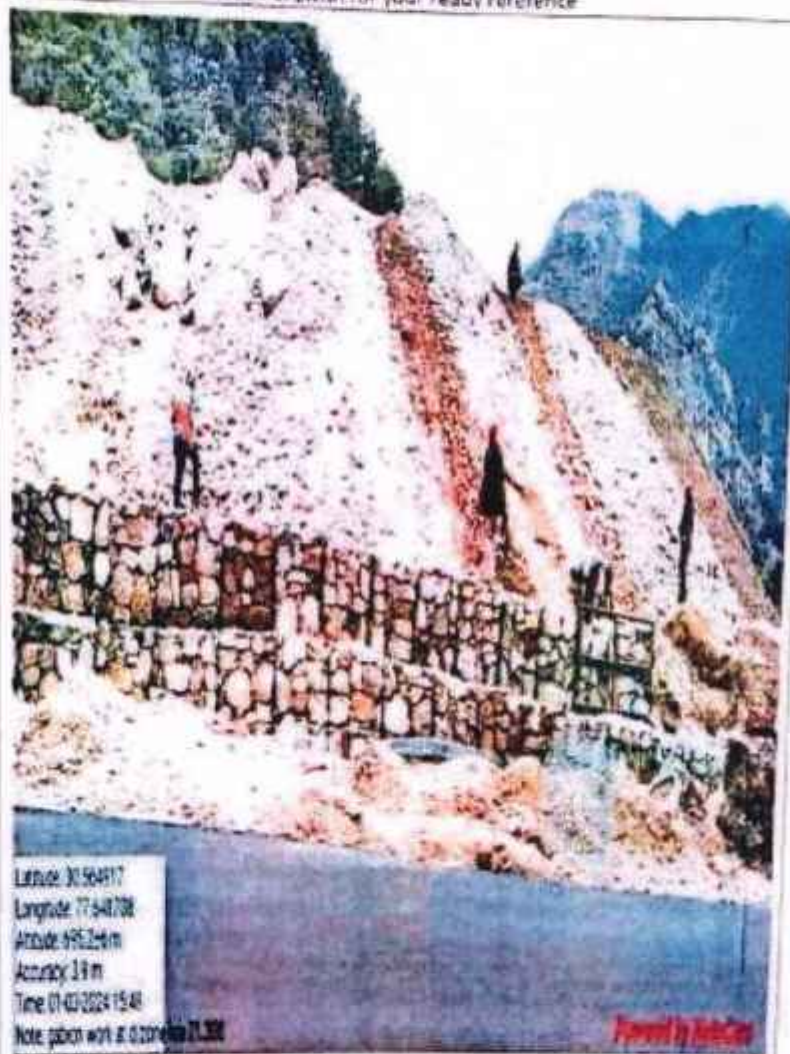
[Signature]
Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 Paonta Sahib, NH-707

[Signature]
Environmental Cum Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-HP

[Signature]
Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

Alamy

Reference	Photograph No. 11 & 12
Location	Muck dumping site at chainage 21+430 (Non designated muck dumping after chainage Km 21+430).
Observation	It was observed that, you have carried out dumping of muck along the hill after chainage Km 21+430. The muck is directly disposed along the hill without any retaining structures.
Compliance	It is clarified that this dumping site is located at Km. 21+300 (same location as u. no -3). It is reiterated that this dumping site has already been closed and no dumping is carried out at this site. We have carried out the bench formation and provided the suitable protection works. The necessary retaining structures have been also provided towards the downhill side. We have also provided the jute mat along with seeding. We are also undertaking plantation above benching area. The photographs are enclosed herewith for your ready reference.



Latitude: 30.564917
 Longitude: 77.547708
 Altitude: 995.24m
 Accuracy: 19m
 Time: 01-03-2024 15:48
 Note: taken with a drone at 21.300

[Signature]
 PROJECT MANAGER (P)
 ABCI Infrastructures Pvt.
 NH-707, Paonta Sahib, HP

[Signature]
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
 Sr. Geo-Technical Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
 Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 Paonta Sahib, NH-707

[Signature]
 Environmental cum Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-HP

Reference	Photograph No. 13 & 14
Location	Muck dumping site at chainage 23+200 (Non-designated muck dumping at chainage Km 21+200)
Observation	Dumping of muck along the hill after chainage Km 21+430. The muck is directly disposed along the hill without any retaining structures. Immediate preventive measure is required to be taken and to further ensure that, no dumping of muck is carried out at this site.
Compliance	It is clarified that The site located at Km. 23+050 to 23+150 being used for dumping of muck is an approved dumping location by the forest department. The suitable protection works including gabion structure is also being provided to retain the filled material. The work is ins progress and we are putting out best efforts to complete the same.

PROJECT MANAGER (Pkg. I)
M/s ABCI Infrastructure Pvt. Ltd.
NH-707, Paonta Sahib, H.P.

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

Sr. Geo-Technical Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

Bridge Structure Engineer
M/s L.N. Matiyee Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

Environmental cum Water Conservation Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib-HP


CEMENT CORPORATION OF INDIA LIMITED

(A GOVERNMENT OF INDIA ENTERPRISE)

RAJBAN CEMENT FACTORY (ISO 9001:2015 Certified Company)

Tehsil Paonta Sahib Distt Sirmour - (HP)-173028

Tel: (01704)266223 / Fax 266270

 Email: predn_rjo@ccilttd.in CIN-U74899DL1965GOI004322

RCF/RJO/Prod/2021-22

Dated :19.6.2021

To,

 The Project Manager
 ABCI Infrastructure Private limited
 Paonta Sahib

 Sub: Dumping of overburden /waste material generated during the widening of road by
 ABCI Infrastructure Private limited -rng

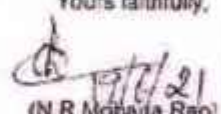
Sir,

It is observed that road widening work is going on near the Rajban Cement factory on Rajban Sataun Road by ABCI Infrastructure Private limited under NHI. The Material generated is being dumped near kacchidhang. This material can be useful to CCI Ltd in future .CCI is having sufficient space for dumping of overburden /waste material generated during the widening of road. .


It is requested to kindly instruct the concern to dump the waste material in our factory yard. CCI will handle the dumped material inside the plant.


Your kind consideration and permission in the above matter will be appreciated.
 Thanking you.


Yours faithfully,



 19/6/21
 (N.R. Moharia Rao)
 DGM(P), CCILTD

 Cement Corporation of India Ltd.
 P.O. Rajban Cement Factory
 Distt. Sirmour (H.P.)-173028


 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib


 Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 Paonta Sahib, NH-707


 Sr. Geo-Technical Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib


 Environmental cum Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-HP



कार्यालय ग्राम पंचायत सतौन

तहसील कामराऊ जिला सिरमौर (हि० प्र०)



आज दिनांक 03-11-2021 को ग्राम पंचायत सतौन की मासिक बैठक / विभाग / ग्राम गभा की बैठक प्रधान श्रीमती भमना देवी की अध्यक्षता में समय 11.00 बजे कार्यालय ग्राम पंचायत में बुलाई गई। जिसमें निम्न कार्यवाही अमल में लाई गई। फोरम 11/11 रहा।

मकल प्रस्ताव संख्या- 6

पिषय- ग्राम पंचायत सतौन के रेजुका रोड की निचली तरफ भूमि कटाव को रोकने व इस जमीन के विकास के लिए पक्के ढंगे मराने व मिट्टी भरवाई बारे -

पंचायत बैठक में प्रस्ताव सर्वसहमति से रखा गया कि ग्राम पंचायत सतौन में रेजुका रोड के साथ जो भूमि है उसके साथ की भूमि गड गटार लग रहा है। पंचायत NH-707 पर जो अभी रोड कर्टिंग का कार्य चल रहा है उनके द्वारा इस साथ लगती जमीन पर भूमि कटाव को रोकने तथा इस जमीन का विकास करने के लिए पंचायत पक्के ढंगे तथा मिट्टी की भरवाई करवाना चाहती है। यहाँ पर साथ में एक बरखाची बहू भी है जिसके पानी की निकासी का भी अच्छे से प्रबंध किया जाये। यदि इस जगह के विकास के लिए NH द्वारा यह कार्य किया जाता है तो यहाँ पर एक सामूहिक चार्ज ग्राम पंचायत सतौन के लोगों के लिए बन सकता है। क्योंकि यह भूमि वन विभाग की है इसलिए पंचायत चाहती है की इस कार्य को करने से पहले वन विभाग की NOC अवश्य ली जाये।

अतः पंचायत उपरोक्त प्रस्ताव सर्व सहमति से पारित करके श्रीमान अधिवासी अभियंता & प्रोजेक्ट निदेशक Ministry of Road Transport & Highways, Project Implementation Unit- Paonta Sahib Himachal Pradesh से निवेदन करती है की उपरोक्त भूमि के विकास के लिए वन विभाग की NOC उपरोक्त कार्य करवाने की कृपा करें।



हस्ताक्षर
दिनांक

[Signature]
अध्यक्ष सचिव
गा० पंच० सतौन
विकास अण्ड पंचायत (हि० प्र०)



[Signature]
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

OFFICE OF THE PRINCIPAL
GOVT. MODEL SR. SEC. SCHOOL SATAUN

Distt. Sirmour (H.P.) 173029

Ref. No.....

Dated: 10-6-2021

अनापत्ति प्रमाण पत्र

प्रमाणित किया जाता है कि NH-707 में काम कर रही
 कम्पनी ABCI द्वारा इस विद्यालय में मिट्टी को भरा (Dumping)
 जा रहा है। जिसकी विद्यालय में आवश्यकता थी।
 कम्पनी को जरूरत के अनुसार मिट्टी भरने पर समतल
 करने की शर्त पर कम्पनी को अनापत्ति प्रमाण पत्र
 उदान किया जाता है।
 ट्रकों के आवागमन का समय विद्यालय द्वारा निर्धारित होगा

L.N.M.

Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

CA
 Principal
 G.M.S.S. School
 Dist. Sirmour (H.P.)
 10-6-2021

S. Singh

कार्यालय ग्राम पंचायत सतौन

विकास खंड तिलोत्तार जिला सिरमौर (हि० प्र०)

तारीख दिनांक 02/09/2022 को ग्राम पंचायत सतौन की ग्राम पंचायत / ग्राम सभा की बैठक प्रधान सीमा विमला देवी की अध्यक्षता में समय 11.00 बजे कार्यालय ग्राम पंचायत में बुलाई गई बैठक में निम्न कार्यवाही की गई। कोरम. 144/64-7

सकल प्रस्ताव संख्या - 08

विषय :- ग्राम पंचायत सतौन में 1.55.3. सतौन के साथ खाली राजस्व की भूमि को विकसित करने बारे :-

ग्राम सभा बैठक में प्रस्ताव सर्वसहमति से

वर्ष उपरान्त खला ठाया की ग्राम पंचायत सतौन में 1.55.3. सतौन के साथ खाली पुल के तरफ राजस्व विभाग की जमीन है। यह भूमि विलासिनी के साथ खाली हुई है। खाली के रोज बहाने के कारण यह पार इस भूमि में कटाव का भी खतरा रहता है। वर्तमान समय में NH-70 पर सेफ का निर्माण कार्य हुआ है। जो कंपनी इस निर्माण कार्य को कर रही है वह कंपनी ग्राम पंचायत सतौन की इस राजस्व भूमि को खाली के कटाव से बचाने के लिए यहां पर डेजे बनाकर बिट्टी बनाने के इस जमीन को विकसित करना चाह रही है यदि इस प्रकार की भूमि पर फलके डेजे बनाकर तथा बिट्टी से बरफि कले इस तरह से विकसित किया जाता है तो इस जमीन का उपयोग फल दिनों के लोगों के लिए पार्क के रूप में भी विकसित किया जा सकता है। यह भूमि राजस्व विभाग की है। इस इच्छा के लिए राजस्व विभाग की NOC भी आवश्यक रूप से ली जाए। ग्राम सभा उक्त प्रस्ताव सर्वसहमति से पारित करके मालनीय उपायुक्त महोदय सिरमौर लिखित आदेश से निर्दिष्ट करती है कि उक्त भूमि को विकसित करने बारे (राजस्व विभाग की NOC उपरान्त) आदेश जारी करने की कृपा करें।



मुख्य मुलाखि, कार्यवाही असल की है

Signature
170 60 सतौन
विकास खंड तिलोत्तार (हि० प्र०)

Signature
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



क्रमांक-303030(नग)-कफोटा/एसओसी/आपटा/2022 - 07
कार्यालय उप मण्डलाधिकारी (नग), कफोटा, जिला सिरमौर, (हि0प्र0)
दिनांक, कफोटा, 02 जनवरी, 2023

20+200
CH-19+450;
Salam School

कार्यालय आदेश

पूकि, उपायुक्त महोदय जिला सिरमौर स्थित नाहन के कार्यालय पर क्रमांक नं० 2491 दिनांक 23-12-2022 के संदर्भ में भूमि खारा नम्बर 293 तादादी 17-14 बीघा स्थित गौजा सहान, तहसील कनरड, जिला सिरमौर को पार्क चार्जिंग हेतु विकसीत करने हेतु अधोहस्ताक्षरी को अधिवृत्त किया गया है।

पूकि, प्रस्तावित भूमि को विकसीत करने हेतु मीका की रिपोर्ट अनुशासक सहित तहसील कार्यालय कनरड के कार्यालय पर क्रमांक तह0कनरड/आपटा/ओ/डी-07/2022-1532 के अन्तर्गत पहले ही प्राप्त हो चुकी है तथा प्रस्तावित भूमि पर खिली गी प्रकार के ईमारती एवं फलदार पेड़ मौजूद नहीं है। इसके अतिरिक्त ग्राम पंचायत सतौन द्वारा भी प्रस्ताव संख्या 08/2022 के अन्तर्गत प्रस्तावित भूमि को विकसीत करने हेतु अपनी सहमति पत्रक की है।

अतः उपायुक्त महोदय, जिला सिरमौर स्थित नाहन द्वारा जारी निर्देशों की अनुपालना एवं क्षेत्रीय कमिश्नरी द्वारा प्रस्तुत मीका की वस्तुस्थिती एवं अनुशासक रिपोर्ट को मध्यमतर गौजा सतौन, तहसील कनरड के खाता खतौनी नम्बर 331 भिन /430 भिन खसरा नम्बर 293, रकबा तादादी 17-14 बीघा (नीपमुडुई) सरकार हिमाचल प्रदेश कब्जा राजस्व विभाग को पार्क / चार्जिंग हेतु विकसीत करने हेतु पर सहर्ष अनुमति प्रदान करता हूँ।

संलग्न (उपरोक्त)

हार्नेल सिंह (मौजिदार)
कफोटा मण्डलाधिकारी (नग) प्र.

कफोटा, जिला सिरमौर, (हि0प्र0)
जनवरी, 2023

पृष्ठांकन क्रमांक- यद्योपरि,
प्रतिलिपि:-

दिनांक,

कफोटा,

1. उपायुक्त महोदय, जिला सिरमौर स्थित नाहन को उनके उपरोक्त दर्जित पत्र की अनुपालना में सूचनायें प्रेषित हैं।
2. मण्डलीय वन अधिकारी, रणकजी, जिला सिरमौर, हिमाचल प्रदेश को बराबरी सूचनायें प्रेषित हैं।
3. तहसीलदार कनरड, जिला सिरमौर को बराबरी सूचनायें एवं आगामी आवश्यक कार्रवाही हेतु भेषित हैं।
4. पटवारी हल्का सतौन को भेषित निर्देश दिये जाते हैं कि वह अपनी देखरेख में उक्त कार्य को प्रायोजन करवफला सुनिश्चित करें।
5. प्रधान ग्राम पंचायत सतौन को नकल प्रस्ताव क्रमांक 08/2022 के संदर्भ में सूचनायें प्रेषित हैं।
6. परियोजना प्रबन्धक ABCI Infrastructure Pvt. Ltd. Package 1 पावटा साहिब को भेषित कर निर्देश दिये जाते हैं कि आप प्रस्तावित भूमि में मुख्यवस्थित तरीके से योजना तैयार कर सभी सुरक्षा उपाय को मध्यमतर उक्त भूमि को विकसीत करें।

हार्नेल सिंह (मौजिदार)

कफोटा मण्डलाधिकारी (नग) प्र.

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

Salam

No/FCA Nh/707/Vol./ 1550 /
H.P. Forest Department

CH - 21+240 - 23+050

Dated Sri Renuka Ji the 22-07-2021

To: The Project Manager,
ABCI Infrastructures Pvt. Ltd.
Nh 707 Paonta Sahib, District Sirmour HP.

Subject: Voluntary site -stabilization work at cutting or slide prone sites in Sataun village Forest Division Regarding

Sir, Please refer to your office letter No. PSH/ABCI/NH707/GL/2021-2022/110 dated 28.06.2021 on the subject cited above.

2. In this regard, intimated that as reported through joint inspection of Range Forest officer, Shillai as well as as representative of your company following sites has been selected, which has given as under:-

Sr. No.	Name of block/Beat	Name of Forest	(GPS) Coordinates	Proposed treatment of the site .
1.	Sataun/ Sataun	RF Sataun C-3	N-30°33'54" E-77°38'55"	1. Protection work for slope stabilisation towards uphill side as well as down side 2. Gabin Walls of leantth approx. 60 mtr. 3. Felling of area with soil.
2	Sataun/ Sataun	RF Sataun C-4	N-30°34'25" E-77°39'11"	1. Protection work for slope stabilisation towards uphill side as well as down side 2. Gabin Walls of leantth approx. 40 mtr. 3. Felling of area with soil.

It is also informed that the following condition must be kept in view while taking up above work.

- Above will be done voluntarily by you for the purpose of forest conservation.
- No. Ownership of possession of your company and other agency will be considered during and after complication of work.
- The site and work will be subject to jurisdiction of this Forest Division as well as Indian Forest Act as well as Forest Conservation Act.
- ABCI Infrastructures Pvt. Ltd. will not deviate from the drawing and dimensions given in the proposal. Violation of conditions will be viewed seriously and action will be taken as per norms/rules.

Divisional Forest Officer,
Renuka Ji Forest Division,

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



No./NH 707/Vol-II 1383
H.P. Forest Department.

Dated Renuka Ji, the 28/5/2022

To Project Manager,
ABCI Infrastructures Pvt. Ltd
Paonta Sahib, District- Sirmour, HP.

Subject: Regarding development of degraded forest area under Corporate Social Responsibility.

Sir,

This is in reference to your office letter No. PSH/ABCL/NH707/GL/2022-23/691 dated 19.05.2022 on the subject mentioned above.

In this context, it is intimated that as requested vide above referred letter a Reserve Forest area named Sataun-C2 which is currently being used for dumping of garbage by locals and is prone to soil erosion has been identified by Range Officer for development of degraded forest area under CSR. You are advised to submit proposal for development of degraded forest area as per site specific conditions and also includes following activities.

Sr. No	Name of Range/Block/Beat	Name of work	Name of Area	Particulars of Work to be carried out	Completion of work
1.	Sataun/Sataun /Sataun	Development of degraded forest area	RF Sataun -C4	<ol style="list-style-type: none"> 1. Removal of garbage from forest area. 2. Construction of retaining walls, wherever required. 3. Filling with soil and top layer of the surface should be covered with 30-50-meter-deep fertile soil (top soil). 4. Plantation of native plant species 5. Slope stabilization by Geo-Jute techniques. 6. Fencing of developed forest area with interlink chain fence. 7. Channelization of seasonal Nala etc. 	Two months period

L.N.M.
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

[Signature]

No./RK/NH/.....1409.....
HP Forest Department.

16+390, 6+700
5+800

Dated Paonta Sahib the...05/07/2021

To

The Project Manager,
ABCI Infrastructures Pvt. Ltd.
NH-707.

Subject:

Voluntary site-stabilization work at cutting or slide prone sites in
Paonta sahib Forest Division regarding.

Sir,

Please refer to your office letter No. PSH/ABCI/NH707/OL/2021-
22/109 dated 26.06.2021, on the subject cited above.


2 In this regard, it is intimated that as reported through joint inspection
of Range Forest Officer, Paonta sahib as well as representative of your company following sites has
been selected, which has given as under:-

Sr. No	Name of Block/ Beat	Name of Forest	(GPS) Coordinates	Proposed treatment of the site
1	Chhacheri/ Sarah	RF Sarah C-1	N-30° 33'14.349" E-77° 37'50.961"	1) Protection work for slope stabilisation towards hill side. 2) Gabion Walls of length approx. 100 meter. 3) Filling of area with soil. 4) Grass sowing and development of walking trail. 5) Closure via chain-link fence & entrance gate.
2	Gorakhpur/ Gorakhpur	RF Gorakhpur C-18	N-30° 29'40" E-77° 38'22"	As per site requirement Gabion walls of length as required as per site.
3	Paonta sahib/ Gendpur	RF Jambukhala C-1	N-30° 29'04.18" E-77° 38'17.29"	Gabion walls of length as required as per site.

It is also informed that the following condition must be kept in view while taking up
above work.

- Above work will be done voluntarily by you for the purpose of forest conservation.
- No ownership or possession of your company and other agency will be considered during and after completion of work.
- The site and work will be subject to jurisdiction of this Forest Division as well as Indian Forest Act as well as Forest Conservation Act.

Kunal Angrish, IFS
Divisional Forest Officer
Paonta Forest Division,
Paonta Sahib (HP).


Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib




R.G.BUILDWELL ENGINEERS LTD.

 AN ISO 9001 : 2008 CERTIFIED COMPANY
 NATIONAL & STATE HIGHWAYS CONSTRUCTION

Ref: RGB/NH707/PKG-2/Misc./2023-2024/145

Date: 08.03.2024

 To,
 The Regional Officer,
 H.P. State Pollution Control Board,
 Regional Office, Plot No. 1, 2 & 3,
 HIMUDA Colon, Shubhkhera,
 Paonta Sahib, Distt- Sirmour,
 Himachal Pradesh

Project: Rehabilitation and Upgradation to 2-lane configuration of Hewna-Ashyari Section (km 25.000 to km 50.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.

Subject: Compliance status/action taken report w.r.t. observation by HPSPCB.

 Ref. 01. Letter- HPSPCB/RO(Pt)/M/s R.G. Buildwell/2023-305859 Dated 13.02.2024
 02. Letter- MoRTH PIU-P.S./A.E./2020-2021/Vol.III/3020 Dated on 23.02.2024
 03. Letter- MoRTH PIU-P.S./A.E./2020-2021/Vol.III/3038 Dated on 29.02.2024

Sir,

In reference to your letter cited at (01) above, we are submitting herewith compliance status/action taken report w.r.t the observation made during the inspection held on 13.02.2024.

It is most humbly submitted that dumping of muck has not been done at any non- designated site. We have obtained permissions/consents from the respective landowners/department for disposal of the muck and provided the required retaining structure however the extremely adverse weather condition i.e. unprecedented rains, cloud burst and landslides in the recent past has damage the completed works, Copies of the permission/consents from the respective landowners/department for disposal of the muck are enclosed herewith.

Nevertheless, apropos to the observation made by your good office, we have taken the necessary actions and an action taken/compliance report is enclosed herewith, we hope you will find the same in order. Thanking you and assuring of our best services at all times.

For R.G Buildwell Engineers Limited

Project Manager



Enclosure:- (i) Compliance report.

(ii) Copies of the agreement of the respective landowner.

CC. 1. Project Director, MoRTH, PIU-Ponta Sahib (HP) -173025 for kind information please.

2. The R.E., LN Malviya, NH-707, Paonta Sahib, Sirmaour District, Himachal Pradesh

Corporate Office :B- 30 , R.D.C Raj Nagar, Ghaziabad (U.P) – 201002

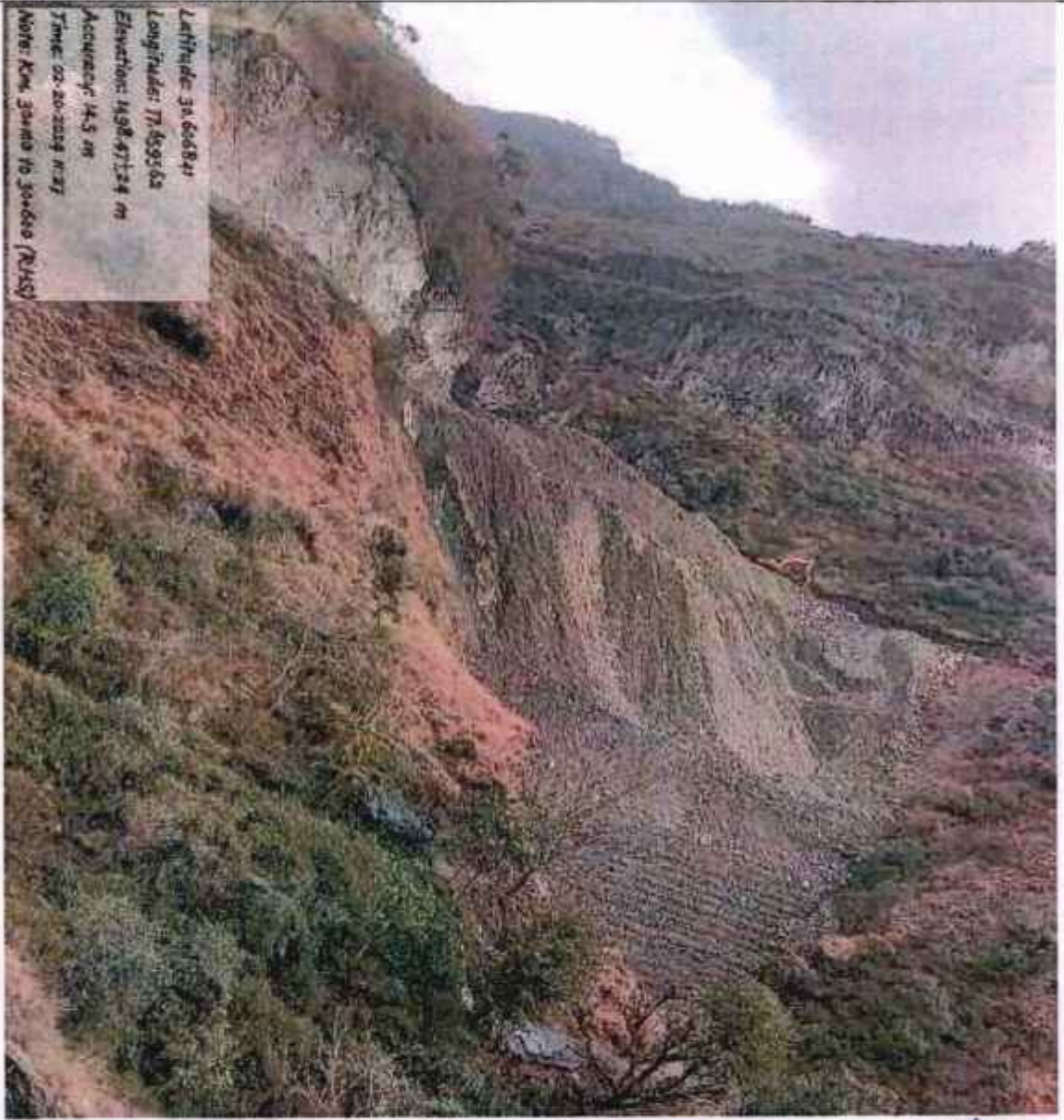
Email i.d – info@rgbuildwell.com

 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

125
Shrey

Action taken/Compliance report

Reference	Sl. No. 1 Photograph No. 1,2
Location	Muck dumping site at chainage 30+300.
Observation	The site is currently being used for dumping of muck. It was observed that, retaining structures provided on the downhill side are reaching its peak capacity. It is required to provide additional height to the retaining structures as per feasibility. So that spillage of muck in Khajiyar nahal can be avoided.
Compliance	The Dumping site located at Km. 30+300 has been closed prior & the suitable protection works i.e. Gabion Structure is provided to retain the filled material. No any further muck disposal to be done in future. The photo graphs are bellow-



[Signature]

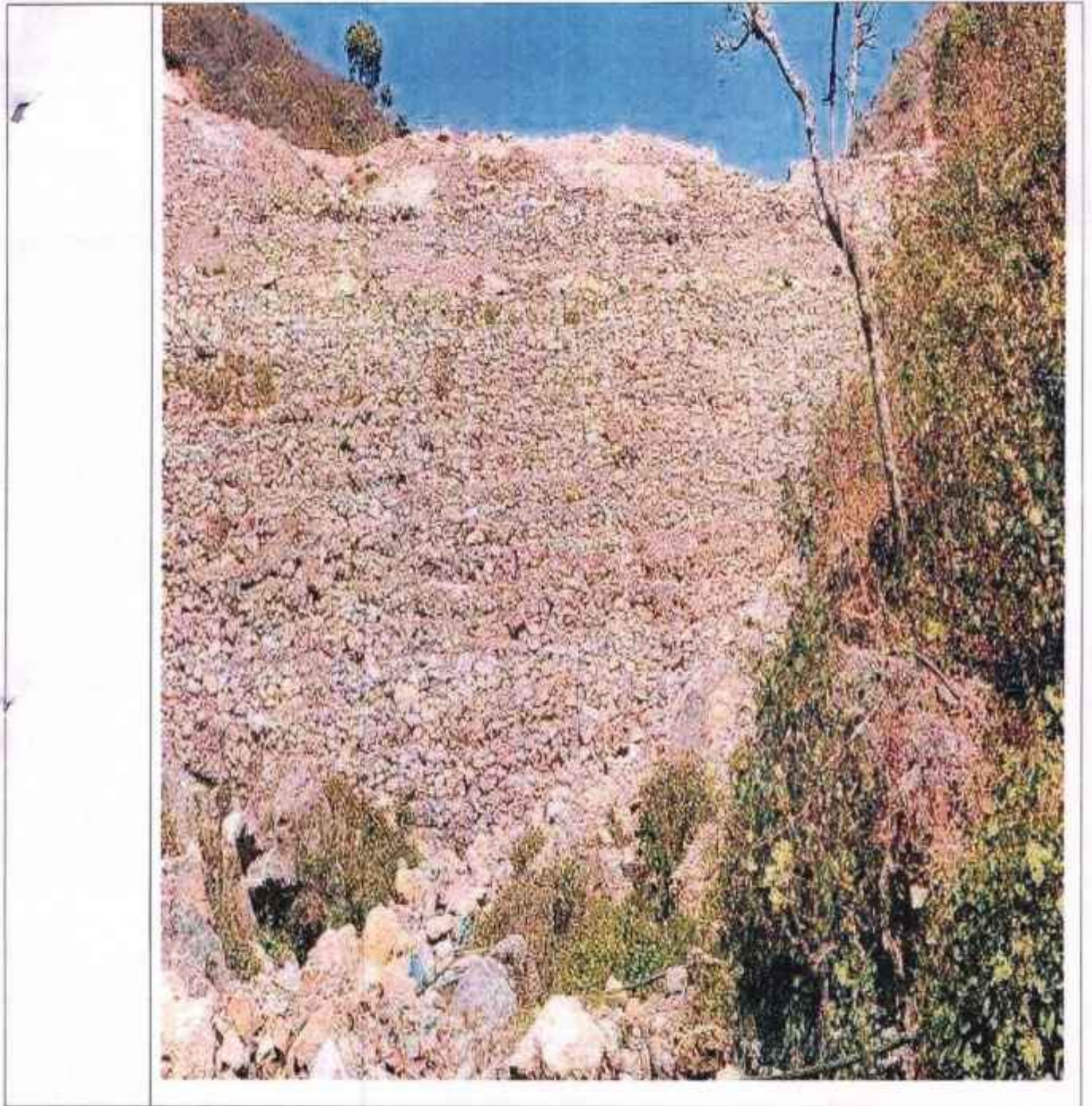
[Signature]
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
 Sr. Geo-Technical Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
 Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. L
 Paonta Sahib, NH-707

[Signature]
 Environmental cum Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-HP

[Handwritten signature]



[Handwritten signature]



[Handwritten signature]

Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

[Handwritten signature]
Bridge/Structure Engineer
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

Geotechnical Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

[Handwritten signature]
Environmental cum Water Conservation Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib-HP



Reference	Sl. No. 2 Photograph No. 3,4,5
Location	Muck dumping site at chainage 32+940.
Observation	The site is currently being used for dumping of muck. It was observed that, retaining structures provided to strict spillage of muck has been already reached it maximum capacity and further muck dumping will result in spillage of muck down side of the hill. Immediate measures are required to be taken.
Compliance	The Dumping site located at Km. 32+940 is being used for dumping of muck & the suitable protection works i.e. Gabion Structure is also being provided to retain the filled material. The photo graphs are bellow-

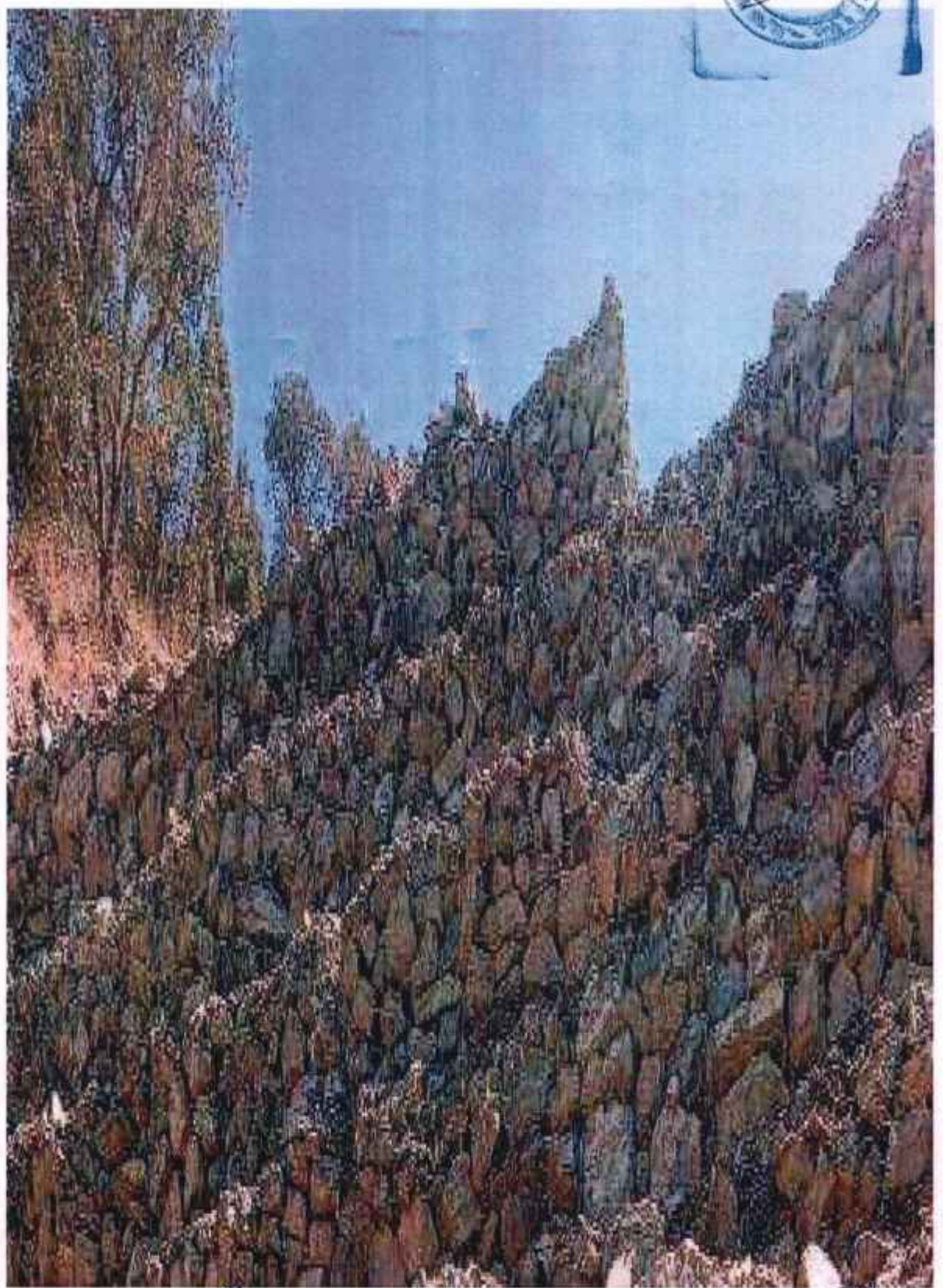


[Signature]
 Environmental & Water Cons.
 L.N.M. Infra Projects
 NH-707, Paonta Sahib

[Signature]
 Sr. Geologist
 L.N.M. Infra Proje
 NH-707, Paon

Ltd.
ib

[Signature]
 Sr. Geo-Technical Exp. **Bridge Structure Engin.**
 L.N.M. Infra Projects Pvt. Ltd. **M/s L.N. Malviya Infra Projects P**
 NH-707, Paonta Sahib **Paonta Sahib, NH-70**



[Signature]
 Environmental and Water Conservation Expert
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-HP
 Geologist
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
 Sr. Civil/Structural Engineer
 M/s L.N. Malviya Infra Projects Pvt
 Paonta Sahib, NH-707
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib



Reference	Sl. No. 3 Photograph No. 6,7,8,9
Location	Muck dumping site at chainage 33+900.
Observation	The site is currently being used for dumping of muck. It was observed that, retaining structures provided to strict spillage of muck has been already reached it maximum capacity and further muck dumping will result in spillage of muck down side of the hill. Immediate measures are required to be taken.
Compliance	The Dumping site located at Km. 33+900 is being used for dumping of muck & the suitable protection works i.e. Gabion Structure is also being provided to retain the filled material. The photo graphs are bellow-



[Signature]
 Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 Paonta Sahib, NH-707

[Signature]
 Sr. Geo-Technical Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
 Environmental cum Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

130



Bridge/Structure Engineer
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

[Handwritten signature]



[Handwritten signature]

Sr. Geologist
L.N.M. Infra Projects Ltd.
NH-707, Paonta

[Handwritten signature]
Sr. Geo-Technical Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

[Handwritten signature]
Environmental cum Water Conservation Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



Latitude: 30.601535
 Longitude: 77.682755
 Elevation: 1573.42±7 m
 Accuracy: 5.2 m
 Time: 24-02-2024 17:24
 Note: At km 33+950 (Baldwa)

[Signature]
 P. G. Bhandari Engineers Ltd.
 B-30
 R.D.C.
 Raj Nagar
 Ghaziabad (U.P.)

[Signature]
 L.N.M. INFRA PROJECTS PVT. LTD.
 NH-707, PAONTA SAHIB

[Signature]
 Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 Paonta Sahib, NH-707

[Signature]
 Sr. Geotechnical Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
 Environmental cum Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-IIP

132



Reference	Sl. No. 4 Photograph No. 10,11,12,13,14,15,16,17
Location	Non-designated muck dumping along Hewna Khaifa at Ch-26+400.
Observation	It was observed that, the dumping of muck along the Hewana khala has been carried out. No retaining structures are provided and dumping muck is spilling into the nallah. The muck is directly disposed along the hill without any retaining structures.
Compliance	The above said location is not any part of dumping site nor used for muck disposal. In this regard we would like to apprise you that no any muck disposal done. It is evident that massive huge landslides occurred on several times during monsoon period at this location and the traffic movement was also stopped which was conveyed accordingly. However, we have provided the protection measure to avoid the spreading of muck. The photo graphs are bellow-



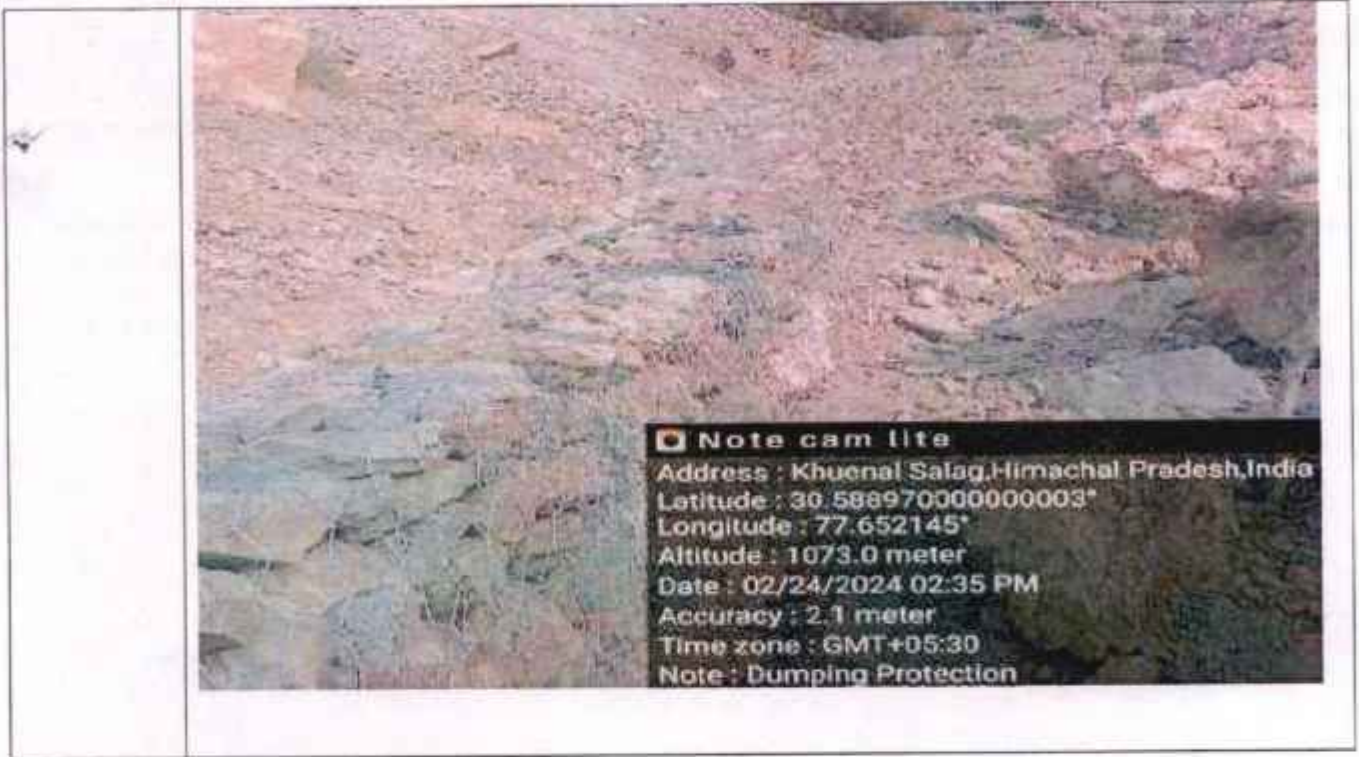
Structure Engineer
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

[Signature]

[Signature]
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

[Signature]
Sr. Geotechnical Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

[Signature]
Environmental & Water Conservation Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib-HP



Handwritten signature



Handwritten signature
 Bridge/Structure Engineer
 M/s L.N. Mahajan Infra Projects Pvt. Ltd.
 Paonta Sahib, NH-707

Handwritten signature
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

Handwritten signature
 Sr. Geo-Technical Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

Handwritten signature
 Environmental and Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib



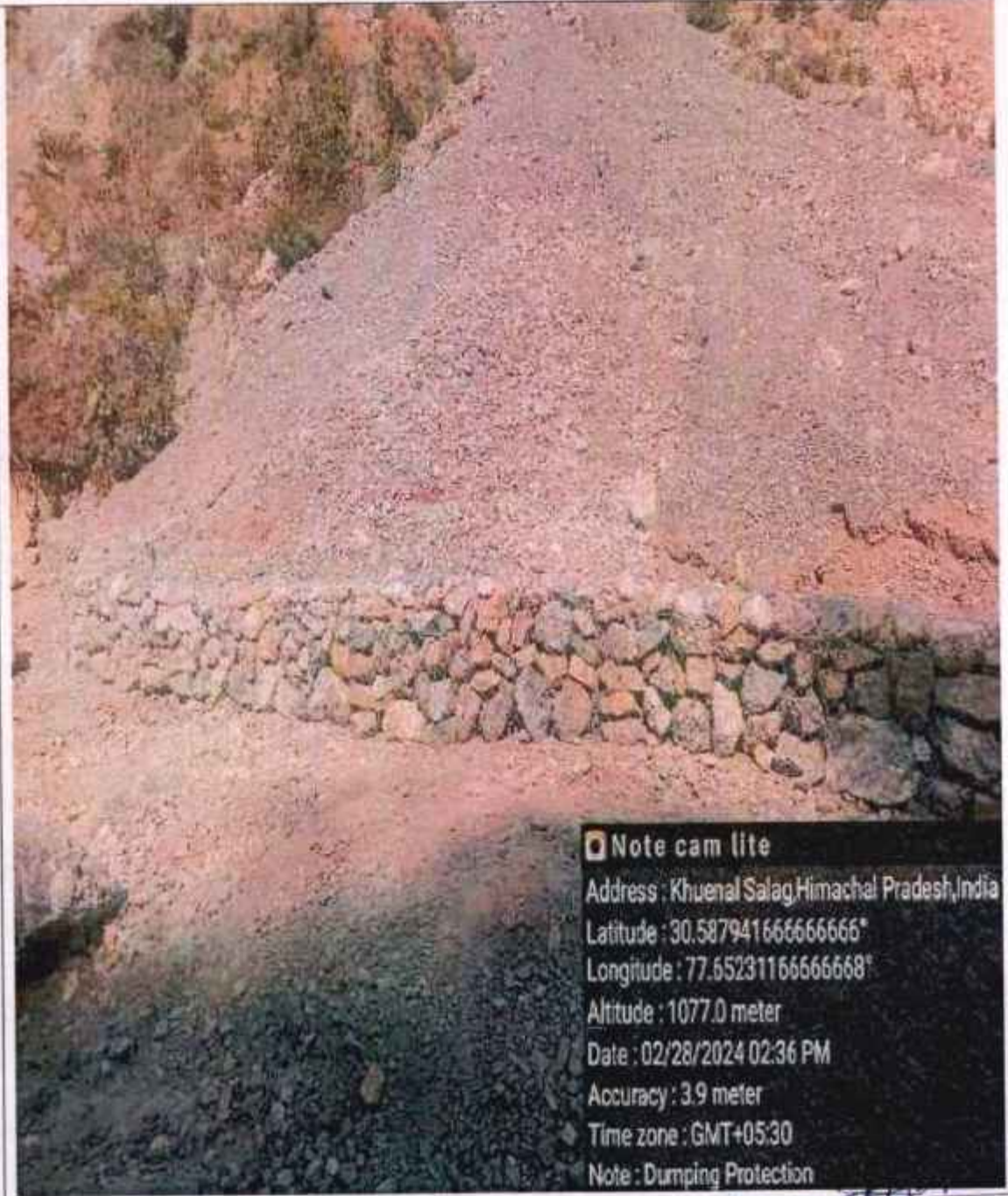
[Signature]

[Signature]
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
 Sr. Geo-Technical Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
 Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 Paonta Sahib, NH-707

[Signature]
 Environmental & Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-IIP



Note cam lite
 Address : Khuenal Salag, Himachal Pradesh, India
 Latitude : 30.587941666666666°
 Longitude : 77.652311666666668°
 Altitude : 1077.0 meter
 Date : 02/28/2024 02:36 PM
 Accuracy : 3.9 meter
 Time zone : GMT+05:30
 Note : Dumping Protection

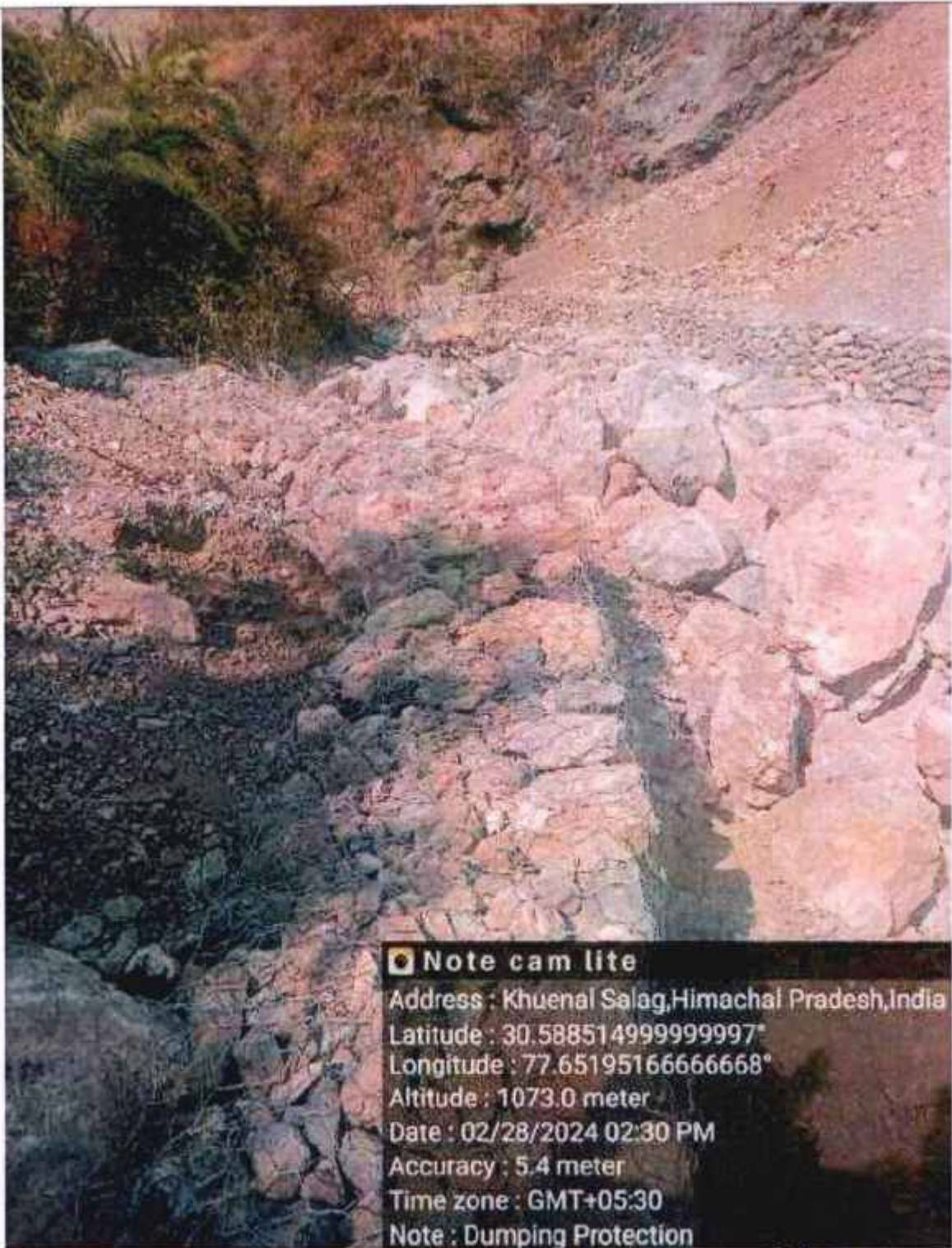


Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 Paonta Sahib, NH-707


 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib


 Sr. Geo-Technical Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib


 Environmental cum Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-HP



[Signature]

Bridge/Structure Engineer
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707



[Signature]

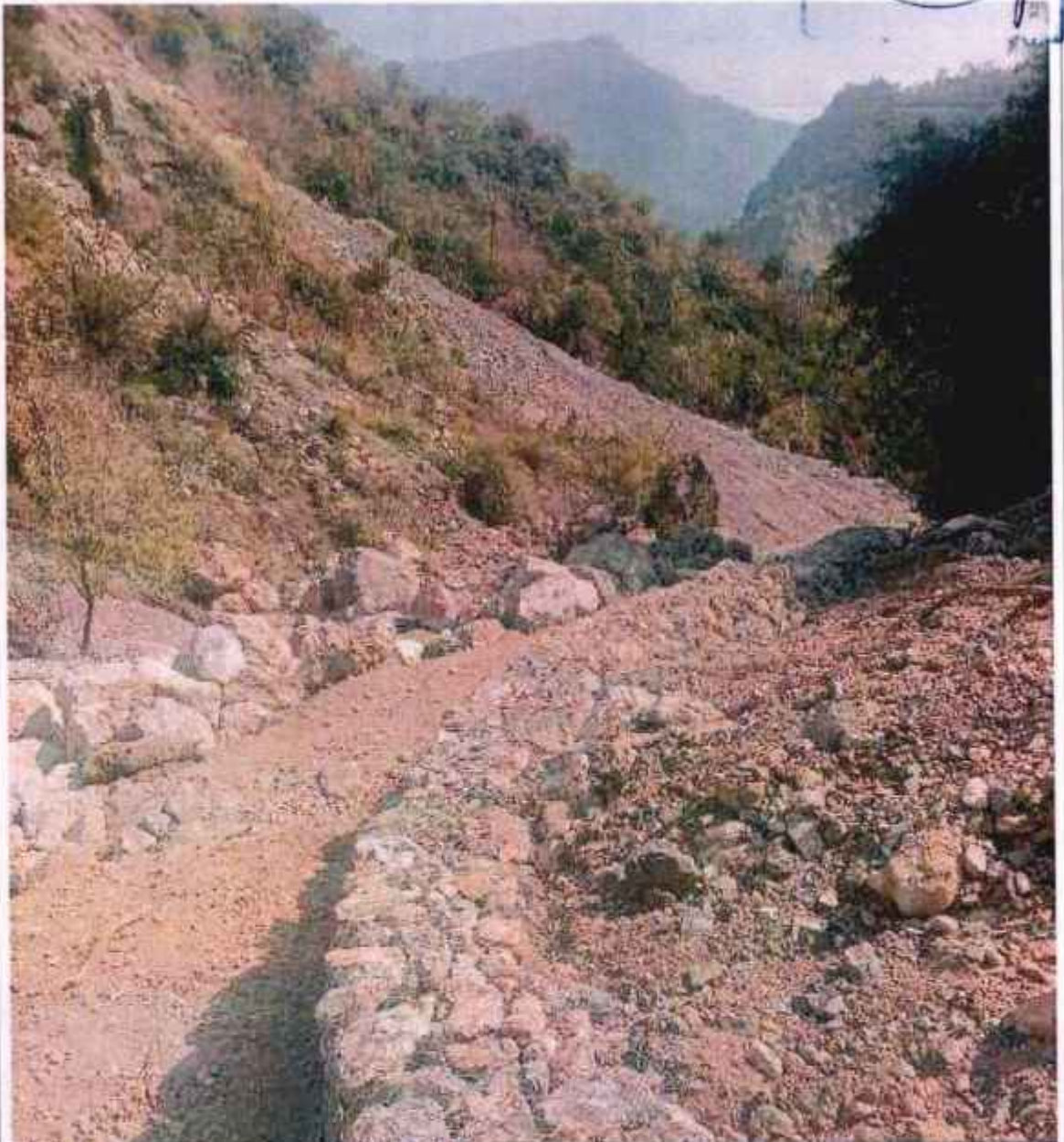
Sr. Geologist
L.N.M. Infra. proje Pvt. Ltd.
NH-707, Paonta Sahib



[Signature]

[Signature]

Environmental cum Water Conservation E
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib-HP
Sr. Geol. & Soil Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



Note cam lite
 Address : Khuenal Salag, Himachal Pradesh, India
 Latitude : 30.5838382°
 Longitude : 77.6527175°
 Altitude : 1062.0 meter
 Date : 02/28/2024 02:34 PM
 Accuracy : 2500.0 meter
 Time zone : GMT+05:30
 Note : Dumping Protection



[Handwritten signature]

[Handwritten signature]
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Handwritten signature]
 Sr. Geo-Technical Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt
 Paonta Sahib, NH-707

[Handwritten signature]
 Environmental cum Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-HP



Reference	Sl. No. 5 Photograph No. 18
Location	Non-designated muck dumping along Hill after chainage 33+900.
Observation	It was observed that, the dumping of muck along the Hill was carried out. No retaining structures are provided and entire dumping muck is spilling into the nallah
Compliance	The above said private land is being used for dumping of muck and the suitable protection. The suitable protection works i.e. Gabion Structure is already provided to retain the filled material. The photo graphs are bellow-



हिमाचल प्रदेश HIMACHAL PRADESH
 S/o. Shyam Singh
 Hamirou, Siyam (HP)
 Dist. No 7.25 नं 969265/42

ईकरारनामा / ब्यानहत्फी

यह ईकरारनामा / ब्यानहत्फी आज दिनांक 25.11.2021 को निम्न पक्षों के बीच पीटा साहिब में तहरीर हुआ है।

संख्य कुमार पुत्र दलीप सिंह ग्राम - बलदवा बोटल कम्पन्स तहसील - कम्पन्स जिला - सिरमौर हि० प्र० - 173029

मेसर्स आर० जी० बिल्डवैल इंजीनियर्स लि० प्रोजेक्ट ऑफिस - काफोटा, जिला सिरमौर हि० प्र० 173029

यह कि प्रथम पक्ष भूमि खतबे खतौनी न० 38/73, खसरा न० 508/227 तहसील 08-00 बीघा जो ग्राम - बलदवा बोटल कम्पन्स तहसील - कम्पन्स जिला - सिरमौर हि० प्र० में हिस्सेदार भागिक व कांभिल है तथा प्रथम पक्ष को उक्त भूमि का सम्पूर्ण मालिकाना अधिकार प्राप्त है।

यह की प्रथम पक्ष की जमीन काफोटा नीचे होने के वजह से प्रथम पक्ष द्वितीय पक्ष आर० जी० बिल्डवैल इंजीनियर्स लि० कम्पनी जो कि NH 707 पैकेज 2 के सड़क निर्माण का कार्य कर रही है वे अपने जमीन पर मिट्टी डालने का अनुरोध करती है जिससे जमीन समतल व उपयोगी हो जाये जो द्वितीय पक्ष उपरोक्त खतबे खतौनी न० 38/73, खसरा न० न० 508/227 तहसील 08-00 बीघा जो ग्राम - बलदवा बोटल कम्पन्स



[Handwritten signature]

[Handwritten signature]
 K. K. Singh

ATTENDED
 25/11/21
 Jagdish - Negi
 ADVOCATE & Notary Public
 Paonta Sahib, H.P.

[Handwritten signature]
 S/o Sh. Balip Singh

[Handwritten signature]
Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Handwritten signature]
Sr. Geo-Technical Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 Paonta Sahib, NH-707

[Handwritten signature]
Environmental & Water Conservation Exp
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-IIP

INDIA NON JUDICIAL
Government of Himachal Pradesh

e-Stamp



Certificate No	: IN-HP06438293347371V
Certificate Issued Date	: 27-Oct-2023 11:21 AM
Amount Reference	: NONACC (BK)/ hccanbk02/ PAUNTA-SAHIB/ HP-GR
Invoice Doc. Reference	: SUBIN-HPHPCANBK0214110260989517V
Purchased by	: GUMAN SINGH SO LATE SOBHA RAM
Description of Document	: Article 5 Agreement or Memorandum of an Agreement
Property Description	: NA
Consideration Price (Rs.)	: 0 (Zero)
First Party	: GUMAN SINGH SO LATE SOBHA RAM
Second Party	: RG BUILDWELL ENGINEERS LTD DELHI
Stamp Duty Paid By	: GUMAN SINGH SO LATE SOBHA RAM
Stamp Duty Amount (Rs.)	: 100 (One Hundred only)



[Handwritten signature]
27/10/2023



[Handwritten signature]
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

इकरारनामा

स्टाम्प मालमति 100 रूपए

फिले 1



यह इकरारनामा आज दिनांक 27 / 10 / 2023 को मुकाम पांवटा गांव में निम्न पक्षों के बीच बना।

- 1 गुलाम सिंह पुत्र स्व० श्री सोभा राय
- 2 जय सिंह पुत्र स्व० श्री नैन सिंह
- 3 पूर्ण सिंह पुत्र स्व० श्री पोंहर सिंह

निवासीगांव गांव बडवास तहसील कमरऊ जिला सिरमौर हि० प्र०।

..... प्रथम पक्षगण

एवं

नं० RG Buildwell Engineers Ltd. दिल्ली शाखा कार्यालय कफरौटा तहसील कमरऊ जिला सिरमौर हि० प्र०।

..... द्वितीय पक्ष

उपरोक्त इकरारनामा की शर्तें निम्न प्रकार से हैं :

- 1 यह कि प्रथम पक्षगण भूमि खास खतीना नं० 118/162 खसरा नं० 1819/1483 ताददी 36 चौथा 04 दिशा भूमि में हिस्सेदार भातिक व कायम है जो मंडल बडवास तहसील कमरऊ जिला सिरमौर हि० प्र० में स्थित है।
- 2 यह कि प्रथम पक्षगण ने अपने हिस्से में से 28 चौथा भूमि द्वितीय पक्ष को इंधिंग करने के लिए दी है।
- 3 यह कि द्वितीयपक्ष को पास एन० एच० 707 का कार्य है प्रथम पक्ष की जमीन सड़क के साथ लगती है एवं प्रथम पक्ष अपनी यह जमीन द्वितीय पक्ष को मु० 9,00,000 / रूपए में इंधिंग वास्ते दे रहा है।
- 4 यह कि प्रथम किस्त मोकें पर कार्य शुरू होने पर द्वितीय पक्ष मु० 3,00,000 / रूपए प्रथम पक्षगण को देगा एवं द्वितीय किस्त मु० 3,00,000 / रूपए आधा कार्य पूर्ण होने पर द्वितीय पक्ष प्रथमपक्षगण को देगा एवम अन्तिम किस्त मु० 3,00,000 / रूपए 25 प्रतिशत कार्य बकाया रहने पर द्वितीय पक्ष प्रथम पक्षगण को अदा करेगा।
- 5 यह कि यदि द्वितीय पक्ष अन्तिम किस्त 25 प्रतिशत कार्य बकाया रहने पर प्रथम पक्षगण को नहीं देता है तो प्रथमपक्षगण को पूर्ण अधिकार होगा कि वह द्वितीय पक्ष का काम ठोक दे जिम वारे द्वितीय पक्ष को कोई एतराज नहीं होगा।

श्रेय पंज 2 पर

27/10/2023

L.N.M.
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paon





- 6. यह कि उपरोक्त रशि का मुआवजा तीन किलो में देने में अंतर्गत रहता है या कोई भी किलो टूट जाने के तो प्रथमपक्षण को द्वितीय पक्ष का काम रोकने का पूरा अधिकार होगा जिग को द्वितीय पक्ष को कोई एगमन नहीं होगा।
- 7. यह कि यदि द्वितीय पक्ष के कार्य में राश का कोई आगी वाधा उत्पन्न करता है तो उसको मुआवजे की जिम्मेदारी प्रथमपक्षण की होगी।
- 8. यह कि यदि द्वितीय पक्ष उपरोक्त समय अनुसार प्रथमपक्षण को जिते देता है तो प्रथमपक्षण द्वितीय पक्ष के कार्य में किसी भी प्रकार की वाधा उत्पन्न नहीं करेगा।
- 9. यह कि दोनों पक्षों की सहमति से इकरारनामा बनाया गया है।
- 10. यह कि दोनों पक्षों के जायज वायान इस एकरारनामे की शर्तों पर पाबंद रहेंगे।

आज दिनांक 27.10.2023 को हम दोनों पक्षों ने इस इकरारनामे को पद मुन लिया है एवम सोच समझकर बिना किसी दबाव के एवम पूर्ण रूप में संजुट होकर अपनी नर्जों में अपने अपने इलाकाह गवाओं के सामने इस इकरारनामे पर कर लिष्ट है।

गवाहन :
 1. जनरल सिंह टाफुर पुत्र श्री मोहरी राव
 निवासी गांव कामाऊ चौकी महसूल करमऊ
 जिला सिरमौर डि० प्र०।

प्रथम पक्षण
 AN-56830702591

AN-332170472567
 PURAN SINGH
 AN-59657037883
 द्वितीय पक्ष

2. कुलदीप सिंह पुत्र गजो श्री मोत सिंह
 निवासी गांव करमऊ हाकधर करमऊ
 महसूल करमऊ जिला सिरमौर डि० प्र०।

8413 94783275

27/10/2023

27/10/2023

Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib





हिमाचल प्रदेश HIMACHAL PRADESH

इकरनामा

ये इकरनामा आज दिनांक 30/09/2023 को निम्न पक्षों के बीच पीटा साहिब में निम्न तर्कों पर किया गया -

हम दलीप सिंह पुत्र श्री राम लाल व महेन्द्र सिंह पुत्र श्री प्रीतम सिंह निवासी राम चौकी, ताहसील कम्बळ जिला शिरमौर हि प

(प्रथम पक्ष)
Dali Singh

कम्बळ आर जी. विन्डर्स इंजीनियरिंग लि. through its authorized signatory श्री राहुल कुमार सोडकेट अधिकृत कम्बळ जिला शिरमौर हि प आधार न _____

(द्वितीय पक्ष)

यह कि प्रथम पक्ष भूमि खतानी न 566 मिन / 1403 मिन खसरा न. 2174 तादादी 5-19 बीघा जो मोहल कम्बळ ताहसील कम्बळ जिला शिरमौर हि प में हिसेदार नास्तिक व कब्जित है तथा प्रथम पक्ष को उक्त भूमि का सम्पूर्ण संपत्तिपत्रन अधिकार प्राप्त है।

यह कि प्रथम पक्ष की जमीन काफी गिरे होने की वजह से प्रथम पक्ष, दीउज्य पक्ष अथवा आर जी विन्डर्स इंजीनियरिंग लि. कम्पनी जो कि NH 707 पैकेज 2 के सड़क निर्माण का कार्य कर रही है से अपनी जमीन पर मिटटी डालने का अनुरोध करती है जिससे जमीन समतल व उपयोगी हो जाए जो दीउज्य पक्ष उपरोक्त खतान खतानी न. 566 मिन / 1403 मिन खसरा न. 2174 तादादी 5-19 बीघा जो मोहल कम्बळ ताहसील कम्बळ जिला शिरमौर हि प में 5-19 बीघा भूमि प्रथम पक्ष से मु. 1,25,000/- रु प्रति बीघा किराये पर ले रहे है।

यह कि मिटटी भरान के दौरान किसी विवाद के होने या प्रथम पक्ष की पूर्ण जिम्मेदारी होगी विवाद की स्थिति में दीउज्य पक्ष की कोई भूमिका नहीं होगी। जो भूमि हम कम्पनी को दे रहे है उसे पर बाद में कम्पनी का किसी और एजेंडों को कोई अधिकार नहीं रहेगा।

(Signature)
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib





हिमाचल प्रदेश HIMACHAL PRADESH

503526

-2-

यह कि दीउत्त्य पक्ष भूमि की सुरक्षा के लिए उचित पबन्ध करेगा तथा भूमि की सुरक्षा की पूरी जम्मेवारी दीउत्त्य पक्ष को होगी। उक्त जमीन के आस पास के गालिक अगर कोई विवाद करते है तो प्रथम पक्ष उनके साथ खुद विवाद समाप्त करेगा दीउत्त्य पक्ष की कोई जम्मेवारी न आज न कल होगी।

यह कि वृपयोग में लाई गयी जमीन का भुगतान पांच किस्ता में प्रथम पक्ष को किया जायगा जो प्रथम पक्ष के बचत खाता न. 39642161765 SBI कफोटा व खाता न. 5701013229 State Co. Bank कम्पउ में जमा किया जायगा दोनों पक्षों के जायज वारिसान इकरारनामा की शर्तों से पबन्ध रहेगे।

यह पन्ध अन्णरज लिख दिए है ताकि वक्त पर काम आवे। दोनों पक्षों को पढकर सुनाया या समझाया गया जिसे सही मानकर दोनों पक्षों ने अपने-अपने हस्ताक्षर किये।

गवाहन

1 कृवर लाल पुत्र श्री चतर सिंह
निवासी गाम घोकी कम्पउ तहसील कम्पउ
जिला सिरमौर हि प.

2 विक्रम सिंह पुत्र श्री रामलाल
निवासी गाम घोकी कम्पउ
तहसील कम्पउ जिला सिरमौर हि प.

71074348
5370

30/9/2023

प्रथम पक्ष

Mahonda
Dali Singh.

दीउत्त्य पक्ष

This...
DEEN...
3/1/20...
JVC...
25...
20...
Sh. Vikram Singh

Sr. Geologist
L.N.M. Infra Projects P...
NH-707, Paonta Sahib





Handwritten notes:
S/o Dalip Singh
S/o Dalip Singh (H/P)
Paonta Sahib
Distt. No. 969265/42

हिमाचल प्रदेश HIMACHAL PRADESH

C 970287

ईकरारनामा / ब्यानहल्फी

यह ईकरारनामा / ब्यानहल्फी आज दिनांक 25.11.2021 को निम्न पक्षों के बीच पीटा साहिब में तहरीर हुआ है।

संजय कुमार पुत्र दलीप सिंह ग्राम - बलदवा बोहल कमरऊ तहसील - कमरऊ जिला - सिरमौर हि० प्र० - 173029

[Signature]
प्रथम पक्ष

मेसर्स आर० जी० बिल्डवेल इंजीनियर्स लि० प्रोजेक्ट ऑफिस - कफोटा, जिला सिरमौर हि० प्र०-173029

[Signature]
द्वितीय पक्ष

यह कि प्रथम पक्ष भूमि खाता खतौनी न० 38/73, खसरा न० 508/227 तदादी 08-00 बीघा जो ग्राम - बलदवा बोहल कमरऊ तहसील - कमरऊ जिला - सिरमौर हि० प्र० में हिस्सेदार मातृक व काबिज है तथा प्रथम पक्ष को उक्त भूमि का सम्पूर्ण भालिकाना अधिकार प्राप्त है।

यह की प्रथम पक्ष की जमीन काफी नीचे होने के वजह से प्रथम पक्ष द्वितीय पक्ष आर० जी० बिल्डवेल इंजीनियर्स लि० कम्पनी जो कि NH 707 पैकेज 2 के सड़क निर्माण का कार्य कर रही है से अपने जमीन पर मिटटी डालने का अनुरोध करती है जिससे जमीन समतल व उपयोगी हो जावे जो द्वितीय पक्ष उपरोक्त खाता खतौनी न० 38/73, खसरा न० न० 508/227 तदादी 08-00 बीघा जो ग्राम - बलदवा बोहल कमरऊ

[Signature]
K. K. O. N.

NEESHU
20/11/21
Jaydesh - Nayi
Advocate & Char. Publ.
Paonta Sahib

[Signature]
SAWJAY Kumar
S/o Sh. Dalip Singh

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



जिला सिरमौर हि० प्र० में से 08-00 बीघा भूमि प्रथम पक्ष से मु० 1,25,000/- रु० प्रति बीघा निरदाय ले रहे है।



यह कि मिट्टी भरण के दौरान किसी विवाद के होने पर प्रथम पक्ष की पूर्ण जिम्मेदारी होने विवाद की स्थिति में द्वितीय पक्ष की कोई भूमिका नहीं होगी।

जो भूमि में डंपिंग साइट के लिए दे रहा है उस पर बाद में द्वितीय पक्ष या किसी और व्यक्ति का कोई अधिकार नहीं रहेगा।

डंपिंग करने के दौरान उचित Protection Work किया जायेगा।

उपयोग में लाई गयी जमीन का भुगतान 4 किस्तों में द्वितीय पक्ष द्वारा देय किया जायेगा।

सत्यापन

मैं राजप कुमार पुत्र दलीप सिंह यह ईकरारनामा / ब्यानहत्की तसदीक करता हूँ कि उपरोक्त ईकरारनामा / ब्यानहत्की हमारे इल्म व पकीन से सब सही व दुरुस्त है। मैने उपरोक्त ईकरारनामा / ब्यानहत्की सुनकर व समझकर इस पर हस्ताक्षर किये है।

[Signature]
प्रथम पक्ष

Rajpal Kumar
S/o Sh. Dalip Singh
Village of Teh- Kamra

[Signature]
द्वितीय पक्ष

25/11/20

WITNESSED
25/11/20
Jyotsna - Vyas
Advocate & Notary Public
Paonta Sahib

This has been witnessed
been witnessed
25/11/20
by *[Signature]*

[Signature]
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



राजस्व विभाग हिमाचल प्रदेश - नकल जग्गवदी

रजिस्ट्रेशन नं. 1107214912
 नाम sandhi
 पितापति daya ram

प्राप्ति
 नकल मुद्रक 2
 मूल मुद्रक 20
 कुल मुद्रक 22

L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonia Sahib
 Sr. Geologist

जिला दिरलोड
 तहसील कमराड
 पट्टा नं. कमराड
 इ.स.नं. 26
 ख.सं. नं. खाली नं.
 नाम पती का नमक अथवा अन्य नाम
 मालिकता का प्रकार
 मूलांकन का प्रकार
 शास्त्र मूलांकन का प्रकार

सौदागः बलदेव चौहान
 जन्म कागजात का प्रमाण

साल 2016-2017

राज्य शासकीय सेवा वि. वि.

1	2	3	4	5	6	7	8	9
क्र.सं.	पट्टा नं.	सूचना	जन्म कागजात का प्रमाण	आज का वहीना बहायत जायदादी	अवकाश का प्रकार	रकबा इन बीन व सिजन कायदा मय सिजन अदादी नैदीक इकाइयां नै	सिजन का प्रकार	सिजन का क्षेत्र
23	73
24	74
25	75
26	76
27	77
28	78
29	79
30	80

Village Panchayat Officer
 PG Kanda 26-10-2017
 Teh. Haridwar Distt. Simsburi H.P.

Handwritten notes and signatures, including a date stamp 26-10-2017 and a signature of the Village Panchayat Officer.



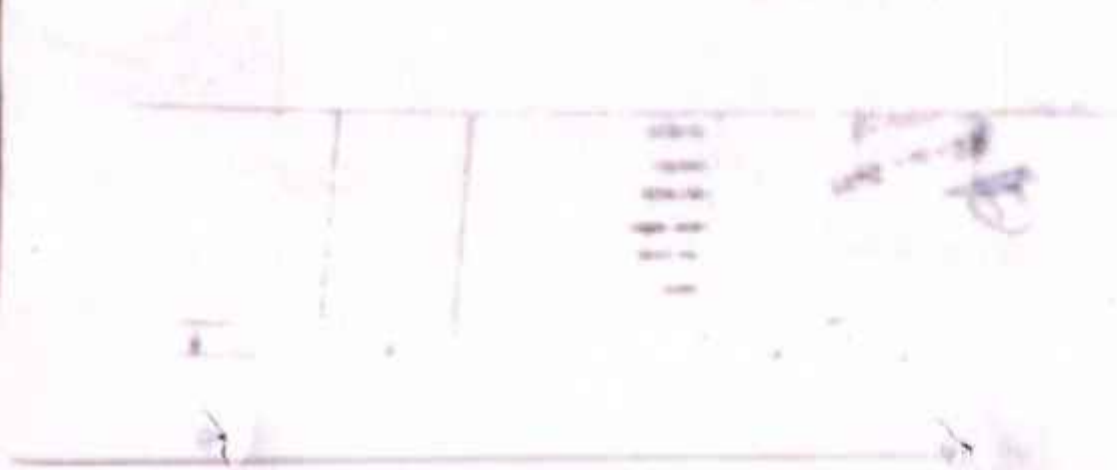
EM1

Handwritten text and a barcode at the top of the page, likely a header or title area.



Handwritten signature of Sr. Geologist.

Sr. Geologist
N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib





हिमाचल प्रदेश HIMACHAL PRADESH

ईकरारनामा / ब्यानहल्फी



यह ईकरारनामा / ब्यानहल्फी आज दिनांक 24.05.2023 को निम्न पक्षों के बीच पीएल प्रोजेक्ट्स प्राइवेट लिमिटेड के बीच हुआ है।

मे सीता राम पुत्र श्री जालम सिंह, शान्ति प्रसाद पुत्र श्री लेलू राम, गुमान सिंह पुत्र श्री जालम सिंह, निवासी ग्राम-काण्डो दुगाना तहसील-कमरऊ जिला सिरमौर हि० प्र०-173029

प्रथम पक्ष

मेसर्स आर० जी० विल्डवेल इंजीनियर्स लि० प्रोजेक्ट ऑफिस - कफोटा, जिला सिरमौर हि० प्र०-173025

द्वितीय पक्ष

यह कि प्रथम पक्ष भूमि खाता खतौनी न० 231/232, खसरा न० 3712/3562 तदादी 7-7 जो मोहाल काण्डो दुगाना तहसील कमरऊ जिला सिरमौर हि० प्र० में हिस्सेदार मातृक व काबिज है तथा प्रथम पक्ष को उक्त भूमि का सम्पूर्ण मातृकाना अधिकार प्राप्त है।

यह की प्रथम पक्ष की जमीन काफी नीचे होने के वजह से प्रथम पक्ष द्वितीय पक्ष आर० जी० विल्डवेल इंजीनियर्स लि० कम्पनी जो कि NH 707 पैकेज 2 के सड़क निर्माण का कार्य कर रही है से अपने जमीन पर मिटटी डालने का अनुरोध करती है जिससे जमीन समतल व उपयोगी हो जाये जो द्वितीय पक्ष उपरोक्त खाता खतौनी न० न० 231/232, खसरा न० 3712/3562 तदादी 7-7 बीघा जो मोहाल थिल्ला तहसील कमरऊ जिला सिरमौर हि० प्र० में से 7-7 बीघा भूमि प्रथम पक्ष से मु० 82,000/- रु० प्रति बीघा किराये ले रहे है।

ATTESTED

Jagdish Singh
Advocate & Notary
Paonta Sahib
24/05/2023

Sr. Geologist
L.N.M. Infra Proj.
NH-707, Paonta Sahib





उक्त निरटी अंश के दौरान किसी विवाद के होने पर प्रथम पक्ष की पूर्ण जिम्मेदारी होगी जिसका अर्थ है कि दूसरे पक्ष की कोई भी जिम्मेदारी नहीं होगी।
उक्त भूमि में कम्पनी को देखा हुआ उस पर बाद में कम्पनी या किसी और पार्टी का कोई अधिकार नहीं होगा।

उक्त जमीन के अन्तर्गत प्रथम पक्ष में उपस्थित जमीन में किसी विवाद की स्थिति में प्रथम पक्ष ही सम्बन्धित करेगा द्वितीय पक्ष की इसमें वर्तमान व भविष्य में कोई जिम्मेदारी नहीं होगी।

भूमि की सुरक्षा के लिए उचित Protection Work किया जायेगा।
उपरोक्त में साई गयी जमीन का भूगतान 5 किस्तों में किया जायेगा।
सत्यापन,

मैं सीता राम पुत्र श्री जालम सिंह, शान्ति प्रसाद पुत्र श्री तेजु राम, गुमान सिंह पुत्र श्री जालम सिंह, यह ईकरारनामा / ब्यानहल्की तसदीक करता हूँ कि उपरोक्त ईकरारनामा / ब्यानहल्की हमारे इत्तम व वर्तमान से सब सही व दुरुस्त है। मैंने उपरोक्त ईकरारनामा / ब्यानहल्की सुनकर व समझकर इस पर हस्ताक्षर किये हैं।

- 1) प्रथम पक्ष श्री जालम सिंह
- 2) Sita Ram
- 3) गुमान सिंह

द्वितीय पक्ष

27/6/2023
Guman Singh
who is personally known to me
attested
9901 7531 0492

ATTSTED

27/6/2023
Advocate & Notary
Paonta Sahib (H.P.)

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



150



NON JUDICIAL

हिमाचल प्रदेश PRADESH

C 970278

इकरारनामा / ब्यानहल्की

यह इकरारनामा / ब्यानहल्की आज दिनांक 16.11.2021 को निम्न पक्षों के बीच पीटा सहिब में तहरीर हुआ है।

मे सुरेश कुमार पुत्र श्री बलदेव सिंह निवासी पाम थिल्ला तहसील कमरऊ जिला सिरमौर डि० प्र०-173029

[Signature] प्रथम पक्ष

मेसर्स आर० जे० बिल्डवेल इंजीनियर्स लि० प्रोजेक्ट ऑफिस - कफोटा, जिला सिरमौर डि० प्र०-173029

[Signature] द्वितीय पक्ष

यह कि प्रथम पक्ष भूमि खाला खतोनी न० 87/137, खसरा न० 817 तदादी 09/05 जो मोहाल शिल्ला तहसील कमरऊ जिला सिरमौर डि० प्र० में डिसेम्बर मासिक व काबिज है तथा प्रथम पक्ष को उक्त भूमि का सम्पूर्ण मालिकाना अधिकार प्राप्त है।

यह की प्रथम पक्ष की जमीन काफ़ी नीचे होने के वजह से प्रथम पक्ष द्वितीय पक्ष आर० जे० बिल्डवेल इंजीनियर्स लि० कम्पनी जो कि NH 707 पैकेज 2 के सड़क निर्माण का कार्य कर रही है से अपने जमीन पर मिट्टी डालने का अनुरोध करती है जिससे जमीन सुखत व उपयोगी हो जाये जो द्वितीय पक्ष उपरोक्त खाला खतोनी न० 87/137, खसरा न० 817 तदादी 09/05 बीघा जो मोहाल शिल्ला तहसील कमरऊ जिला सिरमौर डि० प्र० में से 9-00 बीघा भूमि प्रथम पक्ष से मु० 1,50,000/- रु० प्रति बीघा किराये ले रहे है।

[Handwritten signature]
Anil K. Thakur

[Handwritten signature]
Anil K. D. D.

[Handwritten signature]

TESTED
19/11/2021
MAHESH KUMAR KUMAR
ADVOCATE & NOTARY P/B
Paonta Sahib (H.P.) India

[Handwritten signature]

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib





यह कि मिट्टी भरण के दौरान किसी विवाद के होने पर प्रथम पक्ष को ही निम्नकारी होगी विवाद की स्थिति में द्वितीय पक्ष को कोई भूमिका नहीं होगी ।

जो भूमि में ड्रिपिंग साइट के लिए दे रहा है उस पर बाद में कम्पनी या किसी और एजेंसी का कोई अधिकार नहीं रहेगा ।

बरसही सड़क के पानी की निवासी का प्रबन्ध द्वितीय पक्ष करेगी ।

ड्रिपिंग करने के दौरान उचित Protection Work किया जायेगा ।

उपयोग में लाई गयी जमीन का भुगतान किलों में किया जायेगा ।

सत्यापन

मैं सुरेश कुमार पुत्र श्री बलदेव सिंह यह ईकरारनामा / ब्यानहत्की सरदीक करता हूँ कि उपरोक्त ईकरारनामा / ब्यानहत्की हमारे हत्थ व धकीन से सब सही व दुरुस्त है। मेने उपरोक्त ईकरारनामा / ब्यानहत्की सुनकर व समझकर इस पर हस्त्वक्षर किये है।

Agreement
 been presented before me for attestation by the Executant personally today on... The contents of the same has been read over and explained to the executant, which have been admitted to be correct. The executant has been identified by Sh. *R. Bhakur* who is personally known to me. Hence attested.

TESTED
 19/11/2021
Arsh Kant
 & NOTARY PUB. e
 Paonta Sahib (H.P.) India

Signature
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib





हिमाचल प्रदेश HIMACHAL PRADESH

ईकारारनामा / ब्यानहल्फी

यह ईकारारनामा / ब्यानहल्फी आज दिनांक 13.01.2023 को निम्न पक्षों के बीच जोटा सतिब में तहरीर हुआ है।

में सुरेश कुमार पुत्र श्री बलदेव सिंह, निवासी ग्राम थिल्ला तहसील कम्मरऊ जिला सिरमौर हि० प्र० -173029

[Signature] प्रथम पक्ष

मेसर्स आर० जी० बिल्डिंग इजीनियर्स हि० प्रोजेक्ट ऑफिस - कपांटा, जिला सिरमौर हि० प्र०-173029

[Signature] द्वितीय पक्ष

यह कि प्रथम पक्ष भूमि खाता खतीनी न० 137/133, खसरा न० 895, 896 तदादी 16-18 जो मोहाल थिल्ला तहसील कम्मरऊ जिला सिरमौर हि० प्र० में हिस्सेदार मालिक व काबिज है तथा प्रथम पक्ष को उक्त भूमि का सम्पूर्ण मालिकाना अधिकार प्राप्त है।

यह की प्रथम पक्ष की जमीन काफी नीचे होने के वजह से प्रथम पक्ष द्वितीय पक्ष आर० जी० बिल्डिंग इजीनियर्स हि० कम्पनी जो कि NH 707 पैकेज 2 के सड़क निर्माण का कार्य कर रही है से अपने जमीन पर गिटटी डालने का अनुरोध करती है जिससे जमीन समतल व उपयोगी हो जाये जो द्वितीय पक्ष उपरोक्त खाता खतीनी न० 137/133, खसरा न० 895 & 896 तदादी 16-18 बीघा जो मोहाल थिल्ला तहसील कम्मरऊ जिला सिरमौर हि० प्र० में से 16-18 बीघा भूमि प्रथम पक्ष से मु० 115,000/- रु० प्रति बीघा किराये ले रहे है।

ATTESTED

[Signature]

[Signature]

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Suhib



INDIA NON JUDICIAL
Government of Himachal Pradesh

e-Stamp

Certificate No
Certificate Issued Date
Certificate Reference
Certificate Amount
Certificate Document
Certificate Category
Certificate Issue Date
Issued Party
Issued Party
Issued Party

INHP08438293347371V
27-Oct-2023 11:21 AM
NONAGE (BKY) (KARNAGE) PAUNTA SAHIB (BKY)
GUMAN SINGH SOLATI SOBHA RAM
Article 5 Agreement or Memorandum of Agreement
NA
0
2000
GUMAN SINGH SOLATI SOBHA RAM
M. S. LOWE ENGINEERS LTD DELHI
GUMAN SINGH SOLATI SOBHA RAM
10



27/10/23

ON
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



[Faint, illegible text, possibly bleed-through from the reverse side of the page]

[Faint, illegible text]

[Faint, illegible text]

[Handwritten signature]

Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd
 NH-707, Paonta Sahib





Letter No:HES/NH-707/Pkg III /2024/997

Dated: 08.03.2024

To
The Regional Officer,
H.P.STATE POLLUTION CONTROL BOARD,
Regional Office, Plot No.1,Z&3 HIMUDA Colony,
Shubhkhera, Paonta Sahib, Sirmaur, H.P.
Email : pctropaonta1@gmail.com

Sir,

Sub: 1. HPSPCB/RO(Pt)/M/s HES Infra Private Limited/2023-3060-61
2. Regarding Compliance of Letter NO MoRTH -PIU-P.S/A.E/2020/VOL.III/3021

Dear Sir

This is to reference to your letter no HPSPCB/RO(Pt)/M/s HES Infra Private Limited/2023-3060-61 dt 13.02.2024. MoRTH -PIU-P.S/A.E/2020/VOL.III/3021 dt 23.02.24,It is most humbly submitted that dumping of muck has not been done at any non-designated site. We have obtained permission/consents from the respective landowner /department for disposal of the muck and provided the required retaining structures however the extremely adverse weather conditions i.e unprecedented rains, cloud burst and landslides in the recent past has damaged the completed works.

Nevertheless apropos to the observation made by your good office, we have taken the necessary actions compliance report is enclosed herewith, we hope you will find the same in order.

Yours faithfully

For HES Infra Pvt Ltd

Authorised Signatory



Copy to:

The Project Director. MoRTH, PIU, Paonta Sahib, H.P.

CIN # U45400AP2007PTC054
1-89/A/13, Plot No.1, Shubhkhera Enclave, Gafoor Nagar, Ludhiana, Punjab-141008, Tel: (040) - 29569633

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



157
 MALVIYA INFRA PROJECTS PVT. LTD.
 [Signature]

Action taken/Compliance report

Reference	Sl No. 1, Photograph No.1 & 2
Location	Muck dumping site at Village Gangtoli at Chainage Km 52+200
Observation	The site is being used for dumping of muck however, it was observed that, retaining structures provided are insufficient to restrict the spillage of muck down the hill into the nallah.
Compliance	We had protected the dumping yard with gabion walls. After the rain, there was a lot of damage and we had to repair it.



M/S L.N.M. INFRA PROJECTS PVT. LTD.
 SHUJAI
 [Signature]


Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib


[Signature]
 Sr. Geo-Technical Expert
 L.N.M. Infra Projects
 NH-707, Paonta Sahib

[Signature]
 Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 Paonta Sahib, NH-707

[Signature]
 Environmental cum Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-HP



Reference	SI No. 2, Photograph No.3
Location	Muck dumping site at Village Gangtoli at Chainage Km 52+760
Obsevation	The site is adjacent to Ashyari khad. It was observed that retaining structures are provided at the dumping site. However, same are insufficient to retain the additional muck to be dumped in the future as the retaining structure have already reached its maximum capacity.
Compliance	We have taken proactive measures by constructing a gabion wall. This strategic decision mitigates potential future complications, ensuring that waste management remains efficient. Work completed as shown in the pictures
	

Reference	SI No. 3, Photograph No.4
Location	Muck dumping site adjacent to Gangtoli Khad at Chainage Km 52+070
Obsevation	The site is currently being used for dumping of muck. It was observed that ,retaining structures provided to restrict spillage of muck has reaching its maximum capacity along with partial damage to retaining structures,and further muck dumping will results in spillage of muck downside of the hill.
Compliance	The site is currently being used for dumping of muck. It was observed that ,retaining structures provided to restrict spillage of muck has reaching its maximum capacity along with partial damage to retaining structures, and further muck dumping will results in spillage of muck downside of the hill.
	




[Signature]
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib


[Signature]
 Sr. Geotechnical Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
 Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. Lt
 Paonta Sahib, NH-707

[Signature]
 Environmental & Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-IIP

159
 160
 L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Reference	Sl No. 4, Photograph No 5
Location	Muck dumping site adjacent to Gangtoli Khad at Chainage Km 55+400
Obsevation	The site is being used for disposal of muck. It has been observed that, the no retaining structures are provided to control the spillage of muck. The muck dumped is spilling into the Gangtoli khad.
Compliance	Sir, we had provided that retaining structure, it had collapsed due to heavy rains, we have cleaned it and are repairing it in gangtoli khad.
	

Reference	Sl No. 5, Photograph No.6
Location	Muck dumping site at Chainage Km 58+000
Obsevation	The site is being used for disposal of muck. It was observed that, the protection work provided to retain the waste is damaged. The dumped muck is spilling down the hill.
Compliance	We had protected the dumping yard with gabion walls. After the rain, there was a lot of damage and we had to repair it. we have cleaned it
	

HES INFRA PRIVATE LIMITED
 Shikhar

[Signature]
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib


[Signature]
 Sr. Geotechnical Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib


Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt.
 Paonta Sahib, NH-707

[Signature]
 Environmental cum Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-IP

160



Reference	Sl No. 6, Photograph No.7
Location	Muck dumping site at Chainage Km 68+950
Obsevation	The site is being used for dumping of waste muck. It has been observed that, the retaining structures provided for control of muck spillage has already reached its maximum capacity. And muck was found spilling over these structure.
Compliance	After heavy rain there was muck spilling. We got it cleaned and repaired the damaged retaining structure.
	

Reference	Sl No. 7, Photograph No.8
Location	Muck dumping site adjacent to kayari Nala at Chainage Km 73+600
Obsevation	The site is being used for dumping of waste muck spillage has already reached its maximum capacity. And muck was found spilling over these structures.
Compliance	After heavy rain there was muck spilling. We got it cleaned and repaired the damaged retaining structure.
	



Bridge/Structure Engineer
M/s L.N. Malviya Infra Projects Pvt. Li
Paonta Sahib, NH-707

AN: [Signature]
L.N.M. Int. [Signature] Pvt. Ltd.
NH-707 Sn Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

[Signature]
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib
Environmental cum [Signature] Conservation
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib-HP

Details of Dumping yard Agreement.

S.No	Date	Name	Location of Dumping Yard
1	01-05-2023	Basti Ram S/o Kanahi Ram	52+200
	18-02-2023	Basti Ram S/o Kanahi Ram	
	23-02-2023	Guman Singh S/o Tatu Ram	
	29-01-2022	Gita Ram S/o Bishan Singh	
	29-08-2022	Lal Singh S/O Jati Ram	
2	03-03-2022	Jatam Singh S/O Rasti Ram	55+200
	03-03-2022	Gyanesh Singh S/o Boudiya Ram	
	10-03-2022	Rajendra Sharma S/o Bishan Singh	
	25-01-2022	Gita Ram S/o Bishan Singh	
	29-01-2022	Hika Ram S/o Sunder Singh	
3	15-01-2023	Ramesh S/o Mohi Ram	53+070
	28-03-2023	Ramesh Negi	
	27-04-2022	Gulab Singh S/o Mohi Ram	
	30-04-2022	Rathi Ram S/o Nain Singh Uday Ram S/o Sobharam Babu Ram S/o Panji Ram	
	04-03-2023	Azma Ram S/o Dhyan Singh	
4	04-03-2022	Surinder S/O Mann Singh Raghuraj S/O Panich ram Bhadur Singh S/O Nain Singh	55+400
	05-06-2023	Kalyan Singh S/O Mohi Ram	
	05-01-2022	Jagat Singh S/o Bhoop Singh	
	22-09-2023	Jagat Singh Bhoop Singh	
	22-03-2023	Jagat Singh S/O Bhoop Singh	
5	05-01-2022	Laxmi Ram S/o Bheju Ram	58+000
	14-02-2023	Bishan Singh S/o Jalam Singh	
	09-11-2022	Soni Ram S/O Sobha Ram	
	05-01-2022	Bhawan Singh S/O Parma	
	11-12-2021	Ramesh Chauhan S/O Gurab Singh	
6	02-12-2022	Bhawan Singh S/o Sri Param	66+450
	06-01-2022	Datta Singh S/o Jalam Singh	
	09-01-2022	Ramesh Chauhan S/O Gurab Singh	
	10-03-2022	Rajendra Sharma S/o Bishan Singh	
	13-06-2022	Bhawan Singh S/o Sri Param	
7	18-05-2022	Singha Ram S/o Shri Harya	73+600
	18-05-2022	Jagat Singh S/o Thunga Ram	
	29-03-2022	Hari Singh S/o Kamharam	
	01-07-2022	Singha Ram S/o Hari Ram	
	05-06-2022	VIKRAM SINGH	
	18-05-2022	Har Singh S/o Kamina Ram	
	30-06-2022	Har Singh Daulat Ram Layaik Ram S/o Kamina	
	04-08-2022	Kamini Singh S/o Jai Singh	
	18-05-2022	Ravinder S/o Kalyan Singh	
	10-03-2023	Ajbu Ram & Ator Singh all Villagers	
30-06-2022	Kundan Singh S/O Jalam Singh		



L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib
 P. Geologist
 (Signature)

L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib
 Sr. Comm. Environment Expert
 (Signature)

L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-11
 Bruges/Structure Engin
 (Signature)
 Paonta Sahib, NH-707

42



हिमाचल प्रदेश HIMACHAL PRADESH

15AA 812550



हल्फिया बयान

Identified by me
 Virender Singh
 510 Sh. Jagat Singh
 6/0 Vill. Chikhal, PO
 Tumbi, Teh. Shillai
 Distt. Sirmaur (H.P.)
 Mobile No. 961255044
 5292

मैं कि बस्ती राम पुत्र श्री काशी राम ग्राम वासी ग्राम चिखाड़ तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हू। मैं अपनी जमीन खसरा नंबर 1562/1464/1457, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैंने जो अपनी जमीन पहले भी कंपनी को मलबा डंप करने के लिए दी है, उसके साथ लगती अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 1562/1464/1457, मैं डंप करने कि अनुमति देता हू। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 1562/1464/1457 पर कंपनी का कोई अधिकार न होगा। इसके एवज मैं कंपनी मुझे मु० 500000/- रूपए दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मेवार मैं स्वयं हूँगा। मुझे कोई ऐतराज नहीं है। मैं सहमत हू और बिना किसी दबाव के मैं बयान कर रहा हू।

Affected
 Sd/-
 Oath Commissioner
 Himachal Pradesh



Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib





ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

हस्ताक्षर बयान हल्की



बस्ती राम पुत्र श्री काशी राम
ग्राम वासी ग्राम चिखाड़ तहसील शिलाई जिला सिरमौर
हिमाचल प्रदेश

Attested
Anil K. Nair
Oath Commissioner
Distt. HP Him/55/2014

Certified that this affidavit has been made by
S/o. Basti Ram
Dth. 01.03/2023
Residing at Khandra
Singh
Respectfully sworn before me as the affiant
and the signatory is the deponent who
believe so and declare, Hence Attested

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Poonia Sahib





हिमाचल प्रदेश HIMACHAL PRADESH

15AA 812140

हल्फिया बयान

मै कि बस्ती राम पुत्र श्री काशी राम ग्राम वासी ग्राम चिखाड़ तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन खसरा नंबर 1562/1464/1457 , जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 1562/1464/1457 , मै डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 1562/1464/1457 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 300000 /- रूपए दे रही है। मुझे कोई ऐतराज नहीं है। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु।

(Handwritten notes in Hindi):
 - मन्दीर संग्रहालय
 - Jagan Singh
 - Village - Chikhal
 - Adhyans (Tombi)
 - P. 511 - 512 - 513
 - 612550445292

(Faint text and signature):
 ...
 ...
 ...

S. Geologist

L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

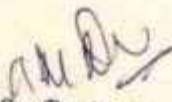
हस्ताक्षर बयान हल्फी



बस्ती राम पुत्र श्री काशी राम
ग्राम वासी ग्राम चिखाड़ तहसील
शिलाई जिला सिरमौर हिमाचल प्रदेश

Attended
2nd H. No. 165
State Road Development Corporation

Certified that the affidavit has been made by
Name Basti Ram
Date 18-02-2023
Signature Virender Singh
Witness


Sr. Geologist
L.N.M. Infra Pvt. Ltd.
NH-707, Panchsahi





हिमाचल प्रदेश HIMACHAL PRADESH

D 124448

हलफीया ब्यान

Identified by me

Vipin Singh
 Vipin Singh Chandel
 9/88 Kundal village
 P.O. Vill. Kundal P.O. & Tehsil
 Phillaur,
 Adhar No. 1
 2503 42878348

मै गीता राम पुत्र श्री विशन सिंह ग्राम अशियाडी पोस्ट ऑफीस टिम्बी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 293/317 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 293/317 में डमप करने की अनुमति देता है। मुझे कोई एतराज नहीं है। मलबा डालने के एवज में उपरोक्त कम्पनी मुझे मु0 2,70,000 / - रुपये (दो लाख सत्तर हजार मात्र) दे रही है। बिना किसी दबाव के मै ब्यान कर रहा हूँ।

गीता र. रा.

TESTED

29/1/2022

Arshi Kumar
 ADVOCATE & NOTARY PUBLIC
 Poonia Sahib (H.P) India

Arshi Kumar
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Poonia Sahib





ताकि कोई भी शरारती तत्व सडक विभागा प्रकृतके में बाधा न डाले। यह मेरे ब्यानात है। जिसे पढ कर व समझ कर मैंने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्की

गीता राम

मैं गीता राम पुत्र श्री विशन सिंह

ग्राम अशियाडी पोस्ट ऑफीस

टिम्बी तहसील शिलाई

जिला सिरमौर हिमाचल प्रदेश

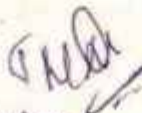
गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally today on... 29/11/2022... of the same has been read over and explained to the executant, which have been admitted to be correct by him. The document has been identified by... Vipin Singh Chauhan... who is personally known to me and attested.

TESTED

29/11/2022

Arash Kumar Tomar
ADVOCATE & NOTARY PUB.
Paonta Sahib (HP) India


St. Geologist
L.N.M. In... Pvt. Ltd.
NH 17, Paonta Sahib





हिमाचल प्रदेश HIMACHAL PRADESH

15AA 812141

हल्फिया बयान

मै कि गुमान सिंह चौहान पुत्र श्री तेलु राम ग्राम वासी ग्राम आशियारी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन खसरा नंबर 1704/188, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 1704/188, मै डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 1704/188 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 400000 /- रूपए दे रही है। मुझे कोई ऐतराज नहीं है। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु।

ADVOCATE & NOTARY PUBLIC
Paonta Sahib (P.F.)

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib





ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

हस्ताक्षर बयान हल्फी

[Handwritten signature]

This document has been presented before me for attestation. The document is a copy of the original document and is not to be used as evidence in any court of law. I have read the contents of the document and find it to be correct and true. I have attested this document by my signature and seal. This document was presented to me on 23/2/2023. I am personally known to the person who has signed this document.

गुमान सिंह चौहान पुत्र श्री तेलु राम
ग्राम वासी ग्राम आशियारी तहसील
शिलाई जिला सिरमौर हिमाचल प्रदेश

ATTESTED

[Handwritten signature]
NAREESH KUMAR TOMAR
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

[Handwritten signature]

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



527 070 0

30



Identity by
 Singh
 V.P.M. Singh Chahal
 Sr. Member S.P.44
 Chahal
 P.O. Village Chahal
 Po. Jamma,
 Teh. Hamirpur
 250347896345

हिमाचल प्रदेश HIMACHAL PRADESH

D 125645

हलफीया ब्यान

मैं कि लाल सिंह पुत्र श्री जाती राम, ग्राम वासी ग्राम कुहन्ट (अश्याडी) तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मैं अपनी जमीन खसरा न0 1402/340, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 1402/340, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न0 1402/340, पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु0 2,25,000/-रुपये दे रही है। मुझे कोई एतराज नही है। मैं सहमत हूँ और बिना किसी दबाव के मैं ब्यान कर रहा हूँ।

(Handwritten signature)

ATTESTED
 29/3/2022
 ADVOCATE & NOTARY PUBLIC
 PUNJAB, INDIA

(Handwritten signature)
 Sr. Ge...gist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Panna Sahib



172

6

52700 D



हिमाचल प्रदेश HIMACHAL PRADESH

D 124685



हलफीया ब्यान

मै जालम सिंह पुत्र श्री रती राम ग्राम अशियाडी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न० 1681/1321/218 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी द्वारा सडक निर्माण के मलबे को अराजी खसरा न० 1681/1321/218 मे डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नही है। मलबा डालने के एवज मे उपरोक्त कम्पनी मुझे 2,00,000 (दो लाख रुपये) दे रही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

Singh
Handwritten by me
Vipin Singh Chandel
Do. No. Kunder Singh
Chandel R/o V. K.
Chayog, P.O. Janna,
Teh. Kampan
Dist. Sirmaour, H.P.
Andkate no.
250342891345

ATTESTED

Narash Kumar Somari
3/3/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

L.N.M.
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib





ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले। यह मेरे ब्यानात है। जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

जालम सिंह

हस्ताक्षर ब्यान हल्फी

मै जालम सिंह पुत्र श्री रती राम
ग्राम अशियाडी तहसील शिलाई
जिला सिरमौर हिमाचल प्रदेश

गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally today on.....3/3/2022 contents of the same has been read over and explained to be executant, which have been admitted to be correct by him

The deponent has been identified by Sh. Vijay Singh who is personally known to me, hence attested

ATTESTED

Navesh Kumar Tomar
3/3/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

and

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib





हिमाचल प्रदेश HIMACHAL PRADESH

0 124600

हलफीया ब्यान

मैं राजेन्द्र शर्मा पुत्र श्री बिशन सिंह शर्मा , शर्मा निवास, घोडा चौकी, शिमला अर्बन टी, शिमला, हिमाचल प्रदेश का स्थाई निवासी हूँ। मैं अपनी जमीन खसरा न0 314 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी द्वारा सडक निर्माण के मलबे को अराजी खसरा न0 314 मे डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नही है। मलबा डालने के एवज में उपरोक्त कम्पनी मुझे 3,00,000 (तीन लाख रुपये) दे रही है। मैं सहमत हूँ और बिना किसी दबाव के मैं ब्यान कर रहा हूँ।

Handwritten notes:
 Vipin Chauhhan
 Sh. Sh. Kumbhar Singh
 Chauhhan, H. Vill.
 (Keyog, P.O. Jambura
 Teh. Karnan, Distt
 Shimla, HP
 Acker No.
 42894345

ATTESTED

Signature
 10/3/2022

ADVOCATE & PUBLIC
 Paonta Sahib
 Geologist
 L.N. International Pvt. Ltd.
 NH-107, Paonta Sahib

Signature
 L.N. INTERNATIONAL PROJECTS PVT. LTD.



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले। यह मेरे ब्यानात है। जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

[Handwritten Signature]

हस्ताक्षर ब्यान हल्फी

मै राजेन्द्र शर्मा पुत्र श्री बिशन सिंह शर्मा,
शर्मा निवास,घोडा चौकी,शिमला अर्बन टी
जिला शिमला, हिमाचल प्रदेश

गवाहान:-

The affidavit has been presented before me for attestation by the deponent herein today on 10/3/2022. The name of the deponent has been read over and he has not been reluctant. I have been satisfied to be correct by him. The deponent has been identified by Sh. Ripin Chauhan who is personally known to me, hence attested.

ATTESTED

[Handwritten Signature] 10/3/2022
ADVOCATE & PUBLIC
Paonta Sahib (Distt) Himachal Pradesh

[Handwritten Signature]

Sr. Geologist
L.N.M. Infra Proj. Ltd.
NH-707, Paonta Sahib





हिमाचल प्रदेश HIMACHAL PRADESH

D 124686

हलफीया ब्यान

मै गुमान सिंह पुत्र श्री बुधिया राम ग्राम अशियाडी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न० 1681/1321/218 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी द्वारा सडक निर्माण के मलबे को अराजी खसरा न० 1681/1321/218 मै डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नहीं है। मलबा डालने के एवज में उपरोक्त कम्पनी मुझे 2,00,000 (दो लाख रुपये) दे रही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED

Narender Kumar
 3/3/2022
 ADVOCATE & NOTARY PUBLIC
 Paonta Sahib (H.P.) India

L.N.M.
 Sr. Geologist
 L.N.M. Infra Proj. Pvt. Ltd.
 NH-707, Paonta Sahib



Vipin Singh Chandel
Do. Sh. Kurnah Singh Chandel
P/O Yamana, Dist. Solan
Kamruddin
Arthur No. 11/2
 8428913 '15



ताकि कोई भी शरास्ती तत्व सडक निर्माण कार्य में बाधा न डाले। यह मेरे ब्यानात है। जिसे पढ कर व समझ कर मैंने अपने हस्ताक्षर किए हैं।

गुमान सिंह

हस्ताक्षर ब्यान हल्की

मे गुमान सिंह पुत्र श्री बुधिया राम
ग्राम अशियाडी तहसील शिलाई
जिला सिरमौर हिमाचल प्रदेश

गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally today on 3/3/2022. The contents of the same has been read over and explained to the executant, which have been admitted to be correct by him. The deponent has been identified by Vijay Singh who is personally known to me. Hence attested.

ATTESTED

Narash Kumar Tomar 3/3/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

AN
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

12



Identified by me

हिमाचल प्रदेश HIMACHAL PRADESH

D 124447

हलफीया ब्यान

Vipin Singh Chakraborty
 Dr. K. Kundan Singh
 Ab. Vell. P. g. 2 Takel
 Skilloni
 Anthon Abo
 2503 42896343

मै टिका राम पुत्र श्री सुन्दर सिंह ग्राम अशियाडी (220) पोस्ट ऑफीस टिम्बी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 293/317 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलवे को अराजी खसरा न0 293/317 में डमप करने की अनुमति देता हूँ। मुझे कोई एतराज नही है। मलबा डालने के एवज में उपरोक्त कम्पनी मुझे मु0 3,00,000/ - रुपये (तीन लाख रुपये मात्र) दे रही है। बिना किसी दबाव के मै ब्यान कर रहा हूँ।

13

TESTED
 29/11/2022
 Prateek Kumar Jomra
 ADVOCATE & NOTARY PUB.
 Paonta Sahib (H.P.) India

Paonta Sahib
 L.N.M. Infra Projects Pvt. Ltd.

Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले। यह मेरे ब्यानात है। जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

टिका राम शर्मा

मे टिका राम पुत्र श्री सुन्दर सिंह

ग्राम अशियाडी (220) पोस्ट
ऑफीस टिम्बी तहसील शिलाई

जिला सिरमौर हिमाचल प्रदेश

गवाहान:-

Statement has been presented before me
in person by the deponent personally
on 29/11/2022
and has been read over and explained
to the deponent, which have been admitted
and signed by him.
The deponent has been identified by
me personally known to me, hence attested
Vipin Singh
Chauhan

TESTED
29/11/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

L.N.M.
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



21760 ②



हिमाचल प्रदेश HIMACHAL PRADESH

D 124397

25/03/2022
 250392896345
 R/o V.B. Chhoying P.O. Jammu
 Tel. Kamay, Dist. Sirmour, HP
 Nitesh Kumar
 Advocate & Notary Public
 Paonta Sahib (H.P.) India

हलफीया ब्यान

मैं रमेश पुत्र श्री मोही राम, ग्राम कोटी उत्तरोठ (अश्याडी वास) तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मैं अपनी जमीन खसरा न0 1266/556 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 1266/556 में डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नहीं है। मलवा डालने के एवज में उपरोक्त कम्पनी मुझे 70,000/- रुपये दे रही है मैं सहमत हूँ और बिना किसी दबाव के मैं ब्यान कर रहा हूँ।

रमेश

ATTESTED

Nitesh Kumar
 ADVOCATE & NOTARY PUBLIC
 Paonta Sahib (H.P.) India

Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib





ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मै अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

रमेश

रमेश पुत्र श्री मोही राम,
ग्राम कोटी उत्तरोड
(अश्याडी वास) तहसील
शिलाई जिला सिरमौर हि0
प्र0।

गवाहान:-

ATTESTED

My affidavit has been presented before me
in the presence of the deponent personally
and the contents of the same have been read over and explained
to him and he has admitted the contents
correct by him
The deponent has been identified by
me personally known to me, his name is

Nitesh Kumar
12/12/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

Vijay Singh



Signature

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

55-7400 (2)



हिमाचल प्रदेश HIMACHAL PRADESH

C 159948



1

हल्फिया बयान

मैं कि आत्मा राम पुत्र श्री ध्यान सिंह ग्राम वासी ग्राम छमिया मानल तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मैं अपनी जमीन शामिलत देह खसरा नंबर 728, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी जमीन अपनी जमीन एच० ई० एस० इन्फ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 728, मैं डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 728 पर कंपनी का कोई अधिकार न होगा। इसके एवज मैं कंपनी मुझे मु० 400000 /- रूपए दे रही है। मुझे कोई ऐतराज नहीं है। मैं सहमत हु और बिना किसी दवाब के मैं बयान कर रहा हु।

Address No.

596978, 691405.

ATTESTED

3/3/2023
 ADVOCATE & NOTARY PUBLIC
 Paonta Sahib, Himachal Pradesh

(Signature)

Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahil



ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

हस्ताक्षर बयान हल्फी

The affiant has been personally interviewed for this purpose on 4/3/2023 by the undersigned, a Magistrate, to the best of his knowledge and belief the affiant is who is personally known to the Magistrate.

Atma Ram
आत्मा राम पुत्र श्री ध्यान सिंह
ग्राम वासी ग्राम छमिया तहसील
शिलाई जिला सिरमौर हिमाचल प्रदेश।

ATTESTED
4/3/2023
Narinder Kumar Jindal
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (P.S.) India

L.N.M.
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



WELCOME TO,

ਹਿੰਦੁਸਤਾਨ ਰਾਜ ਸਾਹਕਾਰੀ ਬੈਂਕ ਸੀਮਿੰਟ



H.P. State Co-operative Bank Ltd.

Branch	SHILLAI	IFSC Code	HFSC0000565
Contact No	01704278545	Nominee No	594676
Customer Name	ATMA RAM		
Account No	56810126277	CIN	2505983
Address	VILL CHAMIYA POH PAB MANAL TEH SHILLAI DISTT SRMOUR HP		
Date	15/03/2019		



Handwritten signature

ਸ਼ਾਸਕ ਪ੍ਰਬੰਧਕ
Branch Manager



Handwritten signature

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Jhansi Bypass



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हमारे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्की

सुरेन्द्र Raghuvver लक्ष्मण सिंह

सुरेन्द्र पुत्र श्री मान सिंह,
रघुवीर सिंह पुत्र श्री पंच राम,
भादर सिंह पुत्र पुत्र श्री नैन
सिंह ग्राम वासी ग्राम कुन्हट
(सरौं) तहसील शिलाई जिला
सिरमौर हि0 प्र0

This affidavit has been presented before me for attestation by the deponent personally today on 14/8/2022 contents of the same has been read over and explained to the deponent, which have been admitted to be correct by him.
The deponent has been identified by Sh. Chamhan who is personally known to me, having attested

गवाहान:-

Chamhan

ATTESTED

Naresh Kumar Tomar
14/8/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib H.P., India

anand
Sr. Geologist
L.N.M. Infra... Ltd.
NH-707, ... Sahib





हिमाचल प्रदेश HIMACHAL PRADESH

D 125417

हलफीया ब्यान

Handwritten notes:
 Identity by me
 Vipin Singh Chauhan
 870 St. Kunal Singh Chauhan
 P.O. V.S. Chayga
 P.O. Kauran
 Arham No.
 25034287045

हम कि उदय राम पुत्र श्री सोभा राम, बाबु राम पुत्र श्री पांजी राम, रती राम पुत्र पुत्र श्री नैन सिंह ग्राम वासी ग्राम गंगटोली तहसील शिलाई जिला सिरमौर हि0 प्र0 के स्थाई निवासी है। हम अपनी जमीन अराजी खसरा न0 586/36, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 586/36में डम्प करने की अनुमति देते है। हम समस्त हिस्सेदारो कोई एतराज नही है। हम सहमत है और बिना किसी दबाव के ब्यान कर रहे है।

Handwritten signature: खेरवा

ATTESTED

Handwritten date: 3/7/2022

Handwritten signature: andy

NARESH KUMAR TOMAR
 ADVOCATE & NOTARY PUBLIC
 Paonta Sahib (H.P.) India



Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-157, Paonta Sahib



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हमारे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए हैं।

उदय राम

हस्ताक्षर ब्यान हल्फी

उदय राम पुत्र श्री सोभा राम,
बाबु राम पुत्र श्री पांजी राम,
रती राम पुत्र पुत्र श्री नैन सिंह
ग्राम वासी ग्राम गंगटोली
तहसील शिलाई जिला सिरमौर
हि० प्र०।

गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally today at 11/7/2022. The deponent has been read and explained the contents of the affidavit and he has signed the same in my presence and attested the same in my presence. The deponent has been identified to me and is personally known to me. He is attested by me.

ATTESTED

11/7/2022
Naresh Kumar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

Signature of Sr. Geologist

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib





हिमाचल प्रदेश HIMACHAL PRADESH

D 124750

हलफीया ब्यान

Vipin Chandrah
Post. Kaudan Singh Thakur
Pa. Tal. Chagga, P.O. Janna,
Teh. Karaman,
Dist. Shimla H.P.
Paonta Sahib
2503 242598345

मै गुलाब सिंह पुत्र श्री मोही राम, ग्राम कुहन्ट तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 715/60 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 715/60 में डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नहीं है। मलवा डालने के एंवज में उपरोक्त कम्पनी मुझे 7,00,000/-रुपये दे रही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

Gulab Singh

ATTESTED

Vipin Chandrah
 Vipin Singh
 Advocate & Public
 Paonta Sahib (H.P.)

L.N.M.
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib





ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

[Handwritten Signature]
हस्ताक्षर ब्यान-हल्फी

गुलाब सिंह पुत्र श्री मोही राम,
ग्राम कुहन्ट तहसील शिलाई
जिला सिरमौर हि0 प्र0

गवाहान:-

[Faint, mostly illegible text from a document, possibly a deed or agreement, with some handwritten notes.]

ATTESTED
[Handwritten Signature]
Dinesh Singh Tamar
Advocate & Public Notary
Paonta Sahib (H.P.)

[Handwritten Signature]

Sr. Geologist
L.N.M. Infra *[illegible]* Pvt. Ltd.
NH-707, *[illegible]* Sahib





हिमाचल प्रदेश HIMACHAL PRADESH



हलफीया ब्यान

मैं कि रमेश नेगी पुत्र श्री जालम सिंह, वैयहसियत मुख्तयार आम श्री गुमान सिंह पुत्र श्री कायरु ग्राम वासी ग्राम शिलाई तहसील शिलाई जिला सिरमौर हि० प्र० का स्थाई निवासी हूँ। एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी के द्वारा पहाड से कटींग के दौरान मेरी जमीन खसरा न० 5325/3036/1 में मलबा व पत्थर आदि गिर गए थे। यह कि श्री रमेश नेगी पुत्र श्री जालम सिंह, वैयहसियत मुख्तयार आम श्री गुमान सिंह पुत्र श्री कायरु, उपरोक्त खसरा न० में तादादी 01-04 बिधा रकबा का हिस्सेदार मालिक व कबिज अराजी है। मेरी जमीन खसरा न० 5325/3036/1 में मलबा व पत्थर गिराने के एवज में कम्पनी मुझे मु० 1,50,000/- रुपये दे रही है। भविष्य में उपरोक्त गिरे मलबे व पत्थर के एवज में कम्पनी से किसी भी प्रकार का कोई मुवावजे की मांग नही करूंगा। मैं सहमत हूँ और बिना किसी दबाव के ब्यान कर रहा हूँ।

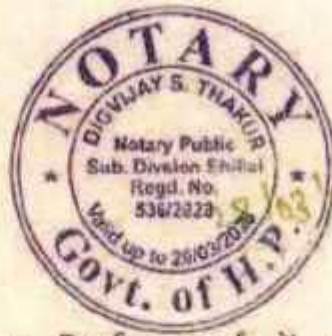
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

ATTESTED

Dignvijay S. Thakur
Advocate & Notary
SHALIMAR (H.P.)

28/03/2023

Ch.No: 62 Blasting
Compensation



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

[Signature]

रमेश नेगी पुत्र श्री जालम सिंह,
वैयहसियत मुख्तयार आम श्री गुमान
सिंह पुत्र श्री कायरु ग्राम वासी ग्राम
शिलाई तहसील शिलाई जिला
सिरमौर हि0 प्र0

Identified by Vipin
Sh. Vipin Chakraborty
Sh. Kamalendra Singh Chakraborty
Sh. M.L. Choudhary (P.O.)
Teh. Kanna,

गवाहान:-

The affidavit has been presented before me
for attestation by the deponent personally
on 28/03/2023. The contents of
the same has been read over and explained
to the executant, which have been admitted
to be correct by him.
The deponent has been identified by
S. *[Signature]*
who is personally known to me, hence attested

ATTESTED

Digvijay S. Thakur
Advocate & Notary
SHILAIL (H.P.)

28/03/23

[Signature]

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Panna Sahib



54100 (5)

4



हिमाचल प्रदेश HIMACHAL PRADESH

D 124316

हलफीया ब्यान

Vipin Kumar Singh
S. K. Khandelwal
Singh, R. V.
S. J. Singh
Arora
 2503425

मैं लायक राम पुत्र श्री भजू राम ग्राम बारता (पाब मानल) तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी है। मैं अपनी जमीन खसरा न0 6125/3631 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 6125/3631 में डम्प करने की अनुमति देते है। मुझे कोई एतराज नहीं है। मलवा डालने के एवज में उपरोक्त कम्पनी मुझे मु0 4,00,000/- रुपये (चार लाख रुपये मात्र) दे रही है बिना किसी दबाव के हम ब्यान कर रहे है।

ATTESTED
Jayash - Singh
 5/11/2022
 1700000 & 4 1000 Pubs
 0/0000 2022 11 05

A. N. D.
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta sahib





ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मेने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

Handwritten signature

लायक राम पुत्र श्री भजू राम
ग्राम बारता (पाब मानल)
तहसील शिलाई जिला सिरमौर
डि० प्र०

Handwritten signature
सवाहान:-

This document has been prepared before me by the signatory of the document personally on 5/11/22. I am a member of the State Bar Council, Haryana. My name is Vipin Kumar.

ATTESTED
5/11/2022
Jagdish Arora
Notary Public
Sahibzada Jagdish Arora

Handwritten signature

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Panna Sahib

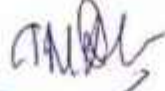


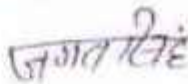


हिमाचल प्रदेश HIMACHAL PRADESH

हल्फिया बयान

मै कि जगत सिंह पुत्र श्री भूप सिंह ग्राम वासी ग्राम धार, कोटि उतरऊ तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन जिसका खसरा नंबर 1243/139, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 1243/139, मै डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 1243/139 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 450000 /- रूपए दे रही है। मुझे कोई ऐतराज नहीं। कंपनी द्वारा मुझे जो ये मु० 450000 राशि दी जा रही है यह राशि मेरे पुत्र गोविन्द सिंह के खाते मै डाली जाए। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु। ताकि कोई भी


Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Poonla Sahib


जगत सिंह

ATTESTED

Dignity-S.Thakur
Advocate & Notary
SHILLAI (H.P.)



शरारती तत्व सड़क निर्माण कार्य में बाधा ना डाले यह मेरे बयान में
है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये हैं



हस्ताक्षर बयान हल्फी

जगत सिंह

जगत सिंह पुत्र श्री भूप सिंह
ग्राम वासी ग्राम धार, कोटि उतरऊ
जिला सिरमौर हिमाचल प्रदेश।

This affidavit has been presented before me
for attestation by the deponent personally
today on 12.08.2018. The contents of
the same has been read over and explained
to the executant, which have been admitted
to be correct by him.
The deponent has been identified by
Sr. Geologist
who is personally known to me, hence attested.

ATTESTED

Digvijay S. Thakur
Advocate & Notary
SHILAI (H.P.)

(Signature)

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib





हिमाचल प्रदेश HIMACHAL PRADESH

हल्फिया बयान

मै कि जगत सिंह पुत्र श्री भूप सिंह ग्राम वासी ग्राम बारता (पाब मानल) तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन जो पहले भी मैने मलबे डंप करने के लिए दी थी उसके साथ लगती जमीन जिसका खसरा नंबर 6125/3631, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 6125/3631, मै डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 6125/3631 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 200000 /- रूपए दे रही है। मुझे कोई ऐतराज नहीं है। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु।

Navesh Kumar
ADVOCATE
Poono Saroo (I.P.) India

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



Identity by me
Dulip Kumar
Sh. G. Nathu Ram
No. Vill. Barhata
P.O. 2029
Teh. Shikhar
Distt. Muz
3527447865



ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

हस्ताक्षर बयान हल्फी

जगत सिंह

जगत सिंह पुत्र श्री भूप सिंह

ग्राम वासी ग्राम बारता (पाब मानल) तहसील

शिलाई जिला सिरमौर हिमाचल प्रदेश।

This affidavit has been presented, etc. attestation by the deponent etc. day of 22/12/2023 same has been read over and explained to executant, which have been found correct by him the deponent has been identified by *Devi Sharma* who is personally known to the notary.

ATTESTED
Narender 22/12/2023
ADVOCATE & SOLICITOR PUBLIC
Paonta Sahib (H.P.) India

[Signature]
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib





हिमाचल प्रदेश HIMACHAL PRADESH



हलफीया ब्यान

मैं कि कल्याण सिंह पुत्र श्री मोही राम ग्राम वासी ग्राम पाब मानल तहसील शिलाई जिला सिरमौर हि० प्र० का स्थाई निवासी हूँ। मैं अपनी जमीन खसरा न० 4962/3632म, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी ने सडक निर्माण का मलबा मेरी मलकियति जमीन भूमि खसरा न० 4962/3632म में गिराया है तथा मेरी जमीन में काफी सारा मलबा व पत्थर आ गिरे है। मेरी जमीन के नुकसान के एवज में कम्पनी मुझे मु० 1,50,000/-रुपये दे रही है।

TESTED

Digvijay S. Thakur
Advocate & Notary
SHILLAI (H.P.)

L.N.M. Singh
Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib





मैं सहमत हूँ और बिना किसी दबाव के मैं ब्यान कर रहा हूँ।
ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न
डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैंने अपने
हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

K. Singh

कल्याण सिंह पुत्र श्री मोही राम
ग्राम वासी ग्राम पाव मानल
तहसील शिलाई जिला सिरमौर
हि0 प्र0।

गवाहान:-

[Signature]
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



This affidavit has been presented before me
for attestation by the deponent personally
today on 5/6/23. The contents of
the same have been read over and explained
to the deponent and he has been admitted
to be correct by me.
The deponent has been identified by
[Signature]
and is personally known to me hence attested

ATTESTED

Digvijay S. Thakur
Advocate & Notary
SHILOH, H.P.

204



हिमाचल प्रदेश HIMACHAL PRADESH

D 124309

6

हल्फिया ब्यान

Handwritten notes:
Vipin Kumar Chandel
70/82, Kunder Singh
R/o Vill 2 P/O Stollar
Teh. Stollar
Ardhan
23034282/13157

मैं कि, दलीप सिंह पुत्र श्री जालम सिंह, गाँव बान्दली, तहसील शिलाई, जिला सिरमौर, हि०प्र० का स्थाई निवासी है ! मैं अपनी जमीन खसरा न० 2340/510 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है मैं अपनी जमीन एच० ई० एस० इन्फ्रा प्रा० लि० कम्पनी को सड़क निर्माण के मलबे को अराजी खसरा न० 2340/510 में डम्प करने की अनुमति देता हूँ ! मुझे कोई एतराज नहीं है ! गलवा डालने के एवज में उप्रिक्त कम्पनी मुझे मु० 1,50,000/- रु० (एक लाख रुपये केवल) में दे रहा हूँ

ATTESTED

Handwritten signature and text:
Sri...
S...
Public

Handwritten signature:
दलीप सिंह

Handwritten signature:
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib





बिना किसी दबाव के मैं ब्यान कर रहा हूँ ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा न डालें जिसे पढ़ कर व समझ कर मैंने अपने हस्ताक्षर किये हैं।

हस्ताक्षर ब्यान हलफी
दलीप सिंह

दलीप सिंह पुत्र श्री जालम सिंह, गाँव बान्दली, तहसील शिलाई, जिला सिरमौर, हि०प्र०।

गवाहन :- R. Laxkar

1. रमेश चौहान पुत्र श्री गुलाब सिंह, गाँव बांदली, तहसील शिलाई, जिला सिरमौर, हि०प्र०।

2. भवान सिंह पुत्र श्री परमा, गाँव बान्दली, तहसील शिलाई, जिला सिरमौर, हि० प्र०।

THE NOTARY PUBLIC, HARYANA
IN WITNESS WHEREOF, the Notary Public has hereunto set his hand and seal at
SIHAI, on this 22nd day of May, 2022.

ATTESTED
5/11/2022
Jagdish - 24



[Signature]
L.N.M. Infra Projects Pvt. Ltd.
NH-707, ...



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैंने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

अतर सिंह

अतर सिंह पुत्र श्री सिंघा राम
ग्राम वासी ग्राम बान्दली
तहसील शिलाई जिला सिरमौर
हि0 प्र0

गवाहान:-

has been presented before me
by the deponent person
23/12/2022
has been read over and explained
which have been attested
by me

has been identified by
personally known to me, hence

अनुपम

Sr. Ge...
L.N.M. Infra Pr...
NH-707, Pa...
Ltd.
anib

ATTESTED

23/12/2022
ADVOCATE & NOTARY PUBLIC
Patna Sahib District



100



हिमाचल प्रदेश HIMACHAL PRADESH



D 125345

हलफीया ब्यान

मैं कि भवान सिंह पुत्र श्री परमा, ग्राम वासी ग्राम बान्दली तहसील शिलाई जिला सिरमौर हि० प्र० का स्थाई निवासी है। मैं अपनी जमीन खसरा न० 2340/510 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी को सडक निर्माण के मलबे का अराजी खसरा न० 2340/510 में डम्प करने की अनुमति देता हूँ। इसके एवज में मुझे कम्पनी मु० 5,00,000/-रूपये दे रही है। मुझको कोई एतराज नहीं है। मैं सहमत हूँ और बिना किसी दबाव के मैं ब्यान कर रहा हूँ।

Zimh
 V. K. Singh Chohan
 199, Khandra, Shila, Himachal Pradesh
 Distt. Sirmaur
 Address No.
 55342896345

ATTESTED
 13/6/2022
 Jagdish Chohan
 Advocate & Notary Public
 Paonta Sahib (H.P.) India

नवागति फ

L.N.M.
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मैं मेरे ब्यानात है जिसे पढ कर व समझ कर मैंने अपने हस्ताक्षर किए हैं।

हस्ताक्षर ब्यान हल्फी

भवान सिंह



भवान सिंह पुत्र श्री परमा, ग्राम वासी ग्राम बान्दली तहसील शिलाई जिला सिरमौर हि0 प्र0।

गवाहान:-

This document was before me by the person named personally to me on 13/1/2022 and the same have been read and explained. Witness hand and signature of the person named above.

Vijay Singh Choudhary

ATTESTED

13/1/2022

Advocate - Law Public
Paonta Sahib (H.P.) India

[Signature]

St. Geologist
L.N.M. India Projects Pvt. Ltd.
NH-707, Paonta Sahib



607

211



हिमाचल प्रदेश HIMACHAL PRADESH



Handwritten notes:
Vipin Kumar Chhokar
S/O Sh. Kandan Singh
P.O. Vidi P.O. 270101
Pathan No.
2503482896345

इलफिया ब्यान

मैं कि, भवान सिंह पुत्र श्री परमा, गाँव बान्दलो, तहसील शिलाई, जिला सिरमौर, हि०प्र० का स्थाई निवासी है ! मैं ^{अपनी} जमीन खसरा न० 2340/510 जिसके पास से राष्ट्रीय उच्च मार्ग ^{उपम} गुजर रहा है ! मैं अपनी ^{जमीन} एच० ई० एस० इन्फ्रा प्रा० लि० कम्पनी को सड़क निर्माण के मलबे को अरजी खसरा न० 2340/510 में डम्प करने कि अनुमति देता हूँ ! मुझे कोई एतराज नहीं है ! मलवा डालने के एवज में उपिक्त कम्पनी मुझे मु० 4,00,000/- रु० (चार लाख रुपये केवल) में दे रहा हूँ

Handwritten signature:
Sr. Geologist
L.N.M. Infra Pro. Pvt. Ltd.
NH-707, Pavula Sahib

Handwritten signature:
S. Jayash - Nay
K. Thakur & Son's Publi
D. 1111111111





बिना किसी दबाव के मैं ब्यान कर रहा हूँ ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा न डालें जिसे पढ़ कर व समझ कर मैंने अपने हस्ताक्षर किये हैं !

हस्ताक्षर ब्यान हलफी

भवान सिंह

भवान सिंह पुत्र श्री परमा,
गाँव बान्दली, तहसील
शिलाई, जिला सिरमौर,
हि०प्र० !

स्वाहन :-

R. D. Singh

1. रमेश चौहान पुत्र श्री गुलाब सिंह,
गाँव बांदली, तहसील शिलाई, जिला सिरमौर, हि०प्र० !
2. दलीप सिंह पुत्र श्री जालम सिंह,
गाँव बांदली, त०-शिलाई, जि०-सिरमौर, हि०प्र०

AFIDAVIT

दलीप सिंह



Pvt. Ltd.
Sahib

[Signature]
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

ATTESTED

[Signature]
Sajant Singh
Advocate & Notary Public

214



हिमाचल प्रदेश HIMACHAL PRADESH

15AA 851930

Sub. Division
 District Office
 Ward No. 349
 Expire Date
 15/12/2021

मे रमेश चौहान पुत्र श्री गुलाब सिंह ग्राम- बान्दली (231
 तहसील शिल्लडि जिला सिरगौर हिमाचल प्रदेश का
 स्थायी निवासी हूँ। मे अपनी जमीन खसरा संख्या
 2340/510 म जिसके पास से राष्ट्रीय उच्च मार्ग
 गुजर रहा है। मे अपनी जमीन खच० ई० खसरा
 प्रा० नि० कम्पनी को सड़क निर्माण के मलबे के
 अशर्ती खसरा सं० 2340/510 म मे डम्प करने
 अनुमति देता हूँ। हमे कोई शर्त नही है।
 मलबा डालने के खर्च मे उपरोक्त कम्पनी ह

Date
02/12/2021



L.N.M
N.

Handwritten signature

Pvt. Ltd.
hib

ATTESTED
 02/12/2021
 Handwritten signature
 ADVOCATE & NOTARY PUBLIC
 Panna Sahib R.P. India



215



हिमाचल प्रदेश HIMACHAL PRADESH

15AA 851931

Pravara Sahib
 Regd. No. 349
 Expire Date
 14-02-2022

पाँच लाख पचास हजार रुपये दे रहे हैं। बिना किसी दबाव के हम यह ब्याज कर रहे हैं ताकि कोई भी शराही तत्व सड़क निर्माण कार्य में बाधा न डाले। यह हमारा ब्याज है। जिसे पढ़ व स्मर कर हमने अपने कपते हस्ताक्षर किये हैं

Receipt



ATTESTED
 31/12/2021 हस्ताक्षर ब्याजकर्ता
 Pravara Sahib (H.P.) India

Date
31/12/2021

1. Ramesh Chandra Singh
 2. Gopal Singh
 3. Banoli Singh

गवाह
 1:- [Signature]
 2:- अमान सिंह

Ramesh Chandra Singh
 Gopal Singh
 Banoli Singh
 Tel. [Signature]

731600



हिमाचल प्रदेश HIMACHAL PRADESH

D 125860



हलफीया ब्यान

7

हम कि हर सिंह, दौलत राम व लायक राम पुत्र श्री कमना राम, ग्राम वासी ग्राम डुमौडी (शिरी क्यारी) तहसील शिलाई जिला सिरमौर हि0 प्र0 के स्थाई निवासी है। हम अपनी जमीन अराजी खसरा न0 1438, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 1438, में डम्प करने की अनुमाति देते है। कम्पनी का काम पूरा होने इस खसरा न0 1438 की जमीन पर केवल हमारा अधिकार होगा। इसके एवज में कम्पनी हमें मु0 2,40,000/- रुपये दे रही है। हम समस्त हिस्सेदारो कोई एतराज नहीं है। हम सहमत है और बिना किसी दबाव के ब्यान कर रहे है।

जिपि/05
 idemp by me
 Gesta
 Ram
 S. Singh
 Dhany
 Ram
 A. J. Farad
 Shikhar

ATTESTED

30/8/2022 हर सिंह

Advocate & Notary Public
 Pooja Sahib (H.P.) India



लायक राम
 L. L.
 Daulat Ram





ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हमारे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए है।

हर सिंह

हस्ताक्षर ब्यान हल्फी *आयकराम*

L.P.I.
Daulat
Ramm

हर सिंह, दौलत राम व लायक राम पुत्र श्री कमना राम, ग्राम वासी ग्राम डुमौडी (शिरी क्यारी) तहसील शिलाई जिला सिरमौर हि0 प्र0।

गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally today on 30/3/2022. The contents of the same have been read over and explained to the deponent, which have been admitted to be correct by him. The deponent has been identified by Sh. Geeta Ram who is personally known to me, hence attested.

ATTESTED

30/3/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India





हिमाचल प्रदेश HIMACHAL PRADESH

C 159212

हलफीया ब्यान

मैं कि कुन्दन सिंह पुत्र श्री जालम सिंह ग्राम वासी ग्राम मंगताडी तहसील शिलाई जिला सिरमौर हि० प्र० का स्थाई निवासी हूँ। मैं अपनी जमीन खसरा न० 1761, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी को सड़क निर्माण के मलबे को अराज्जी खसरा न० 1761, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न० 1761, पर कम्पनी का कोई अधिकार नहीं होगा। इसके एवज में मुझे कम्पनी मु० 35,000/-रूपये दे रही है। मुझे कोई एतराज नहीं है। मैं सहमत हूँ और बिना किसी दबाव के मैं ब्यान कर रहा हूँ।

ATTESTED

30/9/2022
 Navesh Choudhary, Dumar
 ADVOCATE & NOTARY PUBLIC
 Panota Sahib (H.P.) India





ताकि कोई भी शरारती तत्व सुडके निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

कुन्दन सिंह

कुन्दन सिंह पुत्र श्री जालम सिंह ग्राम वासी ग्राम मंगताडी तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहान:-
Attas Siml & Pradhan
G.P. Siml-bijay

ATTESTED

30/9/2022
Maresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Patna Sahib (R.P.) India

This affidavit has been presented before me for attestation by the deponent on this day and the same has been read over and explained to the deponent, which have been found to be correct by him. The deponent has been identified by me who is personally known to me, hence attested.





हिमाचल प्रदेश HIMACHAL PRADESH

15AA 812924



हलफीया ब्यान

हम कि अजबु राम पुत्र श्री भूप सिंह व अतर सिंह पुत्र श्री हिरा सिंह, ग्राम वासी ग्राम शिरी क्यारी (फेडूवाला) तहसील शिलाई जिला सिरमौर हि0 प्र0 के स्थाई निवासी है। हमारी ग्राम पंचायत शिरी क्यारी के द्वारा जिस खसरा न0 का अनापति प्रमाण पत्र दिया है वह हमारी सामुहिक तीनों गांव फेडुवाला, मंगताडी व क्यारी की जमीन है जिसका खसरा न0 2314/2248/946म है। जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम उपरोक्त सामुहिक जमीन को एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 2314/2248/946म में डम्प करने की अनुमति देते है। कम्पनी का काम पूरा होने पर हमारे सामुहिक भूमि उपरोक्त खसरा न0 2314/2248/946म की जमीन पर कोई अधिकार न होगा। इसके एवज में कम्पनी हमे मु0 7,00,000/- रूपये दे रही है। हम समस्त हिस्सेदारों कोई



एतराज नहीं है। हम सहमत हैं और बिना किसी दबाव के ब्यान कर रहे हैं।

हम उपरोक्त खसरा न० 2314/2248/946म में डम्प किए गए मलवे के एंज मु० 7,00,000/- रुपये की धनराशि का श्री अजबु राम पुत्र श्री भूप सिंह व अतर सिंह पुत्र श्री हिरा सिंह, खाता नम्बरो में डलवा रहे हैं।

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हमारे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए हैं।

हस्ताक्षर ब्यान हल्फी

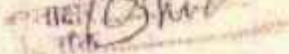


अजय कुमार

अजबु राम पुत्र श्री भूप सिंह व
अतर सिंह पुत्र श्री हिरा सिंह,
ग्राम वासी ग्राम शिरी क्यारी
(फेडूवाला) तहसील शिलाई
जिला सिरमौर हि० प्र०



गवाहान:-







हिमाचल प्रदेश HIMACHAL PRADESH

D 125491

हलफीया ब्यान

Family
 250342876
 Vipin Singh Chohan
 S. Pranta Sahib
 P.O. - Jammu
 Teh. Kamruah,
 Adhar No.
 250342896345

मैं कि कंवर सिंह पुत्र श्री जय सिंह, ग्राम बारी ग्राम मंगताडी (शिरी क्यारी) तहसील शिलाई जिला सिरमौर हि० प्र० का स्थाई निवासी हूँ। मैं अपनी जमीन खसरा न० 1448, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न० 1448, में डम्प करने अनुमति देता हूँ। कम्पनी का वाम पूरा होने पर उपरोक्त खसरा न० 1448, पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु० 40,000/-रुपये दे रही है। मुझे कोई एतराज नहीं है। मैं सहमत हूँ और बिना किसी दबाव के मैं ब्यान कर रहा हूँ।

This affidavit has been presented for attestation on...
 the same has been read over and explained to the deponent...
 to be correct by him...
 been identified by...
 5/3/2022
 V. Pranta Sahib

ATTESTED
 5/3/2022
 Narshi Kumar Tomar
 ADVOCATE PUBLIC
 Pranta Sahib (H.P.) India
 L.N. MALHOTRA & CO. PVT. LTD.



ताकि कोई भी शरारती तत्व सड़के निर्माण कार्य में बाधा न डाले यह मेरे ब्यागात हैं जिसे पढ़ कर व समझ कर मैंने अपने हस्ताक्षर किए हैं।

हस्ताक्षर ब्यान हल्की

कंवर सिंह

कंवर सिंह पुत्र श्री जय सिंह,
ग्राम वासी ग्राम मंगताली (शिरी
क्यारी) तहसील शिलाई जिला
सिरमौर हि० प्र०।

गवाहान:-

The affidavits has been presented before me for attestation by the deponent personally today on 4/8/2022. Contents of the same has been read over and explained to the deponent, which have been admitted to be correct by him. The deponent has been identified by Sh. Vipin Singh who is personally known to me, hence attested.

ATTESTED

4/8/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Prorate Sahib (G.P.) India





हिमाचल प्रदेश HIMACHAL PRADESH

D 125108

हलफीया ब्यान

हम कि हर सिंह पुत्र श्री कमना राम, सिंघा राम पुत्र श्री हरीया राम, जगत सिंह पुत्र श्री तुंगा राम, दिनेश कुमार पुत्र श्री रामभज, रविन्द्र पुत्र श्री कल्याण सिंह ग्राम वासी ग्राम क्यारी तहसील शिलाई जिला सिरमौर हि० प्र० के स्थाई निवासी है। हम अपनी जमीन खसरा न० 1635 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न० 1635 में डम्प करने की अनुमति देते है। कम्पनी का काम पुरा होने पर हमारी उपरोक्त खसरा न० 1635 की जमीन पर कोई अधिकार न होगा। मलवा डम्प करने के एवज में हमे कम्पनी मु० 6,00,000/-रुपये दे रही है। हम समस्त हिस्सेदारो को कोई एतराज नही है। हम सहमत है और बिना किसी दबाव के हम ब्यान कर रहे है।

[Signature] शिंदाराम

[Signature]
Hansh

[Signature]

[Signature]

ATTESTED

[Signature]
ADVOCATE & NOTARY PUBLIC
Pranta Sahit (H.P.) India

[Handwritten notes]
Address no:
260342896345
Mishra Sushil Chaudhary
VPO Shilba, Dist. Sirmaur, H.P.

228



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हम सभी हिस्सेदार के ब्यानात है जिसे पढ कर व समझ कर हम हिस्सेदारो ने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

हर सिंह पुत्र श्री कमना राम, सिंधा राम पुत्र श्री हरीया राम, जगत सिंह पुत्र श्री तुंगा राम, दिनेश कुमार पुत्र श्री राममज, रविन्द्र पुत्र श्री कल्याण सिंह ग्राम वासी ग्राम क्यारी तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहान:-

[Handwritten signature]

[Handwritten signature]

Hsingh
सिंह

[Handwritten signature]

This affidavit has been presented before me for attestation on the day of personally appearing before me on 18/5/2022 at Paonta Sahib, Punjab, India. I have read the contents of the affidavit and find it to be true and correct. The deponent has signed and verified the contents of the affidavit before me.

[Handwritten signature: Vipin Singh]

ATTESTED

18/5/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (R.P.) India





Memorandum by me
 Vipin Singh Choudhary
 S/o Sh. Kundan Singh
 R/o Vill., P.O. & Tehsil
 Shillai
 Anthon No
 2503 4289 6345

हिमाचल प्रदेश HIMACHAL PRADESH

B 124542

हलफिया ब्यान

मैं हरी सिंह पुत्र श्री कमना राम ग्राम कुमाडी पोस्ट ऑफीस शिल्ली क्यारी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हूँ। नलाय खाले में जहाँ एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी द्वारा सडक निर्माण के मलबे को डम्प किया जा रहा है। मेरी उसके साथ लगती शमलायत जमीन है। जिसका खसरा न0 1635/1640 है। मैं अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नहीं है। बिना किसी दबाव के मैं ब्यान कर रहा हूँ।

TESTED
 12/1/2022 हर सिंह
 NOTARY PUBLIC
 ADVOCATE & ATTORNEY AT LAW
 Phonia Satna (H.P.) India





**PRL Projects &
Infrastructure Limited**

**ENGINEERS
BUILDERS &
GOVT. CONTRACTORS**

Regd. Office: "Puja House" 34/1 Vikas Apartments, East Punjabi Bagh, New Delhi-110 026 (INDIA)
Tel.: (O) 011-41016093, 47016093 E-mail: office@prlprojects.com
website: www.prlprojects.com

Ref. No.: PRL-DCC(JV)/HP/664

Date: 27.02.2024

To,

The Project Director,
Ministry of Road Transport & Highways,
PIU-Paonta Sahib, Himachal Pradesh.

Sub.: Rehabilitation & Upgradation to intermediate lane configuration of Shri Kyari-Gumma section of NH-707 in the state of Himachal Pradesh under GNHCP with loan assistance of World Bank on EPC mode (Package-IV)-Subject- Notice under Water (Prevention and Control of pollution) Act 1974, Air (prevention and Control of pollution) Act 1981 and non-compliance under C & D Waste rules, 2016 -Reg.

Ref.: 1. Letter No. MoRTH PIU-P.S./A.E/2020-21/Vol.III/ 3022 On DATE: 23.02.2024.
2.No. HPSPCB/RO(Pt) /PRL Projects and infrastructure Ltd./2023-3062-63 on Date: 13.02.2024

Dear Sir,

This is to inform you that we have received your letter regarding the spillage of muck over the top of the retaining structure which may cause the water and air pollution in the vicinity location i.e. at Km73+600. km.83+250 and km.84+420.

The compliance report from our end is enumerated below.

1. The location at Km. 73+600 is under package-III, because our work Project started from Km. 75 and end point at Km. 94+900.
2. We have already constructed retaining structure at km.83+250 and along dumping point we have also planted trees and grass. Due to heavy rain some material slips over the structure. Now material lifted and height of wall is raised. So needful has been done. Photo attached.
3. Our company took the site from the forest department and constructed the wall at km.84+420.but the same time forest department refused/ canceled the permission in writing. So, we not dumped the material at the site. During rainy session the road from jamli to Rohnaut slips and Himachal PWD dumped the same at the location.

L.N.M.
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib



228

Hence, we are hereby intimating you that we have no scope for the removal of the spillage of the muck over the retaining structure for our project highway.

This is for your kind information and record.

Thanking you and assuring you our best service at all the time.

Yours faithfully,
For PRL DCC (JV)

For PRL Projects & Infrastructure Ltd.

Manish
Director

(Authorized Signatory)

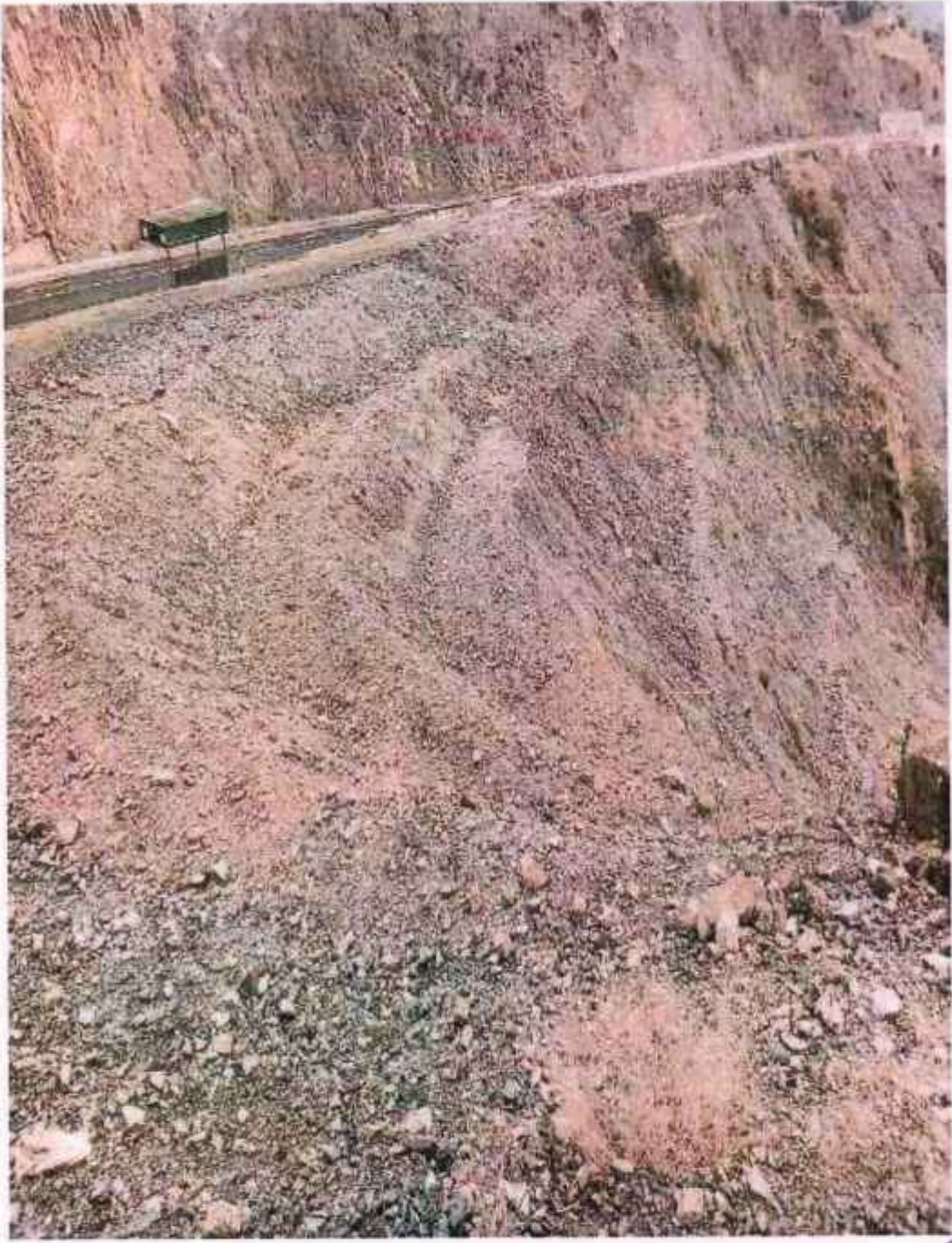
Copy to: -

1. H.P STATE POLLUTION CONTROL BOARD (Distt. Sirmaur, H.P)
2. L.N Malviya infra project Pvt. Ltd,

Manish
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Janta Sahib



229



[Signature]
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

[Signature]
Sr. Geo-Technical Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

[Signature]
Bridge/Structure Engineer
M/s L.N. Mahya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

[Signature]
Environmental cum Water Conservation Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib-NIP



280

SLY



SLY
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

SLY

SLY
Sr. Geo-Technical Engineer
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

SLY
Bridge/Structure Engineer
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

SLY
Environmental and Water Conservation Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib-HP

231



[Signature]
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib



[Signature]
 Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 Paonta Sahib, NH-707

[Signature]
 Sr. Geo-Technical Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
 Environmental cum Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-HP



[Signature]
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

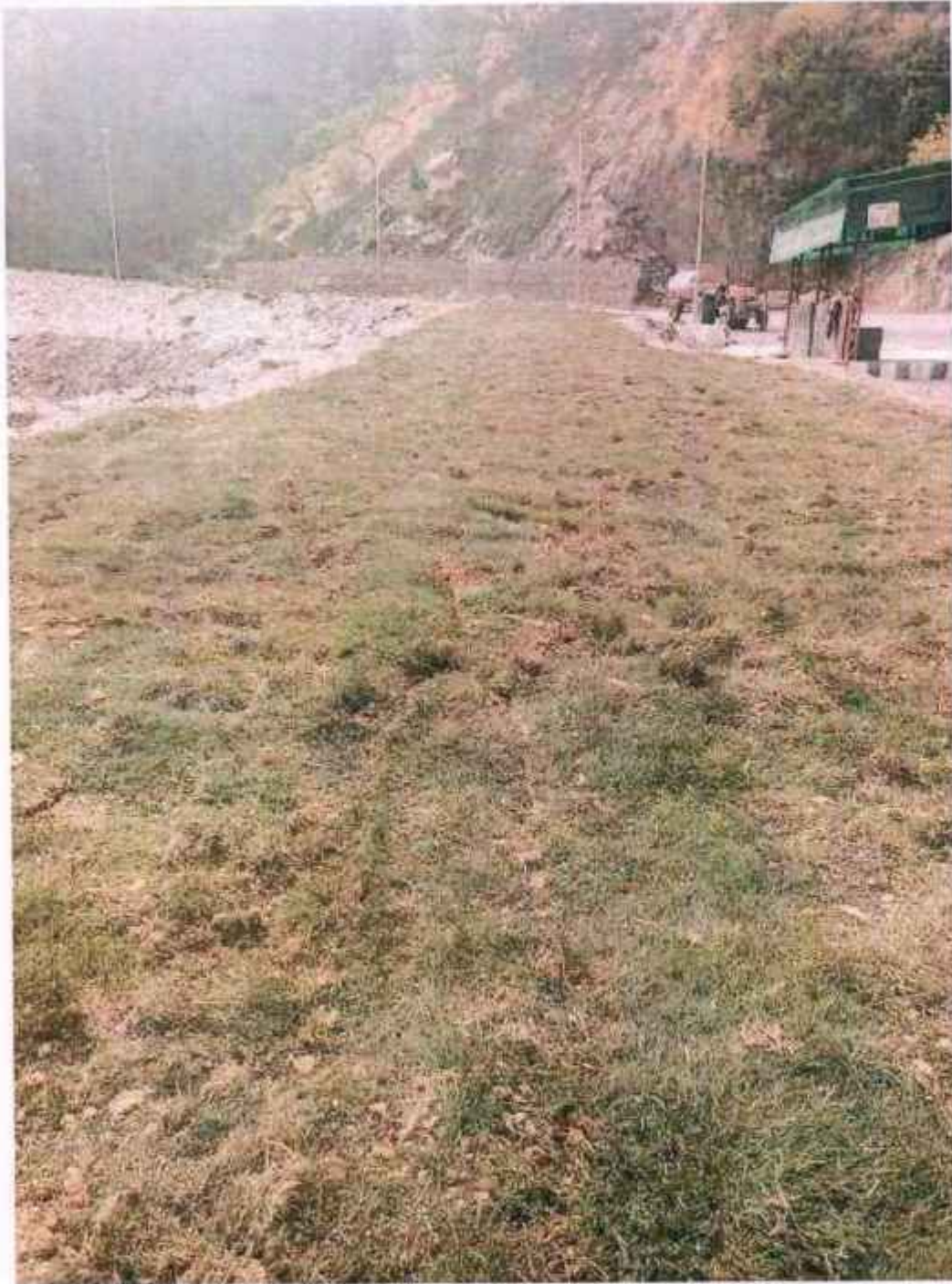
[Signature]
 Sr. Geo-Technical Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
 Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 Paonta Sahib, NH-707



[Signature]
 Environmental cum Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-11P

233



[Signature]
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

[Signature]
Sr. Civil Engineer
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

[Signature]
Bridge/Structure Engineer
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

[Signature]
Environmental cum Water Conservation Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib-HP





Handwritten signature

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib.

Handwritten signature

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

Handwritten signature

Bridge/Structure Engineer
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707



Handwritten signature
Environmental cum Water Conservation Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib-HP

235



[Signature]
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

[Signature]
 Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 Paonta Sahib, NH-707



[Signature]
 Environmental cum Water Conservation Expert
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-1P



Handwritten signature

Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

Handwritten signature

Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib

Environmental & Water Conservation
 L.N.M. Infra Projects Pvt. Ltd.
 NH-707, Paonta Sahib-HP

Sr. Bridge/Structure Engineer
 M/s L.N. Malviya Infra Projects Pvt. Ltd
 Paonta Sahib, NH-707

Handwritten signature
 (Circular stamp with text: MALVIYA INFRA PROJECTS PVT. LTD.)



[Handwritten signature]

Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

[Handwritten signature]

[Faint, mostly illegible text]

[Handwritten signature]

Bridge/Structure Engineer
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

[Handwritten signature]

Environmental cum Water Conservation Expert
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib-HP





1961

हिमाचल प्रदेश HIMACHAL PRADESH

11AA 499730

यह एस्टीमेट आज मिति: 09/06/2021 को श्री कन्ल राम पुत्र दौलत राम आयु 42 साल रण सिंह पुत्र शिविया आयु 55 साल, कपिल-नृप शर्मा सिंह आयु 77 साल राम धारवा उप तहसील रोहताट जिला सिरमौर हिमाचल प्रदेश व Dhatarwal कन्ट्रिब्यूशन कम्पनी दोनों पक्षों के विद्य निश्चयित किया गया है।

यह कि हम प्रथम पक्ष मौजा धारवा में शामिल देह अराजी खसरा नं० 533 मिन लटादी 10-00 बिघा व खसरा नं० 391 लटादी 47-13 बिघा शामिल देह में हिस्सेदार, कब्जिज अराजी है। हमने अपनी उक्त कायिज भूदा शामिल अराजी खसरा नं० 533 मिन से 1-00 बिघा व खसरा नं० 391 से 1-00 बिघा बिता 2 कुल रकबा लटादी 57-13 बिघा से कुल 1-00 बिघा रकबा को Dhatarwal कन्ट्रिब्यूशन कम्पनी को बराब डम्पिंग हेतु दे रहे है। कन्ट्रिब्यूशन कम्पनी रोड से निकलने वाले मलबे को उपरोक्त नम्बरल खसरा में देवद खाता में उप कर सकते है। हमारा कोई भी एतराज नहीं है। तथा डम्प करने के उपरान्त उपरोक्त नम्बरल खसरा पर कम्पनी सरकार का कोई भी हक न होगा, उक्त भूदा पर उपरोक्त मालिकाना का ही हक होगा।

ATTESTED

Executed by
Nath Jethmalat Sub. Let.
Rohat Dist. Sirmour

[Handwritten signature]



L.N.M. I
NH-707, P.

... Ltd.
... ib



हिमाचल प्रदेश HIMACHAL PRADESH

C 142424

प्रमाणित किया जाता है की याम पंचायत इकाई में NH 707 का कार्य शुरू हुआ है जो की D.C.C.PVT.LTD द्वारा किया जा रहा है। इस कम्पनी को मूलावा गिराने के लिए इम्पिंग करने के लिए याम वसियों ने (अवास घाटा) नजदीक जामली के पास जगह देने का निर्णय लिया है। यदि कल लिए कोई व्यक्ति एस जगह देने के लिए एतराज करेगा तो इसके लिए हम याम वसी स्वम् जिम्मेवार होंगे। कम्पनी द्वारा इसके बदले इकाई मन्दिर के लिए 151000/- (एक लाख एकवन हजार) धन राशी दिए गये है।

नाम	हस्ताक्षर
1. सुजोति	[Signature]
2. अजवसिंह	[Signature]
3. द्विसिंह	[Signature]
4. नराधमसिंह	[Signature]
5. विजाराज	[Signature]
6. लालाराम	[Signature]
7. गोहरसिंह	[Signature]
8. धोगुराम	[Signature]
9. प्रतापसिंह	[Signature]
10. अदारसिंह	[Signature]
11. सीताराम	[Signature]
12. जीतसिंह	[Signature]

Dr. Govil
L.N.M. Infra Proj
NH-707, Paonta Sahib





हिमाचल प्रदेश HIMACHAL PRADESH

C 142425

प्रमाणित किया जाता है की ग्राम पंचायत धारवा में NH 707 का कार्य शुरू हुआ है जो की D.C.C.PVT.LTD द्वारा किया जा रहा है। इस कम्पनी को मलवा गिराने के लिए डम्पिंग करने के लिए ग्राम वसियों ने (अवाप्त धाटा) मजदीक जामली के पास जगह देने का निर्णय लिया है। यदि कल लिए कोई व्यक्ति एस जगह देने के लिए एतराज करेगा तो इसके लिए हम ग्राम वासी स्वम् जिम्मेवार होंगे। कम्पनी द्वारा इसके बदले धारवा मन्दिर के लिए 251000/- (दो लाख एकावन हजार) धन राशी दिए गये है।

नाम	हस्ताक्षर
1. सुन्दर सिंह	[Signature]
2. नेतर सिंह	[Signature]
3. राजेन्द्र सिंह	[Signature]
4. अमित	[Signature]
5. बलवीर सिंह	[Signature]
6. चोहेल सिंह	[Signature]
7. अशित	[Signature]
8. राध सिंह	[Signature]
9. रामकृष्ण	[Signature]
10. गंगा राठ	[Signature]

Sr. Geologist
L.N.M. PVT. Ltd.
NH-707, Sahib



Langhans

No/PCA Nh/707/Vol / 1255
H.P. Forest Department

Dated Sri Renuka Ji the 08/7/2021

To: PRL-DCC (JV) M/s Dhatarwal Construction
Company Pvt. Ltd. Corporate office : A-119, A Block,
Sushant Lok, Phase -1, Gurugram-122002 (Haryana)

Subject: Voluntary site-stabilization work at cutting or slide prone sites in Jamli
village Forest Division Regarding.

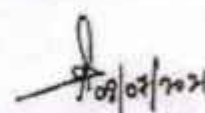
Sir,
Please refer to your office letter No. PRL-DCC JV/HP/-066 dated 06.07.2021
on the subject cited above.

In this regard, intimated that as reported through joint inspection of Range
Forest officer, Shillai as well as representative of your company following sites has been
selected, which has given as under:-

Sr. No	Name of block/ Beat	Name of Forest	(GPS) Coordinates	Proposed treatment of the site .
1.	Rohnat/ Jhakando Beat	RF Jhakando C-3	N-30°44'45.77" E-77°41'52"	1. Protection work for slope stabilisation towards uphill side as well as down side. 2. Gabion Walls of length approx. 60 mtr. 3. Filling of area with soil.

It is also informed that the following condition must be kept in view while
taking up above work.

- Above will be done voluntarily by you for the purpose of forest conservation.
- No. Ownership of possession of your company and other agency will be considered during and after completion of work.
- The site and work will be subject to jurisdiction of this Forest Division as well as Indian Forest Act as well as Forest Conservation Act.
- Any violation of conditions will be viewed seriously and action will be taken as per rules against the defaulter. -


Divisional Forest Officer,
Renuka Ji Forest Division,


Sr. Geologist
L.N.M. Infra project
NH-707, Fauna Sanki





हिमाचल प्रदेश HIMACHAL PRADESH

C 999937

आज दिनांक 08-04-2021 को प्रधान श्याम पंचायत बागन
 की अजिन्दा सिटिंग के समय में निम्न हुआ कि N.M गोरु श्याम
 श्री शैल को जो काम चला है उस के अर्थों के लिए तमन
 को छुट सिटिंग सिस्टीम देगे जिस की किमत N.M बाहे
 1 लाख 80 हजार रुपये देगे और साथ में अर्थों लसीन में
 पानी की निकाली के लिए मार्बल और क्रेटवागर की
 लगवा कर देगे। आज के बाद अगर छुट सिटिंग
 काय अर्थों के लिए की गई तमन पर कोई
 विवाद खडा करता है तो उस के लिए स्वयं
 छुट सिटिंग जिम्मेवार रहेंगे। *मे देगे जोडी प्रधान के Account
 में उलना लखे।*

शबाह

प्रधान श्याम पंचायत

जमीन देने वाले का नाम - मुलखि

N.M में *workar* सेफन देगी
 सिन के साथ समझौता हुआ
 के हलफना *workar*



Acc No - 137994709654

IFSC code - SBIN0016786

Signature
 Sr. Geologist
 L.N.M. Infra Projects Pvt. Ltd.
 NI-707, Paonta Sahib





हिमाचल प्रदेश HIMACHAL PRADESH

C 142893

प्रमाणित किया जाता है कि ग्राम पंचायत शिटी-ब्याटी में NH-707 का कार्य शुरू हुआ है जोकि D.C.C.PVT.Ltd द्वारा किया जा रहा है। इस कंपनी को मलवा सिविल के लिये व अग्रिम करने के लिये हमने अतर सिंह, कैदार सिंह, सोभा राम व मोहर सिंह ने साबटा जाला/नजदीक ब्याटी पुल के पास जगह देने का निर्णय लिया है। जिसका खसरा नं० 1473, 1474 है। यदि कल के लिये जगह चाहिए इस जगह देने के लिये एतादा कराता तो इसके लिये हम सब जुबेदार होने। कंपनी ने, हम को बदले हमें 20000/- तीन लाख रुपये दिये गये है।

नाम
अतर सिंह पुत्र दिग सिंह
सोभा राम पुत्र नैन सिंह
कैदार सिंह पुत्र गुलिया
मोहर सिंह पुत्र धुपिया

हस्ता
सोविराम
कैदार सिंह
मोहर सिंह
हिमाचल प्रदेश



Witnessed that this affidavit has been made by
Date: 05-10-2014
Balam etc. 65847673205

Attested
Anil K. Bhatnagar
Advocate & Oath Commissioner
Sahibai HP Him/50/2014

96057156

L.N.M. Infra
NH-707, P...





हिमाचल प्रदेश HIMACHAL PRADESH

0 24002

सूचित किया जाता है कि ग्राम पंचायत शिरो एपारी में NH - 707 का कार्य मुक्त हुआ है जो कि D.C.C. PVT. Ltd द्वारा किया गया है इस कंपनी को मलवा मिलने के लिए 2000 रुपये के लिए 2000 रुपये की मजदूरी शिरो एपारी में अचानक से आ बलबोर सिंह पुत्र श्री देव सिंह ग्राम शिरो एपारी उहरील शिलाई जिला सिरमौर वाले में सोनका काला के पास जगह देने का निर्णय लिया है जिसका खसरा नं० 1473 व 1474 है। यदि काल के लिए कोई व्यक्ति इस जगह देने के लिए एतराज करेगा तो इसके लिए हम स्वयं ज़ुम्मेदार होंगे। कंपनी इसके बदले हमें 2,00,000/- रुपये व बैंक चेक जो दान खजाना के पास रखा है उसकी कटौत करवा के देगी व कच्चा रोड बना के देगी।

नाम

श्री बहादुर सिंह पुत्र श्री अचानू
श्री बलबोर सिंह पुत्र श्री देव सिंह



Certified that the affidavit has been made by
Sd/- Sh. Arjun Singh 5/2/24
Date 18-10-2024
At Salt
personally
a student
Signature of the State Engineer
Himachal Pradesh

Attested
Arif K. Nigam
Advocate & Oath Commissioner
Shiksha HP Hmt/502014
Date 18/10/2024
Signature of Arif K. Nigam

L.N.M.
Sr. Geologist
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

